

List of cases which were e-filed during the month of March 2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	CS COMM-321/2024	01-03-2024	ICICI BANK LIMITED VS SHARDA DEVI AGGARWAL	MANISH DEWAN	9213905829		manish@klfindia.com	29.02.2024
301, Extension Block, Tis Hazari Courts, Delhi			Execution Petition	OMP(I)COMM-137/2024	02.03.2024	HDFC BANK VS ABHAY KUMAR YADAV	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	OMP(I)COMM-138/2024	02.03.2024	HDFC BANK VS SUDESH KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	01.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	CS COMM-347/2024	11-03-2024	ANIL KUMAR RAM VS VIVID INDIA ADVERTISING AND MARKETING	SATISH KUMAR	9811923332	satishkrm@gmail.com	07.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	EX.COMM-106/2024	13.03.2024	M/s M K Gupta Vs Municipal Corporation Of Delhi	SHALU KUMARI	9560905884	robinbhardwaj529@gmail.com	12.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Recovery	OMP COMM-19/2024	14.03.2024	WASEEM KHAN VS BOMBAY MERCANTILE COOPERATIVE BANK LTD AND ORS	MATLOOB ALAM	9810276875	matloob_adv@yahoo.com	13.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Misc. Petition	CS COMM-365/2024	15-03-2024	PUNJAB NATIONAL BANK VS M/S OM ENGINEERING WORKS	NUPUR SHUKLA	9958147600	nupurshukla00@gmail.com	14.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	CS COMM-366/2024	15-03-2024	BJAIN PHARMACEUTICALS PVT LTD VS RAI AGENCY AND ANR	ROHIT SINGH	9810 932127	rohit@psklegalassociates.com	14.03.2024		
301, Extension Block, Tis Hazari Courts, Delhi			Petition U/s 9 of Arbitration Act, 1996	CS COMM-367/2024	15-03-2024	STATE BANK OF INDIA VS SHIVESH KUMAR	SIDDHARTH	8586241637	sidharthsingh@aol.com	14.03.2024		

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I) COMM-167/2024	15.03.2024	TATA MOTORS FINANCE LTD VS SARVANGIK PRIVATE LIMITED 6796	MAYANKMAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	OMP(I) COMM-168/2024	15.03.2024	TATA MOTORS FINANCE LTD VS SHAMSHAD KHAN	MAYANKMAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	OMP(I) COMM-169/2024	15.03.2024	HDFC BANK VS SUMIT KUMAR GOYAL	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	14.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	OMP(I) COMM-170/2024	15.03.2024	HDFC BANK VS VIVEK SABHA CHANDANI	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	14.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	OMP(I) COMM-171/2024	15.03.2024	HDFC BANK VS MOHD KAMIL	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	14.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	CS COMM-375/2024	16-03-2024	PARVEEN KUMAR CHHABRA VS HARDESH KUMAR ARORA	SUNIL SINGH	9971287776		ADVSUNILSINGHP@GMAIL.COM	15.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 9 of Arbitration Act, 1996	OMP(I) COMM-238/2024	19.03.2024	TATA CAPITAL LTD VS BIKRAMJIT SINGH 1402	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	18.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	OMP(I) COMM-255/2024	22.03.2024	TATA CAPITAL LTD VS BIKRAMJIT SINGH	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	21.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	OMP(I) COMM-256/2024	22.03.2024	TATA CAPITAL LTD VS SHIV TRADING COMPANY	ANISH BHOLA	9811452022		anish_bhola17@yahoo.com	21.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-396/2024	22-03-2024	M/s Blue Diamond Vs M/s Mani Plastic Store	DHARMENDER AZAD	9811534488		dharmenderazad@yahoo.com	21.03.2024

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	CS COMM-399/2024	23-03-2024	Punjab National Bank Vs Fsb Marketing And Services	KARTIKADHIKAR	8860508611		consultexpert999@gmail.com	22.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	CS COMM-401/2024	26-03-2024	Vipin KhandelwalVsMs Sushma SalesCorporation	Ravi Shankar Garg	9868552038		advocatersgarg@gmail.com	23.03.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	OMP(I)COMM-273/2024	30.03.2024	M/S CLIX CAPITAL SERVICES PVT LTD VS M/S. STM LAB	RAVI SHANKAR GARG	9811252038		advocatersgarg@gmail.com	28.03.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL									
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 323/2024	02.03.2024	SUPER INDIA SHOE MATERIAL V/S LAL MOHAMMADAMARDEEP DAHIYA v/s RCC INFRA	MEENA CHAUDHARY SHARMA	9811047445		MCSADOVATE@GMAIL.COM	29.02.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-357/2024	14.03.2024	NAWAL KHERA @NAWAL KISHORE V/S BABY KHERA	NAIEM HEENA	8882634192		JURIS.LAWJUSHA@GMAIL.COM	07.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-369/2024	15.03.2024	NEERAJ SINGHAL, PROP. M/S CRAZY CREATION V/S M/S HEERA GARMENTS	SJ K A & ASSOCIATES	9953283177		JKA.LEGAL@GMAIL.COM	07.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-378/2024	16.03.2024	ARUN RANA V/S MCD	C.P TYAGI	9810231866		CPTYAGI54@GMAIL.COM	16.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-384/2024	19.03.2024	SANDEEP CHAWLA & ORS V/S RKS JAIN & ANR.	SADDAM HUSSAIN	9650016144		FREEDOMLAWHOUSE49@GMAIL.COM	08.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-405/2024	27.03.2024	JAY SHANKAR KUMAR V/S M/S CAPRI GLOBLE HOUSING	GAUTAM GUPTA	NA		NA	26.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-406/2024	27.03.2024	SBI V/S RAM SUKHI	NAVEEN KUMAR	9873003542		NAVEEN_DINKAR16@YAHOO.COM	22.03.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 128/2024	02.03.2024	HDFC BANK LTD V/S PREM PAL	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	01.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 129/2024	02.03.2024	HDFC BANK LTD V/S VISHAL	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	01.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 130/2024	02.03.2024	HDFC BANK LTD V/S ABHIMANYU DALAL	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	01.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 174/2024	15.03.2024	TATA MOTORS FINANCE V/S JIYAMA ASSOCIATES	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	14.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 175/2024	15.03.2024	TATA MOTORS FINANCE V/S SHADAB SAEED	MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	14.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 236/24	19.03.2024	TATA CAPITAL LTD V/S MAANISH SILOCHA BUILDCON	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	16.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 237/2024	19.03.2024	TATA CAPITAL LTD V/S JAI BHAGWAN & ANR	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	16.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 262/2024	22.03.2024	TATA MOTORS FINANCE LTD V/S MEHTAB BAHAR	SSH. MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	22.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 263/2024	26.03.2024	TATA MOTORS FINANCE V/S HARSH CHATURVEDI	SSH. MAYANK MAHAJAN	9873347330		MAYANK_MAJAJAN05YAHOO.COM	22.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP I COMM 266/2024	26.03.2024	TATA CAPITAL LTD V/S SAMRAT IMPEX & ORS	ANISH BHOLA	9811452022		ANISHBHOLA17@YAHOO.COM	22.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	APP. US 114	MISC DJ 183/2024	12.03.2024	HANUMAN RICE TRADERS V/S M/S WHITE FIELD OVERSEAS	ANOOP PRAKASH AVASTHI	7678408858		ANOOPCLC@GMAIL.COM	05.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	APP. US IX R 13	MISC DJ 224/2024	20.03.2024	PUNJAB NATIONAL BANK V/S RAJESH KUMAR	SNEERAJ KUMAR	9310374687		NA	19.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	APP. US 152 CPC	MISC DJ 289/2024	27.03.2024	NARESH GUPTA V/S SUBHAM SAINI	YOGESH KR VERMA	9811655662		NA	22.03.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	Execution	EX COMM 90/2024	07.03.2024	MOHD RASHID VS MCD	SHALU KUMAR	9560905884		ROBINBHARDWAJ529@GMAIL.COM	06.03.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX COMM 94/2024	11.03.2024	PRACHI INDIA PVT LTD V/S BANSAL TRADERS	SRAHUL VERMA	98710594347		NA	10.03.2024	
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX COMM 102/2024	13.03.2024	M/S RAJ KUMAR KESAR V/S MCD	SHALU KUMARI	9560905884		ROBINBHARDWAJ529@GMAIL.COM	12.03.2024	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP I COMM/127/2024	01.03.2024	TATA CAPITAL FINANCIAL SERVICES LTD VS. AMBITION MINING PRIVATE LIMITED	ANISH BHOLA	9811452022		ANISH_BHOLA17@YAHOO.COM	27.02.2024	
			304	ARBITRATION U/S 34	OMP (COMM)-15/2024	02.03.2024	M/S FLORIDA ELECTRICAL LTD. VS. M/S LUTHRA INDUSTRIES	SH.KUNAL MADAN	9717468652		kunalmadan@kmala.woffice.com	29.02.2024	
			304	ARBITRATION U/S 9	OMP I(COMM)153/2024	06.03.2024	HDFC BANK LIMITED VS. ANIL KUMAR SINGH	ANISH BHOLA	9811452022		ANISH_BHOLA`7@YAHOO.COM	01.03.2024	
			304	ARBITRATION U/S 9	OMP I(COMM)152/2024	06.03.2024	HDFC BANK LIMITED VS. ABHIJEET LAL	ANISH BHOLA	9811452022		ANISH_BHOLA`7@YAHOO.COM	01.03.2024	
			304	ARBITRATION U/S 9	OMP I(COMM)151/2024	06.03.2024	HDFC BANK LIMITED VS. HAIMANTI CHAKRABORTY	ANISH BHOLA	9811452022		ANISH_BHOLA`7@YAHOO.COM	01.03.2024	
			304	ARBITRATION U/S 9	OMP I(COMM)150/2024	06.03.2024	HDFC BANK LIMITED VS. AJAY SHARMA	ANISH BHOLA	9811452022		ANISH_BHOLA`7@YAHOO.COM	01.03.2024	
			304	EXECUTION	EX COMM 89/2024	06.03.2024	BHALATI MEDICAL BOOK HOUSE & ANR VS. JBC PUBLISHER & DISTRIBUTOR	NEHA KAMBLE	NA		NA		07.03.2024
			304	ARBITRATION U/S 9	OMP I COMM161/2024	07.03.2024	TATA MOTORS FINANCE LIMITED VS. PEPFUELS TECHNOLOGIES PVT LTD	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM		07.03.2024
			304	ARBITRATION U/S 9	OMP I COMM161/2024	07.03.2024	TATA MOTORS FINANCE LIMITED VS. PEPFUELS TECHNOLOGIES PVT LTD	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJA No5@YAHOO.COM		07.03.2024
			304	EXECUTION	M.EX 214/2024	07.03.2024	CANADIAN SPECIALITY VINYL VS. PENSAR INK AND FLEX	RAVEESH THAKRAL	9968497732		MMATASSOCIATES@GMAIL.COM		16.01.2024

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			304	EXECUTION	EX. (COMM)-93/2024	11.03.2024	MUKESH KUMAR YADAV VS. M/S SHISHACHAWLA ATTESTIFIED PVT. LTD.	SH. SHISBA CHAWLA	9811224668		shishachawla04@gmail.com	14.03.2024
			304	EXECUTION	EX (COMM)98/2024	12.03.2024	AMIT SHERAWAT VS MCD	R&V LAW ASSOCIATES	9560905884		ROBINBHARDWAJ529@GMAIL.COM	10.03.2024
			304	EXECUTION	EX (COMM)101/2024	13.03.2024	PRACHI INDIA PVT LTD VS. G. KUMAR	D.R. JAIN	9871059347		DJAIN5857@GMAIL.COM	07.03.2024
			304	EXECUTION	EX (COMM)100/2024	13.03.2024	PRACHI INDIA PVT LTD VS. ANKIT MISHRA	D.R. JAIN	9871059347		DJAIN5857@GMAIL.COM	07.03.2024
			304	EXECUTION	EX(COMM)99/2024	13.03.2024	KRISHAN KUMAR BISHNOI VS. ARUNESH KUMAR	MOHAR SINGH	9213392006		ADVMOHARSINGH.K10@GMAIL.COM	05.03.2024
			304	EXECUTION		13.03.2024	GREENLAND FINANCE AND LEASING LIMITED VS. AJAY TANEJA	GAGAN JINDAL	9871365547		ADV.GAGAN.JINDAL@GMAIL.COM	05.03.2024
			304	EXECUTION	EX (COMM)111/2024	14.03.2024	PREM BROTHERS VS. MCD	R&V LAW ASSOCIATES	9560905884		VANDYVB.16DEC@GMAIL.COM	05.03.2024
			304	EXECUTION	EX (COMM)110/2024	14.03.2024	SAJID KHAN VS. MCD	R&V LAW ASSOCIATES	9560905884		VANDYVB.16DEC@GMAIL.COM	05.03.2024
			304	ARBITRATION U/S 34	OMP (COMM)18/2024	14.03.2024	UNION OF INDIA VS. ISGEC HEAVY ENGINEERING	ANMOL	9818661737		ANMLADV75@GMAIL.COM	05.03.2024
			304	RECOVERY	CS(COMM)328/2024	04.03.2024	M/S SAKARNI PLASTER INDIA PVT LTD VS. SHREE MOHAN CHAUDHARY	SH. PRADEEP KR AGGARWAL	93127-69-327		MAYANK@VERTICALLEGAL.COM	29.02.2024
			304	ARBITRATION U/S 34	OMP I COMM/209/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS. ROHIT YADAV	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	14.03.2024
			304	ARBITRATION U/S 34	OMP I COMM/208/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS. RAJIK MOHD	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	14.03.2024
			304	ARBITRATION U/S 34	OMP I COMM/207/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS. RAJIK MOHD TAHIR	MAYANK MAHAJAN	9873347330		MAYANK_MAHAJANo5@YAHOO.COM	14.03.2024

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			304	ARBITRATION U/S 34	OMP I COMM/206/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS.MANEESH CONTRACTOR	MAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	14.03.2024
			304	ARBITRATION U/S 34	OMP I COMM/205/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS.CHHOTELAL	MAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	14.03.2024
			304	ARBITRATION U/S 34	OMP I COMM/204/2024	18.03.2024	TATA MOTORS FINANCE LIMITED VS.JIYA ASSOCIATES	MAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	14.03.2024
			304	ARBITRATION U/S 34	OMP I COMM/210/2024	18.03.2024	HDFC BANK LIMITED VS. ASAD KHAN	MAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	13.03.2024
			304	EXECUTION	EX 118/2024	19.03.2024	SHAKTI TRADING VS. ABS BEVERAGES	PANKAJ KUMAR VERMA	9910878747		ADV.PANKAJ1981@GMAIL.COM	13.03.2024
			304	MISCELENOUS	M.DJ 210/2024	19.03.2024	AUTO NEEDS HERO VS. MITTAL AND SONS	M.P. SAHAY	9990599330		OFFICE@MPSAHAYADVOCATE.COM	23.02.2024
			304	ARBITRATION U/S 9	OMP I COMM230/2024	19.3.2024	TATA CAPITAL FINANCIAL LIMITED VS. MANGALA RAM	ANISH BHOLA	9811452022		ANISH_BHOLS17@YAHOO.COM	27.02.2024
			304	ARBITRATION U/S 9	OMP I COMM251/2024	22.03.2024	TATA CAPITAL LIMITED VS. KAMAL JEET GUPTA	ANISH BHOLA	9811452022		ANISH_BHOLS17@YAHOO.COM	
			304	ARBITRATION U/S 9	OMP I COMM 265/2024	26.03.2024	TATA MOTORS FINANCE LIMITED VS.L.UP ASSAM	MAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	14.03.2024
			304	RECOVERY	CS (COMM)409/2024	28.03.2024	RAKESH KUMAR GOEL VS. MCD AND ANR	SATYENDER KUMAR SINGH	9811161525		SKSINGH16@GMAIL.COM	23.03.2024
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC	PETITION U/S 34	OMP COMM-14/2024	01.03.2024	LORDS HOMEO AGENCY V/S LORDS HOMEOPATHIC PVT. LTD.	SANISH BHOLA	7503464768			01.03.2024

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			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-131/2024	02.03.2024	HDFC BANK LTD. V/S HYOTI CHAUHAN	ANISH BHOLA	8383953944		JAIN.ADITYARAJ@ YAHOO.COM	02.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP (I) COMM-132/2024	02.03.2024	HDVC BANK LTD. V/S NIKHIL GUPTA	ANISH BHOLA	9810099445			02.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP (I) COMM-324/2024	02.03.2024	TATA MOTO COMPENTS PVT. LTD V/S NEETN AGGARWAL	ANISH BHOLA	9718209970			02.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	CS COMM-335/2024	05.03.2024	M/S VIERA ELECTRONICS PVT. LTD.	AKHIL SHANKHWAR	9643292695		admin@diazlegal.in	05.03.2024
			305 EXTENSION BLOCK THC	EXECUTION	EX. COMM-103/2024	13.03.2024	SUDHIR CONSTRUCTION V/S MCD	SANJKET AGARWAL	9582063085			13.03.2024



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			305 EXTENSION BLOCK THC	EXECUTION	EX. COMM-104/2024	13.03.2024	J.S. SETHI & SONS V/S MCD	G L SONI	9910343564		support@infiassocetes.com	13.03.2024
			305 EXTENSION BLOCK THC	ARBITRATION	OMP(I)COMM-176/2024	15.03.2024	TATA MOTOR FINACE LTD. V/S NAWAZ KHAN	SANISH BHOLA	9811506620			15.03.2024
			305 EXTENSION BLOCK THC	ARBITRATION	OMP(I) COMM-177/2024	15.03.2024	TATA MOTOR FINANCE LTD. V/S MD ASLAM	SANISH BHOLA	9112574762			15.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	OMP(I) COMM-178/2024	15.03.2024	TATA MOROR FINANCE LTD. V/S DHARMENDER YADAV	SANISH BHOLA	8851783607			15.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-179/2024	15.03.2024	TATA MOROR FINANCE LTD. V/S IRSAFAE	SANISH BHOLA	9873347330		mayank_mahajan05@yahoo.com	15.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-180/2024	15.03.2024	TATA MOROR FINANCE LTD. V/S GAJANAND SHARMA	SANISH BHOLA	7503464768			15.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-181/2024	15.03.2024	HDFC BANK LTD. V/S MANOJ SOLANKI	SANISH BHOLA	8130827451			15.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	CS COMM-370/2024	15.03.2024	HAMDARD NATIONAL FOUNDATION V/S HEALTH CARE	MAYANK MAHAJAN	7503464768			15.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	CS COMM-371/2024	15.03.2024	BJAIN PHARMA CREATIONS PVT. LTD. V/S AROGYA HOMEOPATHIC PHARMACY	MAYANK MAHAJAN	7503464768			15.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(Io) COMM-219/2024	18.03.2024	TATA MOTORS FINANCE LTD. V/S ZARA ENTINEERING	SANISH BHOLA	8383953944		JAIN.ADITYARAJ@ YAHOO.COM	18.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I)COMM-220/2024	18.03.2024	TATA MOTORS FINANCE V/S PALE RAM	SANISH BHOLA				18.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-221/2024	18.03.2024	TATA MOTORS FINANCE V/S ZARA MOTORS ENGINEERING	SANISH BHOLA				18.03.2024
			305 EXTENSION BLOCK THC	MISC	MKSC DJ 213/2024	20.03.2024	SUJAL EXIM INDIA PVT. LTD. V/S RUDRA STEEL					20.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	CS COMM-389/2024	20.03.2024	BHAGWAN SING V/S RAVI					20.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-247/2024	21.03.2024	N.BALASUBRMANYAM V/S SBI CARDS AND PAYMENTS SERVICE	SANISH BHOLA				21.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I)COMM-248/2024	22.03.2024	TATA CAPITAL FINANCE LTD. V/S JAI MAA TRANSPORT	ANISH BHOLA				22.03.2024
			305 EXTENSION BLOCK THC	RECOVERY	CS COMM-395/2024	22.03.2024	ADITYA INFOTECH LTD. V/S					22.03.2024
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP(I) COMM-247/2024	22.03.2024	TATA CAPITAL LTD. V/S PARVEEN	ANISH BHOLA				22.03.2024
			305 EXTENSION BLOCK THC	MISC	MISC DJ – 291/2024	27.03.2024	CHOLAMANDLAM V/S IZAM SHAIKH					27.03.2024
			305 EXTENSION BLOCK THC	EXECUTION	EX. COMM-124/2024	28.03.2024	MODERN MARKETING CO. V/S SMT FOODS AND HOSPITALITY ORS.	SYOGESHWAR DUTT SHARMA	9810780497			28.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			305 EXTENSION BLOCK THC	PETITION U/S 34	OMP (I) COMM-269/2024	28.03.2024	TATA CAPITAL LTD. V/S RISHABH	ANISH BHOLA	9811452022			28.03.2024
			305 EXTENSION BLOCK THC	EXECUTION	EX. COMM-125/2024	30.03.2024	MODERN MARKETING CO. V/S M/S MAGICAL CAFE PVT. LTD.	YOGESHWAR DUTT SHARMA	9810780497			30.03.2024
6	MS. BARKHA GUPTA, JUDGE, (COMMERCIAL COURT)	CENTRAL DISTRICT	410	OMP(I)(COMM)	217/2024	18-03-2024	TATA MOTORS FINANCE LTD. VS. RAKESH TRIPATHI	SH. MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	14-03-2024
			410	OMP(I)(COMM)	218/2024	18-03-2024	TATA MOTORS FINANCE LTD. VS. ANIL KUMAR	SH. MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	14-03-2024
			410	OMP(I)(COMM)	216/2024	18-03-2024	TATA MOTORS FINANCE LTD. VS. MOHD HASIB	SH. MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	14-03-2024
			410	OMP(I)(COMM)	163/2024	14-03-2024	TATA MOTORS FINANCE LTD. VS. PEPFUELS TECHNOLOGIES PVT. LTD.	SH. MAYANK MAHAJAN	9873347330		MAYANK_MHAJAN05@YAHOO.COM	04-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			410	CS (COMM)	364/2024	15-03-2024	M/S SHAKTI TRADING CO. VS. M/S ROYAL INTERNATIONAL	SH. PANKAJ KUMAR VERMA	9910878747	-		07-03-2024
			410	CS (COMM)	356/2024	14-03-2024	M/S SEHGAL CAPS VS. M/S FRIENDS KART	SH. PANKAJ SACHDEVA	9654599795		AMITNAGAR491991@GMAIL.COM	06-03-2024
			410	CS (COMM)	326/2024	04-03-2024	VIKRAM SONI VS. ABHINAV PRAKASH	SH. SANJAY KUMAR MISHRA	9818336108		SANJAYK.ADVOCATE@GMAIL.COM	24-02-2024
			410	CS (COMM)	340/2024	07-03-2024	KAVITA AGGARWAL VS. M/S SEHGAL SONS & ORS.	SH. CHIRAG JAIN	9971625140		ADVCHIRAGJAIN@GMAIL.COM	06-03-2024
			410	CS (COMM)	350/2024	11-03-2024	HECTOR BEVERAGES PRIVATE LIMITED VS. DS DRINKS & BEVERAGES PVT. LTD.	SH. MANISH DHIR	9654978446		CHESTLAW@CHESTLAW.COM	01-03-2024
			410	CS (COMM)	387/2024	20-03-2024	RAJIV KUMAR VS. JAWAHAR LAL VOHRA	SH. BRAHAM DUTT SHARMA	9868364837		bdsharmaadv196@gmail.com	16-03-2024
			410	CS (COMM)	404/2024	27-03-2024	SHRI SAMEER SETH VS. M/S SHREE RAMA SANITARY & HARDWARE	SH. K.K. SRIVASTAVA	9811062684		kishore.srivastava@gmail.com	06-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 125/2024	01.03.2024	UTKARSH SMALL FINANCE BANK VS AAS MOHAMMAD	LIPIKA SHARMA	9560425989	support@arvlawchambers.com	28.02.2024
COURT 302			ROOM	CIVIL SUIT	CS(COMM) 331/2024	04.03.2024	M/S JYOTI RUBBER UDYOG (INDIA ) LTD. VS M/SSHREECHAKRA ENGINEERING	ARJUN SANJAY	9899500164	arjunsanjay24@gmail.com	09.02.2024	
COURT 302			ROOM	CIVIL SUIT	OMP(I) COMM 117/2024	04.03.2024	HDFC BANK LTD. VS AMAN GUPTA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	01.03.2024	
COURT 302			ROOM	CIVIL SUIT	MISC. DJ 160/2024	05.03.2024	CANARA BANK VS M/S SAI FASHION AND DESIGNING	AMRIT SINGH KHALSA	7503000714	associateskklaw@gmail.com	28.02.2024	
COURT 302			ROOM	CIVIL SUIT	CS(COMM) 339/2024	07.03.2024	M/S JAINSONS INTERNATIONAL VS AMEREX PVT. LTD.	VIKAS NAGWAN	9999010507	jurislaw@outlook.com	26.02.2024	
COURT 302			ROOM	CIVIL SUIT	CS(COMM) 351/2024	12.03.2024	SMARITIVY LABS PRIVATE LTD. VS AVA MERCHANDISING SOLUTIONS PVT. LTD.	ANURAG M. KATARKI	7065207245	sanjeevgupta93@gmail.com	04.03.2024	
COURT 302			ROOM	CIVIL SUIT	CS(COMM) 363/2024	15.03.2024	M/S BHARATI BHAWAN VS DEEPAK CHATURVEDI	NIKHIL TRIPATHI	9899836932	snassociates73@gmail.com	13.03.2024	
COURT 302			ROOM	CIVIL SUIT	CS(COMM) 372/2024	15.03.2024	ARUN SHARMA VS ALOK SHARMA	SATISH PRAKASH GUPTA	7042198312	info@centurylawfirm.in	14.03.2024	
COURT 302			ROOM	CIVIL SUIT	OMP(I) COMM 183/2024	15.03.2024	HDFC BANK LTD. VS AMIT RANA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	14.03.2024	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 182/2024	15.03.2024	HDFC BANK LTD. VS LALIT SRIVASTAVA	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 184/2024	15.03.2024	HDFC BANK LTD. VS RAVI PARKASH JAIN	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 212/2024	18.03.2024	TATA MOTORS FINANCE LTD. VS MARUDHAR TRANSPORT COMPANY	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 213/2024	18.03.2024	TATA MOTORS FINANCE LTD. VS ANIL KUMAR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 214/2024	18.03.2024	TATA MOTORS FINANCE LTD VS RAKESH TRIPATHI	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 215/2024	18.03.2024	TATA MOTORS FINANCE LTD. VS AMEENA RUJDAR KHAN	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	14.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 235/2024	19.03.2024	TATA CAPITAL LTD.VS GURU KIRPA MINES AND CRUSHERS PVT. LTD.	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	18.03.2024
			COURT 302	ROOM CIVIL SUIT	OMP(I) COMM 257/2024	22.03.2024	TATA CAPITAL LTD. VS SUBHASH KUMAR	ANISH BHOLA	9811452022		Anish_bhola17@yahoo.com	21.03.2024
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 403/2024	27.03.2024	M/S ADITYA INFOTECH LTD VS ASHA DEVI	AMIT KUMAR SINGH	9871291420		jurisprudence011@gmail.com	21.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/140/24	04.03.2024	HDFC BANK LTD VS MANISH KUMAR SINGH	ANISH BHOLA	9811452022		anishbhola17@gmail. com	01.03.2024
			308EXTENSION BLOCK THC	TRADE MARK ACT	CS (COMM)/327/2024	04.03.2024	LEVI STRAUSS CO. VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9810481016		mail@legest.com	01.03.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 329/2024	04.03.2024	KRISHYACHARYA TECHNOLOGIES PVT LTD VS SPG CONSUMER PRODUCTS PVT LTD	AKSHEY GOEL	9811783019		akshay.goel10@agan dassociates.in	01.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 139/2024	04.03.2024	HDFC BANK LTD VS SAGAR SHARMA	ANISH BHOLA	9811452022		anishbhola17@gmail. com	01.03.2024
			308EXTENSION BLOCK THC	COPYRIGHT ACT & TRADE MARK	CS (COMM) 334/2024	05.03.2024	LOREAL SA VS ASHOK KUMAR	SHRAVAN BANSAL	6201970125		rishi@unitedandunite d.com	04.03.2024
			308EXTENSION BLOCK THC	COUNTER CLAIM	COUNTERCLAIM/12/2024	06.03.2024	AGWA HEALTHCARE PARTNERSHIP FIRM VS M/S SIAC SKH INDIA CABS MANUFACTURER LTD					
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM) 88/2024	06.03.2024	M/S CHOPRA MARKETING PVT LTD VS M/S DRISHTICON PROPERTIES LTD	DIWAKAR SINGH	9817722035		diwakar@emphsislaw .com	04.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 154/2024	06.03.2024	TATA MOTOR FINANCE LTD VS PEPFUELS TECHNOLOGIES PVT LTD	MAYANK MAHAJAN	9873347330		mayank_mahajan05 @yahoo.com	04.03.2024
308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 162/2024	07.03.2024	TATA CAPITAL LTD VS BABU SINGH	ANISH BHOLA	9811452022		anishbhola17@gmail. com	05.03.2024			

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION BLOCK THC	EXECUTION	EXECUTION (COMM) 95/2024	11.03.2024	VIMLA SHARMA VS ASHOK KUMAR SAINIA	SHALU KUMAR	9810717486		lawyerajay@yahoo.com	28.02.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 358/2024	14.03.2024	DHRUV SINGH VS VISHAL RATHI	PARVINDER CHAUHAN	9868102274		parvinderchauhan.adv@gmail.com	12.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 165/2024	15.03.2024	TATA MOTOR FINANCE LTD VS SACHIN SHARMA	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	13.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 164/2024	15.03.2024	TATA MOTOR FINANCE LTD VS RAJ PAL NAGAR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	13.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 166/2024	15.03.2024	TATA MOTOR FINANCE LTD VS SACHIN NAGAR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	15.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 211/2024	18.03.2024	TATA MOTOR FINANCE LTD VS FUEL PRIVATE LTD	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	20.02.2024
			308EXTENSION BLOCK THC	MISC. APPLICATION	MISC.DJ/208/2024	18.03.2024	DAULAT RAM RASTOUGI VS AGS INFRAPROJECTS LTD	MANISH KUMAR	9911008556		manish_7dec@yahoo.com	15.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 231/2024	19.03.2024	M/S TATA CAPITAL FIANCE LTD VS ISHWAR SINGH	ANISH BHOLA	9811452022		anishbhola17@gmail.com	16.03.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 388/2024	20.03.2024	BHARAT ARORA VS BLUE LIGHTNING HOSPITALITY PVT LTD	SAGAR SURI	7042132941		officesagarsuri@gmail.com	19.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 245/2024	22.03.2024	TATA FINANCIAL LTD VS PATHAN KHAN	ANISH BHOLA	9811452022		anishbhola17@gmail.com	21.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 246/2024	22.03.2024	TATA FINANCIAL LTD VS BTN LOGISTIC	ANISH BHOLA	9811452022		anishbhola17@gmail.com	21.03.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 398/2024	23.02.2024	BALAJI ENTERPRISES VS VHR TRADING	VINAY PAL	8860251052		vinaypaladvocate04@gmail.com	22.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 260/2024	26.03.2024	TATA MOTOR FINANC LTD VS ASANEET KUMAR	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	22.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 261/2024	26.03.2024	TATA FINANCE LTD VS UP ASSAM CINTAINER SERVICES	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	22.03.2024
			308EXTENSION BLOCK THC	ARBITRATION & CONCILIATION ACT	OMP (1) (COMM) 17/2024	06.03.2024	SANTOSH KUMAR VS TATA MOTOR FINANCE SOLUTION LTD	RAM MURTI	9818379086		NA	04.03.2024
			308EXTENSION BLOCK THC	RECOVERY OF MONEY	CS (COMM) 410/2024	28.03.2024	STATE BANK OF INDIA VS ANIL SINGH BHADORIA	VARUN CHANDIOK	9818365119		chambersofvarunchandiook@gmail.com	27.03.2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	133	OMP (I) (COMM)/133/2024	02-03-2024	Hdfc Bank Ltd Vs Kala Wati	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	01.03.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/134/2024	02-03-2024	Hdfc Bank Ltd Vs Sameer Khan	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	01.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (COMM)/16/2024	02-03-2024	Sunil Vs Shriram Transport Finance Co Ltd	BHANU MOHAN(P),	9971170800		lavikagupta2009@gmail.com	01.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM)	Execution (Comm)/92/2024	07-03-2024	M/s Islamuddin Vs Municipal Corporation Of Delhi	SHALU KUMARI(P),	9560905884		robinbhardwaj529@gmail.com	06.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM)	Execution (Comm)/91/2024	07-03-2024	Kla Const Technologies Pvt Ltd Vs Ckg Reality Pvt Ltd	Shanker Kashyap(P),	9899336093		Kartickay@gmail.com	06.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (T) (COMM)	OMP (T) (COMM)/1/2024	12-03-2024	Ikki Saree Centre And Anr Vs Neogrowth Credit Pvt Ltd And Ors	Pallav Saxena(P),	9811159376		advpallavsaxena@gmail.com	11.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/361/2024	14-03-2024	State Bank Of India Vs Mahendra Prasad	AMIT SINGH(P),	9838773507, 7011848842		singhamit0071@gmail.com	13.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/173/2024	15-03-2024	Hdfc Bank Ltd Vs Abdul Majeed	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	14.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/172/2024	15-03-2024	Tata Motors Finance Ltd Vs Rajesh Kumar 7360	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@gmail.com	14.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/368/2024	15-03-2024	State Bank Of India Vs Gulshan Sethi	Gopal Chand Sharma(P),	7838929829			14.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM)	Execution (Comm)/114/2024	16-03-2024	Benten Books Mr Sannidhya Agrawal Partner To The Said Firm Vs Vaibhav Books Service	Sunil Choudhary(P),	9999633366		advocatesunilkulhari@gmail.com	15.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM)	Execution (Comm)/115/2024	16-03-2024	Dr Roshanlal Aggarwal And Sons Pvt Ltd Vs HARYANA MEDICAL HALL	PANKAJ GUPTA(P),	9811022227		globaljurislawfirm@gmail.com	15.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/203/2024	16-03-2024	Tata Motors Finance Ltd Vs Arvind Kumar 7832	MAYANK MAHAJAN(P),	9873347330		mayank_mahajano5@gmail.com	15.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/376/2024	18-03-2024	SBI Vs Mohd Parvez Abedin Propreitor Of Axis Creation	ASHISH BATRA(P),	9891223874		ashishbatra85@gmail.com	16.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/379/2024	18-03-2024	M/s Sun Micro Invit Pvt Ltd Through Its Ar Vs M/s Sumeru Verde Technologies Pvt Ltd Through Its Md/ Ar	YASHPREET SINGH SAINI(P),	9811998109, 6393213857		layer.yashpreet@gmail.com	16.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/380/2024	19-03-2024	State Bank Of India Vs Vicky	AMIT SINGH(P),	7838773507, 7011848842		singhamit0071@gmail.com	18.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/234/2024	19-03-2024	Tata Capital Ltd Vs Naresh Kumar	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	18.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/233/2024	19-03-2024	Tata Capital Ltd Vs Anuj	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	18.03.2024
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM.)	CS (COMM)/383/2024	19-03-2024	Icici Bank Limited Vs Akash Chauhan And Ors	ATUL SHARMA(P),	8178770597		asa@asalegal.in, abhinav@asalegal.in	18.03.2024
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central		OMP (I) (COMM)	OMP (I) (COMM)/232/2024	19-03-2024	Tata Capital Ltd Vs Bikramjit Singh	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	18.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM.)	CS (COMM)/390/2024	20-03-2024	Hpl Electric And Power Limited Through A R Vs Gautam Prakash Saxena Prop Of Digital Computers	Sunil Kumar Jaswal(P),	7060356640, 9873890470		digitalsales1592@gmail.com	19.03.2024
				OMP (I) (COMM)	OMP (I) (COMM)/253/2024	22-03-2024	Tata Capital Ltd Vs Veer Singh	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	21.03.2024
				CS (COMM.)	CS (COMM)/408/2024	27-03-2024	Rakesh Kumar Goyal Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	9811161525		sksingj116@gmail.com	26.03.2024
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/322/2024	01-03-2024	Kailash Chand Gupta And Anr Vs Vikram Ujjainwal	SUMIT RANA(P),	9999590009		advranasumit@gmail.com	29-02-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/337/2024	06-03-2024	R K Manchanda Vs Mewar High Tech Engineering Limited	SUNIL GOYAL	9810901129		advocatesunilgoyal@gmail.com	01-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/343/2024	07-03-2024	M/s Agrico Organics Vs M/s Pax Chem Limited And ors	Kunal Madan(P),	9717468652		Kunalmadan@kmalaoffice.com	05-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/344/2024	07-03-2024	Hdfc Bank Ltd Vs Mohd Jacum Khan And ors	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	05-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/348/2024	11-03-2024	M/s Shakti Trading Co Vs M/s Boutique Spirits Pvt Ltd	Pankaj Kumar Verma(P),	9910878747		-	05-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/349/2024	11-03-2024	M/s Beauty Art Prints India Pvt Ltd Vs M/s Zaoopi Infotech Pvt Ltd	Bharat Prakash(P),	9268300000		bharat.guptarkco@gmail.com	06-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	CS (COMM)	CS (COMM)/354/2024	12-03-2024	Smt Neeraj Nagpal Proprietor Of M/s Arjun Enterprises Vs Smt Nimmi Garg Proprietor Of M/s Puja Silk And Sarees	Shailendra Babbar(P),	9810076766	-		16-02-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/355/2024	13-03-2024	M/s Snv Impex Vs M/s Mani Plastic Store	Dharmender Azad	9811534488		dharmenderazad@yahoo.com	06-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/360/2024	14-03-2024	Bharati Bhawan Vs Sanjay Kumar Upadhaya Prop Sanjay Book Depo	NIKHIL TRIPATHI(P),	9899836932		nikhilyripathi63@gmail.com	09-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/362/2024	14-03-2024	Woodland (Aero Club) Pvt Ltd Vs Montosa Lifestyle And Anr	POONAM LAU(P),	9811149832		laupoonam180@gmail.com	04-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/385/2024	19-03-2024	Bank Of Baroda Vs Ranjeet Kumar Thakur	Umesh Joshi(P),	9910568669		advumeshjoshi@gmail.com	17-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/386/2024	19-03-2024	Din Dayal Vs Shakti Trading Co	Mukesh Sharma	9899030102		admukeshsharma@yahoo.com	11-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/391/2024	20-03-2024	State Bank Of India Vs Yatinder Singh	Nirmal Kumar(P),	9953128141		amb.nirmal@gmail.com	19-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/392/2024	21-03-2024	Ms Delta On System Vs Gautam Healthcare and Anr	Lalit Kumar(P),	9958710071		jagdishkverma2009@gmail.com	19-03-2024
			COURT ROOM 310	CS (COMM)	CS (COMM)/402/2024	26-03-2024	Rohit Jain Vs Sachin Jain	Shlok Suden	8800669576		Shloksuden@gmail.com	22-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	Ex (COMM)	Execution (Comm)/109/2024	13-03-2024	M/s M Chhibba And Co Vs Municipal Corporation Of Delhi	SHALU KUMARI(P),	9560905884		robinbhardwaj529@gmail.com	07-03-2024
			COURT ROOM 310	Ex (COMM)	Execution (Comm)/127/2024	30-03-2024	HARSHIL TEXTILES Vs DIVYANA(P),					
			COURT ROOM 310	Ex (COMM)	Execution (Comm)/122/2024	21-03-2024	Shib Dass Metals Pvt Ltd. Vs S.S. Engineering Works					
			COURT ROOM 310	OMP (COMM)	OMP (COMM)/25/2024	26-03-2024	Balbir Singh Tyagi and ors Vs Yogesh Bansal and anr	Deepak Dahiya(P),	9711170446			21-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/143/2024	04-03-2024	Hdfc Bank Ltd Vs Mustakim Islam	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	01-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/157/2024	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9068	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	04-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/158/2024	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 8860	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	04-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/159/2024	06-03-2024	Tata Motors Finance Ltd Vs Pepfuels Technologies Pvt Ltd 9786	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	04-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/195/2024	15-03-2024	Tata Motors Finance Ltd Vs Reliable Infra Tech 4940	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14-03-2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/196/2024	15-03-2024	Hdfc Bank Ltd Vs Yash Pal Arya	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	13-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/223/2024	18-03-2024	Tata Motors Finance Ltd Vs I Fuel Private Limited 6103	MAYANK MAHAJAN(P),	9873347330		mayank_mahajano5@yahoo.com	15-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/239/2024	19-03-2024	Tata Capital Ltd Vs Parul	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	16-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/240/2024	19-03-2024	Tata Capital Ltd Vs Kamal Deepak	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	16-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/241/2024	19-03-2024	Tata Capital Ltd Vs Alok Singh	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	15-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/258/2024	22-03-2024	Tata Capital Ltd Vs Dharmender Kumar	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	21-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/259/2024	22-03-2024	Tata Capital Ltd Vs Btn Logistics and Anr 1366	ANISH BHOLA(P),	9811452022		Anish_bhola17@yahoo.com	21-03-2024
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM)/274/2024	30-03-2024	M/s Equitas Small Finance Bank Ltd Vs Ms Khair Diagnostic Centre And Ors	Ravi Shankar Garg(P),	9811252038		advocatersgarg@gmail.com	27-03-2024
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	Central District	401	OMP (I) COMM	126/2024	01.03.2024	TATA CAPITAL LTD. V/S UMED SINGH	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	27.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	OMP (I) COMM	124/2024	01.03.2024	UTKARSH SMALL FINANCE BANK V/S AAS MOHAMMAD & ANR.	ARV CHAMBERS OF LAW	9821584944		INFO@ARVLAWCHAMBERS.COM	26.02.2024
			401	OMP (I) COMM	141/2024	04.03.2024	HDFC BANK LTD. V/S SANJAY BANSAL	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	01.03.2024
			401	OMP (I) COMM	149/2024	05.03.2024	TATA CAPITAL LTD. V/S SUHAIL KHAN	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	02.03.2024
			401	OMP (I) COMM	155/2024	06.03.2024	TATA MOTORS FINANCE LTD. V/S PEPFUELS TECHNOLOGIES PVT. LTD.	SMAYANK MAHAJAN	9873347330		MAYANK_MHAJANo5@YAHOO.COM	04.03.2024
			401	CS (COMM)	338/2024	06.03.2024	M/S S.K. EDUCATION PVT. LTD V/S AZEEM HAIDER & ORS.	ROHIT VASHIST	9810189223		ROHIT1996VASHIST@GMAIL.COM	29.02.2024
			401	CS (COMM)	352/2024	12.03.2024	CANARA BANK V/S SATISH SINGHAL	PRATAP CHANDRA RANA			PRANA25000@GMAIL.COM	09.03.2024
			401	OMP (I) COMM	185/2024	15.03.2024	HDFC BANK LTD. V/S PAPPAN PREMCHAND & ANR.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	13.03.2024
			401	OMP (I) COMM	186/2024	15.03.2024	HDFC BANK LTD. V/S RADHA NAHAR SINGH	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	13.03.2024
			401	OMP (I) COMM	187/2024	15.03.2024	HDFC BANK LTD. V/S JAI BHAGWAN	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	13.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	OMP (I) COMM	188/2024	15.03.2024	TATA MOTORS FINANCE LTD. V/S VISHESH DUBEY	MAYANK MAHAJAN	9873347330		MAYANK_MHAHAJA No5@YAHOO.COM	14.03.2024
			401	OMP (I) COMM	189/2024	15.03.2024	TATA MOTORS FINANCE LTD. V/S MOHD. JAVED	MAYANK MAHAJAN	9873347330		MAYANK_MHAHAJA No5@YAHOO.COM	14.03.2024
			401	OMP (COMM)	22/2024	16.03.2024	BKC GARMENTS V/S UGRO CAPITAL LTD.	PIYUSH PAHUJA	8860459079		ADVPIYUSHPAHUJA@GMAIL.COM	14.03.2024
			401	CS (COMM)	381/2024	19.03.2024	STATE BANK OF INIDA V/S JITENDER SINGH	SAMIT KUMAR SINGH	7838773507		SINGHAMIT0071@GMAIL.COM	16.03.2024
			401	OMP (I) COMM	227/2024	19.03.2024	TATA CAPITAL LTD. V/S RAM KHILADI AND ANR.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	16.03.2024
			401	OMP (I) COMM	228/2024	19.03.2024	TATA CAPITAL LTD. V/S SHIV DAYAL AND ANR.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	16.03.2024
			401	OMP (I) COMM	229/2024	19.03.2024	TATA CAPITAL LTD. V/S BHUMISHAKTI NIRMAN PVT. LTD. AND ANR.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	16.03.2024
			401	CS (COMM)	382/2024	19.03.2024	HERO INVESTCORP PVT. LTD. V/S ASHOK KUMAR	PRAMOD KR. SINGH	9718209970		AASTHA@THELEGIST.COM	15.03.2024
			401	OMP (I) COMM	244/2024	21.03.2024	HDFC BANK LTD. V/S RAJ KUMAR	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	13.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	OMP (I) COMM	252/2024	22.03.2024	TATA CAPITAL LTD. V/S CHAITANYA GOGAJI CONSTRUCTION AND STONE CRUSHER PVT. LTD. & ORS.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	21.03.2024
			401	OMP (I) COMM	254/2024	22.03.2024	TATA CAPITAL LTD. V/S GURDEV SINGH & ANR.	ANISH BHOLA	9811452022		ANISH_BHOLA17@GMAIL.COM	21.03.2024
			401	CS (COMM)	397/2024	22.03.2024	MUKESH CHAND V/S PARAMJIT SINGH & ORS.	ANJALI CHAND	9871173980		ANJALICHAND9876@GMAIL.COM	20.03.2024
			401	MISC DJ	221/2024	22.03.2024	M/S SURYA ROSHNI LTD. V/S M/S GATI-KINTESTSU EXPRESS PVT. LTD.	NAVIN KUMAR	9810236867		CONTACTUS@AKJLAW.IN	20.03.2024
			401	OMP (COMM)	23/2024	21.03.2024	BUSINESS OCTANE SOLUTIONS PVT LTD. V/S NEOGROWTHS CREDIT PVT LTD.	RASHMI SINGH	8368980930			18.03.2024
			401	EXECTION (COMM)	112/2024	14.03.2024	M/S RAM NIVAS GOEL V/S MUNICIPAL CORPORATION OF DELHI	SAVINASH KR. TRIVEDI	9871441764		AKTRIVEDILAWOFFICES@GMAIL.COM	07.03.2024
			401	CONTEMPT PETITION	4/2024	13.03.2024	NIKE INNOVATE C.V V/S UZAIR PROP. OF M/S RIDER SHOES	SHRAVAN KR. BANSAL	6201970125			16.02.2024
			401	CONTEMPT PETITION	5/2024	13.03.2024	NIKE INNOVATE C.V V/S UZAIR PROP. OF M/S RIDER SHOES	SHRAVAN KR. BANSAL	6201970125			N.A
			401	COUNTER CLAIM	13/2024	18.03.2024	NKS FOOD VENTURES P LTD. V/S SHRI GOVIND TRADING CO.	SAMRENDRA KR. JHA	8588853448		SNSHUKLA80@GMAIL.COM	18.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			401	CS (COMM)	374/2024	16.03.2024	STATE BANK OF INIDA V/S M/S SHRI AADINATH TRADERS					
			401	CS (COMM)	407/2024	27.03.2024	STATE BANK OF INDIA V/S SANDEEP	SAMIT KUMAR SINGH	7838773507		SINGHAMIT0071@GMAIL.COM	26.03.2024
			401	CS (COMM)	411/2024	28.03.2024	M/S LAKEFOREST WINES PVT. LTD V/S GOVERNMENT OF NCT OF DELHI	NAVEEN KUMAR TRIPATHI	9810419936		NAVENTRIPATHI3012@GMAIL.COM	28.03.2024
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/336/2024	06-03-2024	Manshu Arora Vs M/s Rock Star 99 Fashion	AKASH DEEP(P),	9811433605		bhupindermehtani4@gmail.com	22-02-2024
			402	CIVIL	CS (COMM)/333/2024	05-03-2024	Hpl Electric Power Ltd Through Its Authorised Representative Vs Krunal Prakash Proprietor Of Ms Shivam Electricals	Sunil Kumar Jaswal(P),	9810210832		vijayprakash9682@gmail.com	25-02-2024
			402		Execution (Comm)/86/2024	04-03-2024	M/S AVNG INFRASTRUCTURES PVT LTD Vs MUNICIPAL CORPORATION OF DELHI	Suman Malhotra(P),	9811205381		mmadvocates@gmail.com	26-02-2024
			402	CIVIL	CS (COMM)/341/2024	07-03-2024	Amit Khanna Vs Ragini Gupta	Vikas Bhatia(P),	9811379676		vksbhtb@gmail.com	26-02-2024
			402	ARBITRATION	OMP (I) (COMM)/145/2024	05-03-2024	Tata Capital Ltd Vs Jitender Kumar	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	27-02-2024
			402	ARBITRATION	OMP (I) (COMM)/146/2024	05-03-2024	Tata Capital Ltd Vs Varun Bisht	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	27-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	ARBITRATION	OMP (I) (COMM)/144/2024	05-03-2024	Tata Capital Ltd Vs Shahid Ali	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	27-02-2024
			402	ARBITRATION	OMP (I) (COMM)/148/2024	05-03-2024	Hdfc Bank Ltd Vs Vinay Malik	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	01-03-2024
			402	ARBITRATION	OMP (I) (COMM)/147/2024	05-03-2024	Hdfc Bank Ltd Vs Naeem Mohd Saleem	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	01-03-2024
			402	MISC. APPLICATION	Misc DJ/162/2024	05-03-2024	Hdfc First Bank Ltd Vs Sahil Gogia	Jatin Sethi(P),	8860070760		gs.lawattorney@gmail.com	02-03-2024
			402	CIVIL	CS (COMM)/346/2024	11-03-2024	M/s Vikas Steel Enterprises Vs M/s Avon Steel Corporation	ASHUTOSH JAIN(P),	8920569685		ashutoshjain095@gmail.com	04-03-2024
			402	CIVIL	CS (COMM)/342/2024	07-03-2024	Devendra Singh Vs Novatrix Designs Pvt Ltd	seema khatri(P),	9999903919		---	06-03-2024
			402	CIVIL	CS (COMM)/353/2024	12-03-2024	UMESH JAIN Vs MUNICIPAL CORPORATION OF DELHI	SATENDER KUMAR SINGH(P),	9811161525		sksingh116@gmail.com	06-03-2024
			402	EXECUTION	Execution (Comm)/108/2024	13-03-2024	M/s Arpit Electric Co Vs Municipal Corporation Of Delhi	SHALU KUMARI(P),	9560905884		vandyvb.16dec@gmail.com	05-03-2024
			402	ARBITRATION	OMP (COMM)/21/2024	16-03-2024	S Krishnamurthy Vs Sbi Cards And Payments Services Ltd	ANUBHAV MEHROTRA(P)	8287077645		shikharsrivastava0588@gmail.com	13-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			402	EXECUTION	Execution (Comm)/113/2024	15-03-2024	Sanirish Textile Vs Shri Vidur Khanna	ANJALI NEHRA(P),	9810934875	----		14-03-2024
			402	ARBITRATION	OMP (I) (COMM)/192/2024	15-03-2024	Tata Motors Finance Ltd Vs Aman Enterprises 7785	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14-03-2024
			402	ARBITRATION	OMP (I) (COMM)/193/2024	15-03-2024	Hdfc Bank Ltd Vs Harshad Verma	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	13-03-2024
			402	ARBITRATION	OMP (I) (COMM)/194/2024	15-03-2024	Hdfc Bank Ltd Vs Farooq Ali	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	13-03-2024
			402	ARBITRATION	OMP (I) (COMM)/191/2024	15-03-2024	Tata Motors Finance Ltd Vs Gajanand Sharma 1120	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14-03-2024
			402	ARBITRATION	OMP (I) (COMM)/190/2024	15-03-2024	Tata Motors Finance Ltd Vs Nitin Prem Singh 9541	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	14-03-2024
			402	CIVIL	CS (COMM)/377/2024	18-03-2024	Bank Of Baroda Vs Shashank Tripathy Proprietor Ms S Enterprises	Govind KPandey(P),	9718618928		govind19feb@gmail.com	14-03-2024
			402	ARBITRATION	OMP (I) (COMM)/243/2024	20-03-2024	Tata Capital Ltd Vs Max Roadline Pvt Ltd	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	16-03-2024
			402	ARBITRATION	OMP (I) (COMM)/242/2024	20-03-2024	Tata Capital Ltd Vs Anuj	ANISH BHOLA(P),	9811452022		Anish Bhola17@yahoo.com	16-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Misc DJ/185/2024	Misc DJ/185/2024	05-03-2024	M/s Aqualite Industries Pvt Ltd Vs M/S LEEZA LIFESTYLE PRIVATE LTD AND ORS	Ankush Sharma(P),	9990637045		advranaashutosh@gmail.com	04-03-2024
				Execution (Comm)/73/2024	Execution (Comm)/73/2024	13-03-2024	Shri Priyank Sabharwal Vs Shakti Hosiery Works	ANJALI NEHRA(P),	9643930634	rajindergulati7@gmail.com	11-03-2024	
				Execution (Comm)/81/2024	Execution (Comm)/81/2024	18-03-2024	Punjab National Bank Vs M/s M SAVADHESH Enterprises Through Its Proprietor Shri Manoj Kumar Jain	KUMAR SHAKYA(P),	9810362626	akshakyao@gmail.com	15-03-2024	
				Execution (Comm)/86/2024	Execution (Comm)/86/2024	20-03-2024	PUNJAB NATIONAL BANK Vs NR TRADERS THROUGH ITS PROPRIETOR ANIL KUMAR	Neha Rai(P),	nil	nil	19-03-2024	
				Execution (Comm)/90/2024	Execution (Comm)/90/2024	21-03-2024	SUDESH CHAUHAN Vs SMARTERING INFRATECH PVT LTD FORMERLY KNOWN AS PAL MOHAN ELECTRONICS PVT LTD	ASHOK AGARWAL(P),	8851403309	agarwal71@yahoo.com	20-03-2024	
				Execution (Comm)/65/2024	04-03-2024		Hardeep Malik Vs Ram Parjapati (proprietor)	Sanjeev Manchanda(P),	9811623477	manchandasanjeev31@yahoo.com	02-03-2024	
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	201 Extn Block	Misc DJ/185/2024	Misc DJ/185/2024	05-03-2024	M/s Aqualite Industries Pvt Ltd Vs M/S LEEZA LIFESTYLE PRIVATE LTD AND ORS	Ankush Sharma(P),	9990637045		advranaashutosh@gmail.com	04-03-2024
				Execution (Comm)/73/2024	Execution (Comm)/73/2024	13-03-2024	Shri Priyank Sabharwal Vs Shakti Hosiery Works	ANJALI NEHRA(P),	9643930634	rajindergulati7@gmail.com	11-03-2024	
				Execution (Comm)/81/2024	Execution (Comm)/81/2024	18-03-2024	Punjab National Bank Vs M/s M SAVADHESH Enterprises Through Its Proprietor Shri Manoj Kumar Jain	KUMAR SHAKYA(P),	9810362626	akshakyao@gmail.com	15-03-2024	
				Execution (Comm)/86/2024	Execution (Comm)/86/2024	20-03-2024	PUNJAB NATIONAL BANK Vs NR TRADERS THROUGH ITS PROPRIETOR ANIL KUMAR	Neha Rai(P),	nil	nil	19-03-2024	
				Execution (Comm)/90/2024	Execution (Comm)/90/2024	21-03-2024	SUDESH CHAUHAN Vs SMARTERING INFRATECH PVT LTD FORMERLY KNOWN AS PAL MOHAN ELECTRONICS PVT LTD	ASHOK AGARWAL(P),	8851403309	agarwal71@yahoo.com	20-03-2024	
				Execution (Comm)/65/2024	04-03-2024		Hardeep Malik Vs Ram Parjapati (proprietor)	Sanjeev Manchanda(P),	9811623477	manchandasanjeev31@yahoo.com	02-03-2024	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	West	203 Extn Block	RECOVERY	OMP (I) (COMM)/56/2024	01-03-2024	Hdfc Bank Limited Vs Nazim Khan	MANISH SHANKER VERMA(P),	9650810426		msvcrmachambers@gmail.com	



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
	COURT)-03			RECOVERY	CS (COMM)/209/2024	01-03-2024	3s Pharma Vs Sa Pharmacy	Ajit kr gupta(P),	9871372113		akadvocate776@gmail.com		
				RECOVERY	Execution (Comm)/58/2024	01-03-2024	Neelkanth Enterprises Pvt Ltd Vs M/s B L Goel And Company	Sunil kumar(P),	9873921590		rajeevjha2004@yahoo.co.in		
				RECOVERY	CS (COMM)/218/2024	02-03-2024	Saraogi Super Sales Pvt Ltd Vs Basant Kumar Khedia Prop Poshak	VARUN BEDI(P),	8285672608		advocatevarunbedi@gmail.com		
				RECOVERY	CS (COMM)/217/2024	02-03-2024	State Bank Of India Vs Santosh Kumar	Ashok Kumar	NOT MENTIONED		NOT MENTIONED		
				RECOVERY	OMP (I) (COMM)/59/2024	04-03-2024	Hdfc Bank Limited Vs Anil Kumar	MANISH SHANKER VERMA(P),	9650810426		msvrmachambers@gmail.com		
				RECOVERY	OMP (I) (COMM)/58/2024	04-03-2024	Hdfc Bank Limited Vs Abu Syed Faiz Hussaini	MANISH SHANKER VERMA(P),	9650810426		msvrmachambers@gmail.com		
				RECOVERY	CS (COMM)/219/2024	04-03-2024	Parveen Kumar Garg Vs Arjun Kumar	Sameer Sidhar(P),	99991 8302	9444446565		NOT MENTIONED	
				RECOVERY	CS (COMM)/220/2024	04-03-2024	M/s Ignyt Electricals Vs Radha Kishan Agarwal	Varun Sharma(P),	NOT MENTIONED			VIKAS_LEOS@YAHOO.CO.IN	
				RECOVERY	OMP (I) (COMM)/72/2024	05-03-2024	Hdfc Bank Limited Vs Ravi Kumar	MANISH SHANKER VERMA(P),	9650810426		msvrmachambers@gmail.com		
				RECOVERY	Execution (Comm)/66/2024	05-03-2024	Rakesh Garg Vs M/s Saify Interiors	Sunil kumar(P),	9873921590		rajeevjha2004@yahoo.co.in		
				RECOVERY	Execution (Comm)/67/2024	06-03-2024	Rakesh Garg Vs M/s Reliance Trading Corporation	Sunil kumar(P),	9873921590		rajeevjha2004@yahoo.co.in		
				RECOVERY	CS (COMM)/225/2024	06-03-2024	Bank Of Baroda Vs Mrs Raj Vala	kamal singh(P),	NOT MENTIONED			NOT MENTIONED	
				RECOVERY	Misc DJ/193/2024	06-03-2024	Naveen Kapoor Vs Rupinder Singh Talwar	AMARJEET SINGH GAMBHIR(P),	9818186704			NOT MENTIONED	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				RECOVERY	CS (COMM)/230/2024	07-03-2024	Saraogi Super Sales Pvt Ltd Vs Jain Jain Prop Jain Creation	VARUN BEDI(P),	8285672608		advocatevarunbedi@gmail.com	
				RECOVERY	CS (COMM)/229/2024	07-03-2024	Randhir Kumar Vs Cholamandalam Ms General Insurance	INDER MOHAN SINGH(P),	8920348291		INDERMOHAN@GMAIL.COM	
				RECOVERY	Execution (Comm)/69/2024	12-03-2024	Fire Hut Commercial Equipment Pvt Ltd Vs Secured Engineers Private Limited	ANUBHAV MEHROTRA(P)	9711048605		NOT MENTIONED	
				RECOVERY	CS (COMM)/232/2024	12-03-2024	Cinesonic Audio Pvt Ltd Vs Medhavi Skillversity Pvt Ltd	RAVI PAL(P),	9810313802		SUMITKAUSHAL@GMAIL.COM	
				RECOVERY	CS (COMM)/234/2024	12-03-2024	Super India Paper Private Limited Vs Avnish Agarwal	KARAN SUNEJA(P),	9560985186		mail.ksadvocates@gmail.com	
				RECOVERY	CS (COMM)/233/2024	12-03-2024	Super India Paper Private Limited Vs Bhuvnesh Garg	KARAN SUNEJA(P),	9560985186		mail.ksadvocates@gmail.com	
				RECOVERY	CS (COMM)/245/2024	14-03-2024	Canara Bank Vs Sagar Bangali	Ashok Kakkar(P),	9560396555		NOT MENTIONED	
				RECOVERY	CS (COMM)/254/2024	18-03-2024	Sunrise Enterprises Vs Meraygor Mechanicals Infrastructure	HARSH CHACHRA(P),	9910454141		NOT MENTIONED	
				RECOVERY	CS (COMM)/259/2024	19-03-2024	The South Indian Bank Ltd Vs Peritus Services Pvt Ltd And Others	Kamal Kant Chhabra(P),	9810102211		ADVKKC@GMAIL.COM	
				RECOVERY	CS (COMM)/258/2024	19-03-2024	A And S Steel Private Limited Vs Divya Chaudhri Proprietor M /s Balaji Enterprises	Shiven Banga(P),	7838443353		advshivenbanga@gmail.com	
				RECOVERY	CS (COMM)/262/2024	20-03-2024	Rajesh Shrma Vs Hk Music Recording Studio S	RAZIA(P),	9114 8447659941	40422	Lawvision27@gmail.com	
				RECOVERY	Misc DJ/230/2024	21-03-2024	Bank Of Baroda Vs Aditya Yadav	kamal singh(P),	9899913203		aductulhe Sly kby Egunlbcein	
				RECOVERY	Misc DJ/231/2024	21-03-2024	Bank Of Baroda Vs Kaushal Verma	kamal singh(P),	9899913203		aductulhe Sly kby Egunlbcein	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				RECOVERY	CS (COMM)/264/2024	21-03-2024	Bank Of Maharashtra Vs Arun Kumar	SHAILESH KUMAR(P),	9891285888		advshaileshkumar@gmail.com	
				RECOVERY	Execution (Comm)/88/2024	21-03-2024	Benstar Electronics Private Limited Vs Rajiv Arora Sole Proprietor Of Altius Technologies	siddharth khattar(P),	9810004632		RAJIV150@HOTMAIL.COM	
				RECOVERY	CS (COMM)/268/2024	22-03-2024	Naini Fincap Limited Vs Rajender Singh	Lalit Dahiya(P),	9717172204		NOT MENTIONED	
				RECOVERY	CS (COMM)/279/2024	23-03-2024	Icici Bank Ltd Vs Geeta	vikas chhabra(P),	9818198899		rna rwah.advocate@gmail.com	
				RECOVERY	OMP (I) (COMM)/83/2024	23-03-2024	Shriram Finance Ltd Vs Shakeel	Manoj Kumar(P),	9811133644		MANOJK.ADV@GMAIL.COM	
				RECOVERY	CS (COMM)/278/2024	23-03-2024	State Bank Of India Vs Ram Keval Prop Of Ms Kamal Engineering Works	ADAITA KUMAR ROUNT(P),	9999132159		AKROUTADVOCATE@GMAIL.COM	
				RECOVERY	Counter Claim/16/2024	23-03-2024	Mr Nitin Sahni Vs M/s Integrated Hotels Pvt Ltd	SHALU KUMARI(P),	9996397065,9350320004		laxmanshravan@gmail.co Maartibhalla249@gmail.com	
				RECOVERY	CS (COMM)/277/2024	23-03-2024	Creative Hitech Pvt Ltd Vs Vewtron India Electronics Private Limited	SHYAM SUNDER GANGWAR(P),	AKROUTADVOCA TE@GMAIL.COM		shygang@gmail.com	
				RECOVERY	CS (COMM)/288/2024	27-03-2024	State Bank Of India Vs Bijender	Sweety Sood(P),	9811786067		NOT MENTIONED	
				RECOVERY	Execution (Comm)/96/2024	30-03-2024	Union Bank Of India Vs Rajesh Kumar	SONU GAUTAAM(P),	9310274899		SONUGAUTAM489@GMAIL.COM	
				RECOVERY	CS (COMM)/293/2024	30-03-2024	Ramsagar Yadav (being The Sole Proprietor Of Pr Traders) Vs Meem Agro Foods Pvt Ltd	VAIBHAV GUPTA(P),	9899505223		vaibhavguptalegal@gmail.com	
				RECOVERY	Misc DJ/184/2024	05-03-2024	M/S FNG CLEAN AND HYGIENE PVT LTD Vs MR VIKAS CHAURADIYA AND ANR	MAHENDER SINGH(P),	NOT MENTIONED		NOT MENTIONED	
				RECOVERY	CS (COMM)/222/2023	03-03-2023	M/S FIRE HUT COMMERCIAL EQUIPMENT PVT LTD Vs KALTECH BUILDING CONTROLS PVT LTD	Mayank Sachdeva(P),	NOT MENTIONED		NOT MENTIONED	

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
17	SH. SANJAY JINDAL, JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	CS (COMM)/210/2024	01-03-2024	PREM CHAND GUPTA Vs M/GANGOTRI ELECTRONICS PVT LTD	SSAMEER SIDHAR	9444446565		Sameer.sidhar@metropolitanleal.in	01-03-2024
				CS (COMM)	CS (COMM)/211/2024	01-03-2024	CHARANPAADUKA INDUSTRIES PVT LTD Vs LAKECITY TRADERS	SAG ASSOCIATION	8130707356		rinksy601@gmail.com	01-03-2024
				CS (COMM)	CS (COMM)/212/2024	01-03-2024	CAMPUS ACTIVEWEAR LIMITED Vs NARESH GOYAL PROPRIETOR OF M/S ANKUR SHOE SALES	ANKIT PARASHAR	8802310640		a.parashar@albalawofices.com	28-02-2024
				CS (COMM)	CS (COMM)/213/2024	01-03-2024	CANARYAGRO PRIVATE LIMITED Vs SAGAR ENTERPRISES	RAJESH VASISHT	9313882280		vasisht.rajesh23@gmail.com	27-02-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/61/2024	04-03-2024	ORIX LEASING AND FINANCIAL SERVICES INDIA LIMITED Vs PAWAN AND CO AND OTHERS	KAY SPARTNERS	89693513158		connect@kaynpartners.com	28-02-2024
				OMP (I) (COMM)	OMP (I) (COMM.)/70/2024	05-03-2024	SHRIRAM FINANCE LTD Vs KULWANT SINGH	MANOJ KUMAR	98111133644		manojk.adv@gmail.com	03-03-2024
				CS (COMM)	CS (COMM)/223/2024	05-03-2024	STATE BANK OF INDIA Vs MR VIVEK YADAV SEPOY	SAMAIYAR ASSOCIATES	81134391 I		samaiyar.associates@gmail.com	02-03-2024
				CS (COMM)	CS (COMM)/227/2024	07-03-2024	SSG LEGAL LTD Vs EXCEAM INDIA BRANCH LTD	SUKHMEET SINGH	9582028538		sukhmitlambha@gmail.com	01-03-2024
				CS (COMM)	CS (COMM)/228/2024	07-03-2024	STATE BANK OF INDIA Vs MUKESH KUMAR GOYAL	R N SINGH	8076466594		Advrnarayan@Gmail.Com	02-03-2024
				CS (COMM)	CS (COMM)/231/2024	11-03-2024	AMARJIT SINGH Vs ADVANTAGE COMPUTERS (I) PVT LTD AND ORS	SURENDER KUMAR SHARMA	9891297097		sksharmaadvocate@hotmail.com	05-03-2024
				Misc DJ	Misc DJ/207/2024	12-03-2024	DEEPAK BANSAL Vs ADITYA MOULDS AND ANRS	JAI PRAKASH	9868219182		jaiprakash951.s@gmail.com	07-03-2024
				CS (COMM)	CS (COMM)/236/2024	12-03-2024	MANPREET SINGH Vs VIKASH VASHISTH	VISHWENDRA VERMA	9871704611		verma.vishwendra@yahoo.co.in	07-03-2024
				CS (COMM)	CS (COMM)/243/2024	14-03-2024	FRONTIER BAZARR Vs SANJEEV MANCHANDA	RAJNISH RANJAN	9958160505		rajnish@rrassociates.net.in	11-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	CS (COMM)/244/2024	14-03-2024	M/S SARAS KNIT INDIA Vs M/CHARAN PAADUKA INDUSTRIES PVT LTD	SABHISHEK GUPTA	9999959779		abhi_laywer24@yahoo.com	08-03-2024
				CS (COMM)	CS (COMM)/250/2024	15-03-2024	CANARA BANK Vs RAMAN KUMAR SINGH	CHITRA MALHOTRA	9212888057		chitramalhotralegal@gmail.com	12-03-2024
				CS (COMM)	CS (COMM)/253/2024	18-03-2024	PARVEEN KUMAR KANSAL Vs RITU KAPOOR	VIPIN DILAWARI	9312203957		vipindilawari83@gmail.com	14-03-2024
				CS (COMM)	CS (COMM)/256/2024	19-03-2024	HARI RAM METAL AND ALLOYS Vs JYOTI INDUSTRIES THROUGH ITS PROPREITOR	SMOHIT GUPTA	9654130929		manojk.adv@gmail.com	15-03-2024
				CS (COMM)	CS (COMM)/269/2024	22-03-2024	CALCO POLY TECHNIK PVT LTD Vs ASEEM GUPTA	Rajesh Kumar Singla	9810248506		rajeshsinglal971@gmail.com	20-03-2024
				CS (COMM)	CS (COMM)/272/2024	23-03-2024	UNION BANK OF INDIA VS ANIL SINHA	LALOK KUMAR	991 1000126		alok.adv200@gmail.com	22-03-2024
				CS (COMM)	CS (COMM)/284/2024	26-03-2024	CENTRAL BANK OF INDIA Vs KISHORI LAL	SUBODH KUMAR SINGH	9811275940		advsubodhkumarsingh@gmail.com	21-03-2024
				CS (COMM)	CS (COMM)/286/2024	27-03-2024	BENNETT COLEMAN AND CO LTD Vs ANISHA JAIN	SHAIENDRA SINGH	981011673		ssingh.adv@gmail.com	23-03-2024
				CS (COMM)	CS (COMM)/287/2024	27-03-2024	SHUBHAM JAIN Vs FIRST CRUSH CAFE PVT LTD	VIPIN DILAWARI	9312203957		vipindilawari83@gmail.com	23-03-2024
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/216/2024	216/2024	02-03-2024	Saraogi Super Sales Pvt Ltd Vs Deepak Kumar Jain Prop M/s Deepak Traders	Varun Bedi	8285672608		advocatevarunbedi@gmail.com	04.03.2024
				CS (COMM)/224/2024	224/2024	06-03-2024	Madhav Kumar Vs Kalawati Rawat	Shourya Uppal	8745804588		ADVOCATESHOURYAUPPAL@GMAIL.COM	03.03.2024
				CS (COMM)/238/2024	238/2024	13-03-2024	Central Bank Of India Vs Vijay	Subodh Kumar Singh	9811375940		advsubodhkumarsingh@gmail.com	07.03.2024
				CS (COMM)/239/2024	239/2024	13-03-2024	Manpreet Singh Vs Sunny Nekiye	Vishwendra Verma	9871704611, 7683073187		verma.vishwendraverma@gmail.com	11.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/240/2024	240/2024	14-03-2024	M/s G E World Through It S Proprietor Mr Guru Charan Gupta Vs M/s Pixel Led Pvt Ltd And Ors Through Its Managing	Chirag Khurana	8587876969		advkhurana.chirag@gmail.com	11.03.2024
				CS (COMM)/241/2024	241/2024	14-03-2024	Canara Bank Vs Anmol Kaur	Ashok Kumar	9560396555		vijayadv55@gmail.com	11.03.2024
				CS (COMM)/242/2024	242/2024	14-03-2024	Balaji Action Buildwell Pvt Ltd Vs Pritpal Singh Bajaj	ABHISHEK HARJIKA	9310008854		aharjika12@gmail.com	11.03.2024
				CS (COMM)/248/2024	248/2024	15-03-2024	Mohan Swraup Garg Vs Ajay Kumar Mehta	GauravVashishth	9868265757,9968695757		gauravvashishth19@gmail.com	14.03.2024
				CS (COMM)/249/2024	249/2024	15-03-2024	M/s Platinex Db Valves India Pvt Ltd Vs M/s Sipra Sales Corporation	BHARAT HUSHAN	9910403763		advbharatbhushan328@gmail.com	12.03.2024
				Execution (Comm.)/79/2024	79/2024	16-03-2024	Bank Of Baroda Vs Sunil Kumar	Deepa Gupta	9312292558		advocate.dcepa.gupta@gmail.com	13.03.2024
				CS (COMM)/252/2024	252/2024	18-03-2024	M P Bansal Vs Life Tea Company And Ors	JOGESH GUPTA	9818085900		jogesh_mittal@yahoo.com	15.03.2024
				CS (COMM)/260/2024	260/2024	19-03-2024	Shellz Overseas Private Limited Vs M/s Agarwal Traders And Others	Sumit Kumar	8588886868		sumit.kumar@shellzoverseas.com	16.03.2024
				Execution (Comm.)/84/2024	84/2024	20-03-2024	Dentsply India Pvt Ltd Vs Amar Kumar Tiwari	Vishwendra Verma	9871704611		verma.vishwendra@yahoo.co.in	16.03.2024
				Execution (Comm.)/85/2024	85/2024	20-03-2024	Motilal Oswal Financial Services Limited Vs Pooja Ahlawat	ASHISH CHAUHAN	9871234645		juridicasolutio@gmail.com	18.03.2024
				OMP (I) (COMM.)/50/2024	50/2024	01-03-2024	Hdfc Bank Limited Vs Nayyar Siddiqui	Manish Verma	9650810426		msvermachambers@gmail.com	28.02.2024
				OMP (I) (COMM.)/57/2024	57/2024	04-03-2024	Hdfc Bank Limited Vs Daya Kishan Goel	Manish Verma	9650810426		msvermachambers@gmail.com	01.03.2024
				OMP (I) (COMM.)/66/2024	66/2024	05-03-2024	Shriram Finance Ltd Vs Gaurav Malik	Manoj Kumar	9811133645		MANOJK.ADV@GMAIL.COM	03.03.2024

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				OMP (I) (COMM.)/67/2024	67/2024	05-03-2024	Shriram Finance Ltd Vs Om Prakash	Manoj Kumar	9811133645		MANOJK.ADV@GM AIL.COM	03.03.2024
				OMP (I) (COMM.)/68/2024	68/2024	05-03-2024	Hdfc Bank Limited Vs Ashutosh Kumar	Manish Verma	9650810426		msvermachambers@ gmail.com	02.03.2024
				OMP (I) (COMM.)/77/2024	77/2024	20-03-2024	Shriram Finance Ltd Vs Faryad Ali	Manoj Kumar	9811133645		MANOJK.ADV@GM AIL.COM	18.03.2024
				OMP (I) (COMM.)/78/2024	78/2024	20-03-2024	Shriram Finance Ltd Vs Virendra Singh	Manoj Kumar	9811133645		MANOJK.ADV@GM AIL.COM	18.03.2024
				CS (COMM)/265/2024	265/2024	21-03-2024	Anshuman Lakhotia Vs Hitpreet Singh	SANJAY KRISHNA MISHRA	9818336108		sanjayk.advocate@g mail.com	19.03.2024
				OMP (I) (COMM.)/84/2024	84/2024	23-03-2024	Jfc Leasing Private Limited Vs Ajay Pal	Bhagat Singh	9810133410		bhagatsings@gmail.c om	21.03.2024
				CS (COMM)/274/2024	274/2024	23-03-2024	Icici Bank Ltd Vs Sumit Khanna	PRANJAL MARWAH	9818198899		marwah.advocate@g mai.com	21.03.2024
				CS (COMM)/275/2024	275/2024	23-03-2024	Icici Bank Ltd Vs Lokesh Sharma	PRANJAL MARWAH	9818198899		marwah.advocate@g mai.com	21.03.2024
				CS (COMM)/276/2024	276/2024	23-03-2024	M/s Canara Bank Vs Sh Hari Ram And Ors	SANJEEV KUMAR PANDEY	9868089772		sanjiv.pandey2010@g mail.com	22.03.2024
				Execution (Comm.)/92/2024	92/2024	26-03-2024	Matrix Guardetch Vs Mist Avenue	UMESH KAPOOR	8527616263		Not Provided	22.03.2024
				CS (COMM)/281/2024	281/2024	26-03-2024	Max Engineering And Automation Pvt Ltd Vs Anodyne Water Engineering Co Pvt Ltd	RANJAN KUMAR	9868941046		Not Provided	21.03.2024
				CS (COMM)/282/2024	282/2024	26-03-2024	Discovery Logistics Pvt Ltd Vs Mita India Pvt Ltd	Manoj Khatri	9212010299		advocatem.khatri@g mail.com	23.03.2024
				CS (COMM)/283/2024	283/2024	26-03-2024	Ms Oditi Appliances Llp Vs Mahanama Traders Through Its Proprietor	AMIT DHANKHAR	9911591774,85700 01000		Not Provided	21.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/285/2024	285/2024	27-03-2024	Ruchi Matta Prop Ruchi Matta And Company Vs Satinder Singh Prop Aarav Infratech And Services	SAVITA MALHOTRA	9810349698,9811205361	9811205361	MnMadvocates@gmail.com	25.03.2024
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS (COMM)/216/2024	216/2024	02-03-2024	Saraogi Super Sales Pvt Ltd Vs Deepak Kumar Jain Prop M/s Deepak Traders	Varun Bedi	8285672608		advocatevarunbedi@gmail.com	04.03.2024
				CS (COMM)/224/2024	224/2024	06-03-2024	Madhav Kumar Vs Kalawati Rawat	Shourya Uppal	8745804588		ADVOCATESHOURYAUPPAL@GMAIL.COM	03.03.2024
				CS (COMM)/238/2024	238/2024	13-03-2024	Central Bank Of India Vs Vijay	Subodh Kumar Singh	9811375940		advsubodhkumarsingh@gmail.com	07.03.2024
				CS (COMM)/239/2024	239/2024	13-03-2024	Manpreet Singh Vs Sunny Nekiye	Vishwendra Verma	9871704611, 7683073187		verma.vishwendraverma@gmail.com	11.03.2024
				CS (COMM)/240/2024	240/2024	14-03-2024	M/s G E World Through It S Proprietor Mr Guru Charan Gupta Vs M/s Pixel Led Pvt Ltd And Ors Through Its Managing	Chirag Khurana	8587876969		advkhurana.chirag@gmail.com	11.03.2024
				CS (COMM)/241/2024	241/2024	14-03-2024	Canara Bank Vs Anmol Kaur	Ashok Kumar	9560396555		vijayadv55@gmail.com	11.03.2024
				CS (COMM)/242/2024	242/2024	14-03-2024	Balaji Action Buildwell Pvt Ltd Vs Pritpal Singh Bajaj	ABHISHEK HARJIKA	9310008854		aharjika12@gmail.com	11.03.2024
				CS (COMM)/248/2024	248/2024	15-03-2024	Mohan Swraup Garg Vs Ajay Kumar Mehta	GauravVashishth	9868265757,9968695757		gauravvashishthl9@gmail.com	14.03.2024
				CS (COMM)/249/2024	249/2024	15-03-2024	M/s Platinex Db Valves India Pvt Ltd Vs M/s Sipra Sales Corporation	BHARAT HUSHAN	9910403763		advbharatbhushan328@gmail.com	12.03.2024
				Execution (Comm.)/79/2024	79/2024	16-03-2024	Bank Of Baroda Vs Sunil Kumar	Deepa Gupta	9312292558		advocate.dcepa.gupta@gmail.com	13.03.2024
				CS (COMM)/252/2024	252/2024	18-03-2024	M P Bansal Vs Life Tea Company And Ors	JOGESH GUPTA	9818085900		jogesh_mittal@yahoo.com	15.03.2024
				CS (COMM)/260/2024	260/2024	19-03-2024	Shellz Overseas Private Limited Vs M/s Agarwal Traders And Others	Sumit Kumar	8588886868		sumit.kumar@shellzoverseas.com	16.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Execution (Comm.)/84/2024	84/2024	20-03-2024	Dentsply India Pvt Ltd Vs Amar Kumar Tiwari	Vishwendra Verma	9871704611		verma.vishwendra@yahoo.co.in	16.03.2024
				Execution (Comm.)/85/2024	85/2024	20-03-2024	Motilal Oswal Financial Services Limited Vs Pooja Ahlawat	ASHISH CHAUHAN	9871234645		juridicasolutio@gmail.com	18.03.2024
				OMP (I) (COMM.)/50/2024	50/2024	01-03-2024	Hdfc Bank Limited Vs Nayyar Siddiqui	Manish Verma	9650810426		msvermachambers@gmail.com	28.02.2024
				OMP (I) (COMM.)/57/2024	57/2024	04-03-2024	Hdfc Bank Limited Vs Daya Kishan Goel	Manish Verma	9650810426		msvermachambers@gmail.com	01.03.2024
				OMP (I) (COMM.)/66/2024	66/2024	05-03-2024	Shriram Finance Ltd Vs Gaurav Malik	Manoj Kumar	9811133645		MANOJK.ADV@GMAIL.COM	03.03.2024
				OMP (I) (COMM.)/67/2024	67/2024	05-03-2024	Shriram Finance Ltd Vs Om Prakash	Manoj Kumar	9811133645		MANOJK.ADV@GMAIL.COM	03.03.2024
				OMP (I) (COMM.)/68/2024	68/2024	05-03-2024	Hdfc Bank Limited Vs Ashutosh Kumar	Manish Verma	9650810426		msvermachambers@gmail.com	02.03.2024
				OMP (I) (COMM.)/77/2024	77/2024	20-03-2024	Shriram Finance Ltd Vs Faryad Ali	Manoj Kumar	9811133645		MANOJK.ADV@GMAIL.COM	18.03.2024
				OMP (I) (COMM.)/78/2024	78/2024	20-03-2024	Shriram Finance Ltd Vs Virendra Singh	Manoj Kumar	9811133645		MANOJK.ADV@GMAIL.COM	18.03.2024
				CS (COMM)/265/2024	265/2024	21-03-2024	Anshuman Lakhota Vs Hitpreet Singh	SANJAY KRISHNA MISHRA	9818336108		sanjayk.advocate@gmail.com	19.03.2024
				OMP (I) (COMM.)/84/2024	84/2024	23-03-2024	Jfc Leasing Private Limited Vs Ajay Pal	Bhagat Singh	9810133410		bhagatsings@gmail.com	21.03.2024
				CS (COMM)/274/2024	274/2024	23-03-2024	Icici Bank Ltd Vs Sumit Khanna	PRANJAL MARWAH	9818198899		marwah.advocate@gmail.com	21.03.2024
				CS (COMM)/275/2024	275/2024	23-03-2024	Icici Bank Ltd Vs Lokesh Sharma	PRANJAL MARWAH	9818198899		marwah.advocate@gmail.com	21.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)/276/2024	276/2024	23-03-2024	M/s Canara Bank Vs Sh Hari Ram And Ors	SANJEEV KUMAR PANDEY	9868089772		sanjiv.pandey2010@gmail.com	22.03.2024
				Execution (Comm.)/92/2024	92/2024	26-03-2024	Matrix Guardetch Vs Mist Avenue	UMESH KAPOOR	8527616263		Not Provided	22.03.2024
				CS (COMM)/281/2024	281/2024	26-03-2024	Max Engineering And Automation Pvt Ltd Vs Anodyne Water Engineering Co Pvt Ltd	RANJAN KUMAR	9868941046		Not Provided	21.03.2024
				CS (COMM)/282/2024	282/2024	26-03-2024	Discovery Logistics Pvt Ltd Vs Mita India Pvt Ltd	Manoj Khatri	9212010299		advocatem.khatri@gmail.com	23.03.2024
				CS (COMM)/283/2024	283/2024	26-03-2024	Ms Oditi Appliances Llp Vs Mahanama Traders Through Its Proprietor	SAMIT DHANKHAR	9911591774,85700101000		Not Provided	21.03.2024
				CS (COMM)/285/2024	285/2024	27-03-2024	Ruchi Matta Prop Ruchi Matta And Company Vs Satinder Singh Prop Aarav Infratech And Services	SAVITA MALHOTRA	9810349698,9811205361		MnMadvocates@gmail.com	25.03.2024
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT		CS(COMM)	201/2024	01.03.2024	STATE BANK OF INDIA VS. DURGA NAND THAKUR & ANR.	ANSHUMAN SRIVASTAVA	9990042642		SRI.ANSHU83@GMAIL.COM	08.02.2024
				CS(COMM)	200/2024	01.03.2024	STASTE BANK OF INDIA VS. SUNIL DATT JOSHI & ANR.	ANSHUMAN SRIVASTAVA	9990042642		SRI.ANSHU83@GMAIL.COM	31.01.2024
				CS(COMM)	202/2024	01.03.2024	M/S AXSYS SOLUTION VS. M/S LIFESTYLE BUILDCON PRIVATE LIMITED	SANJAY BAJAJ	9811082913		BBLs@YMAIL.COM	19.02.2024
				CS(COMM)	203/2024	01.03.2024	DEUTSCHE BANK AG VS. M/S VENUS BEAUTY SOLUTIONS PRIVATE & ORS.	SURI COMPANY, LAW FIRM	9971357074		LITIGATION@SURI.CO.IN	16.02.2024
				OMP(I)COMM	37/2024	01.03.2024	KOTAK MAHINDRA PRIME LTD. VS. JITENDRA T.	AMIT KUMAR SINHA	9990659337		KMPSPARTNER@GMAIL.COM	09.01.2024
				OMP(I)COMM	38/2024	01.03.2024	ACCELERATE PRODUCTX VENTURES PRIVATE LIMITED VS. GILL VENTURES	MANAN POPLI	9289028206		CONTACT@LEXSTONEGROUP.COM	27.02.2024
				CS(COMM)	214/20254	02.03.2024	STATE BANK OF INDIA VS. ASHRAF KHAN	RUCHI KHURANA	9811170646		RUCHIKHURANAADVOCATE@GMAIL.COM	24.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	215/2024	02.03.2024	STATE BANK OF INDIA VS. MOHD. AFZAL CHHOTE KHAN	RUCHI KHURANA	9811170646		RUCHIKHURANAA DVOCATE@GMAIL.COM	24.02.2024
			1	CS(COMM)	216/2024	02.03.2024	M/S UNITED INDIA INSURANCE VS. M/S TARA ARGO FRIEGHT CARRIER & ANR.	NANDITA SAXENA	9555577906		NANDITA2412@GMAIL.COM	28.02.2024
			1	CS(COMM)	223/2024	04.03.2024	URMILA & ANR. VS. INDIABULLSB. HOUSING FINANCE LTD. & ANR.	KARUNAKARAN	9910310556		ADVJAJITHWILLIYAM@GMAIL.COM	17.02.2024
			1	CS(COMM)	222/2024	04.03.2024	OPPLE LIGHTING INDIA PRIVATE LTD. VS. AUDIMOOLAM THANGAM	RHEA LUTHRA	99170799999		ADVRTALCHAMBERS@GMAIL.COM	27.02.2024
			1	CS(COMM)	221/2024	04.03.2024	OPPLE LIGHTING INDIA PRIVATE LTD. VS. AUDIMOOLAM THANGAM	RHEA LUTHRA	99170799999		ADVRTALCHAMBERS@GMAIL.COM	27.02.2024
			1	CS(COMM)	227/2024	05.03.2024	VEE KAY CONSTRUCTION VS. DELHI SIKH GURDWARA MANAGEMENT COMMITTEE	SURUCHI THAPAR	9891155380, 9911463148		SURUCHIRAKESH@GMAIL.COM	28.02.2024
			1	CS(COMM)	228/2024	05.03.2024	NEW GREEN FIELD EDUCATIONAL SOCIETY VS. M/S PURI CONSTRUCTION PRIVATE LIMITED	PRANAV RISHI	9873311087		PRANAV.RISHI@GMAIL.COM	22.02.2024
			1	CS(COMM)	229/2024	05.03.2024	DEUTSCHE BANK AG VS. MR. KUNAL SINGH, PROPRIETOR M/S KUNAL ENTERPRISES	SURI COMPANY, LAW FIRM	99971357074		LITIGATION@SURI.CO.IN	29.02.2024
			1	CS(COMM)	230/2024	05.03.2024	M/S AXSYS SOLUTION VS. M/S CHETANYA BUILDCON PRIVATE LIMITED	SANJAY BAJAJ	9811082913		BBL@YMAIL.COM, SANJAYBAJAJ@BBLSDDELHI.COM	29.02.2024
			1	CS(COMM)	231/2024	05.03.2024	M/S HIMALAYA COMMUNICATIONS PVT. LTD. VS. M/S THE NEW INDIA ASSURANCE CO. LTD.	ASHISH UPADHAYA	98112-15280		UPADHAYAYLAWC HAMBERS@GMAIL.COM	28.02.2024
			1	MISC DJ.	425/2024	06.03.2024	CANARA BANK VS. RAJ MOBILE & ANR.	RAJIV RANJAN DWIVEDI/ VISHAL/ KAPIL CHATURVEDI	8447704226		NOT AVAILABLE	28.02.2024
			1	CS(COMM)	234/2024	06.03.2024	M/S FAITH MERCANTILE PVT. LTD. VS. M/S OASIS COMMERCIAL PVT. LTD.	AYUSHI CHUGH	9953767798		AYUSHIC41@GMAIL.COM	29.02.2024
			1	CS(COMM)	233/2024	06.03.2024	M/S CAPITAL PLASTIC HOUSE THROUGH ITS AR	K K SINGH	9810673660		ADVKKSINGH@GMAIL.COM	27.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	232/2024	06.03.2024	STATE BANK OF INDIA VS. NIRMAL SHARMA	HARSHIT GUPTA	7417442181		HGUPTA466@GMAIL.COM	17.02.2024
			1	CS(COMM)	243/2024	07.03.2024	M/S JAI UNIVERSAL VS. UNION OF INDIA	KAJOL SHARMA, PANKAJ BHARDWAJ	9810751489		ADVKAJOL28@YAHOO.COM	01.03.2024
			1	CS(COMM)	244/2024	07.03.2024	STATE BANK OF INDIA VS. MOHAMMAD ADIL	RUCHI KHURANA	9811170646		RUCHIKHURANAAADVOCATE@GMAIL.COM	24.02.2024
			1	CS(COMM)	245/2024	07.03.2024	STATE BANK OF INDIA VS. MOHD. SAHIL KHAN	RUCHI KHURANA	9811170646		RUCHIKHURANAAADVOCATE@GMAIL.COM	24.02.2024
			1	OMP(COMM)	55/2024	07.03.2024	NATIONAL DEVELOPMENT CORPORATION VS. M/S EDULIGHT CAREERS PVT. LTD.	DKLIL SURI COMPANY, LAW FIRM	8011-43434600		LITIGATION@SURI.CO.IN	01.03.2024
			1	CS(COMM)	246/2024	11.03.2024	EAGE ELECTRONICS PVT. LT. VS. MR. SURAJDATTA SAGUN MORAJKAR & ORS.	NAVIN BANSAL & ABHAY PRATAP SINGH	8826346200, 8630526191		NAVINBAINSLAOFFICE@GMAIL.COM, ADVABHAYPSINGH@GMAIL.COM	05.03.2024
			1	OMP(COMM)	56/2024	11.03.2024	RISHABH ACADEMY & ORS. VS. EXTRAMARKS EDUCATION INDIA PRIVATE LIMITED & ANR.	SANCHIT GARGA	8506812719		SANCHITGARG99@GMAIL.COM	05.03.2024
			1	OMP(I)COMM	44/2024	11.03.2024	M/S KAPOOR TENT & CATERER VS. INDIAN RAILWAY CATERING AND TOURISM CORPORATION (IRCTC)	AKSHAT BAJPAI	7985177435		BAJPAIAKSHAT@GMAIL.COM	29.03.2024
			1	OMP(I)COMM	45/2024	11.03.2024	KOTAK MAHINDRA PRIME LTD. VS. AKHILESEH TIWARI	AMIT KUAMR SINHA	9990659331		NOT AVAILABLE	24.01.2024
			1	OMP(I)COMM	46/2024	11.03.2024	KOTAK MAHINDRA PRIME LTD. VS. ALOK KUMAR	AMIT KUAMR SINHA	9990659331		NOT AVAILABLE	24.01.2024
			1	OMP(COMM)	57/2024	12.03.2024	RATTANINDIA POWER LTD VS. ION EXCHANGE (INDIA) LTD.	RAJAT NAVET	9650881816		RAJATNAVET@HOTMAIL.COM	02.03.2024
			1	CS(COMM) TRADE MARK	249/2024	12.03.2024	LIBERTY MATCH COMPANY (P) LTD. VS. M/S KHANDELWAL BROTHERS	UNITED UNITED	89650682928		RISHI@UNITEDANDUNITED.COM	07.03.2024
			1	OMP(I)COMM	64/2024	13.03.2024	KOTAK MAHINDRA PRIME LTD. VS. MANOJ SHARMA & ORS.	AMIT KUMAR SINHA	9990659331		KMPSPARTNER@GMAIL.COM	12.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(I)COMM	63/2024	13.03.2024	KOTAK MAHINDRA PRIME LTD. VS. SUNIL GOGIA & ORS.	AMIT KUMAR SINHA	9990659331		KMPSPARTNER@GMAIL.COM	12.03.2024
			1	CS(COMM)	254/2024	13.03.2024	SAKET METAL TECHNOCRATE PVT. LTD. VS. KOTAK MAHINDRA BAND	WASIM FIROZ	9810926617		WASEEMFADV@GMAIL.COM	05.01.2024
			1	CS(COMM)	261/2024	14.03.2024	STATE BANK OF INDIA VS. SONALI LAL & ANR	AKHIL GUPTA	9811085046		NOT AVAILABLE	07.03.2024
			1	CS(COMM)	260/2024	14.03.2024	M/S INDRAPRASTHA SERVICES VS. COUINCIL OF SCIENTIFIC INDUSTRIAL RESEARCH	NAVIN KUMAR SEHRAWAT	9711117006		ADVSEHRAWAT7@GMAIL.COM	07.03.2024
			1	CS(COMM)	259/2024	14.03.2024	CANARA BANK VS. SH. SHYAM SUNDAR	MAMATA PAL	9873270564		MAMTA.PAL01@GMAIL.COM	04.03.2024
			1	CS(COMM)	258/2024	14.03.2024	M/S MONTAGE ENTERPRISES PVT. LTD. VS. PAN ROYALE LLOP & ANR.	SUNIT GUPTA	9811904386		SUJIT.LAW@GMAIL.COM	05.03.2024
			1	EX(COMM)	38/2024	14.03.2024	SH. AJAY KUMAR JAIN AND OTHERS VS. UNIMONI GLOBAL BUSINESS SERVICES PVT. LTD.	MANOJ GUPTA	9899268059		MANOJGUPTAADV200@GMAIL.COM	05.03.2024
			1	CS(COMM) TRADE MARK	257/2024	14.03.2024	M/S HERO INVESTCORP PVT. LTD. & ANR. VS. AYUSHI SAHU ENTERPRISES	ANIL KUMAR SAHU	9810134793		ALLIPCARE@GMAIL.COM	12.03.2024
			1	OMP(I)COMM	81/2024	15.03.2024	KMPL VS. PRINCE SO RAJ KUMAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			1	OMP(I)COMM	80/2024	15.03.2024	KMPL VS. BEENA RAM CHARAN	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			1	OMP(I)COMM	79/2024	15.03.2024	KMPL VS. VIBHAV KAPOOR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			1	OMP(I)COMM	78/2024	15.03.2024	KMPL VS. VIJENDER PAL	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			1	OMP(I)COMM	77/2024	15.03.2024	KMPL VS. DEEPANSHU S	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(I)COMM	76/2024	15.03.2024	KMPL VS. SURESH KUMAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			1	CS(COMM)	263/2024	15.03.2024	BRILLTECH ENGINEERS P LTD. VS. NKG INFRASTRUCTURE LTD.	ANKUR SINGHAL	9811126091		ANKURSINGHALADVOCATE@GMAIL.COM	14.03.2024
			1	OMP(I)COMM	86/2024	16.03.2024	KMPL VS. SHER SINGH	KUSHAL KUMAR, HARSH AHUJA	7009793548		RISHABH.ERUDITELEGAL@GMAIL.COM	13.03.2024
			1	OMP(I)COMM	87/2024	16.03.2024	KMPL VS. RAVI KUMAR	KUSHAL KUMAR, HARSH AHUJA	7009793548		RISHABH.ERUDITELEGAL@GMAIL.COM	13.03.2024
			1	CS(COMM)	269/2024	18.03.2024	SUPER PLASTRONICS PVT. LTD. VS. INFOTEL BUSINESS	HIMANSHU YADAV	9811997569		HIMANSHUYADAV@FORESIGHTLAW.IN	12.03.2024
			1	CS(COMM)	268/2024	18.03.2024	OPPLE LIGHTING INDIA PRIVATE LIMITED VS. VINOD KUMAR, PROPRIETOR, VIN MARKETING	SHIVANG MUKHERJI	9953492050		DIVIJK@LUTHRA.COM, SUMKHERJI@LUTHRA.COM	11.03.2024
			1	OMP(COMM)	58/2024	18.03.2024	CENTRAL UNIVERSITY OF PUNJAB VS. M/S GAGAN TRADERS	ASHISH KUMAR SHARMA	9716978896		ASHISHSHARMA379@GMAIL.COM	11.03.2024
			1	EX(COMM)	41/2024	18.03.2024	MR. PUNIT ANEJA AND ANR. VS. M/S V.P. SPACES PVT. LTD. AND ORS.	MR. SONAM SHARMA	9811046711		SONAM@KDATTAIN	12.03.2024
			1	CS(COMM)	267/2024	18.03.2024	OPPLE LIGHTING INDIA PRIVATE LIMITED VS. MOHAMMAD RAZZA, PROPRIETOR, M.R. ELECTRONIC	SHIVANG MUKHERJI	9953492050		DIVIJK@LUTHRA.COM, SUMKHERJI@LUTHRA.COM	11.03.2024
			1	OMP(I)COMM	98/2024	18.03.2024	KMPL VS. ISLAMUDDIN MALIK AND ANR.	KUSHAL KUMAR, HARSH AHUJA	7009793548		RISHABH.ERUDITELEGAL@GMAIL.COM	13.03.2024
			1	EX(COMM)	40/2024	18.03.2024	M/S THERMOKING VS. N.G. TRADERS	SH. SM. HASHMI	8595718371, 8700743675		SHARJEEL MAHMOOD HASHMI@GMAIL.COM	29.02.2024
			1	OMP(COMM)	59/2024	18.03.2024	NEW DELHI MUNICIPAL COUNCIL VS. M/S VISHESH BUILDERS THROUGH MR. ARUN JAIN, PROPRIETOR AND ANR.	MAYANK BAMNIYAL	9971999961		BAMNIYAL.MAYANK@GMAIL.COM	04.03.2024
			1	CS(COMM)	271/2024	19.03.2024	M/S B.L.M. STEELS VERSUS M.S.K. INFRA PVT.LTD.	DINESH	9654397323		DINESH2DC@GMAIL.COM	12.12.2023

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	OMP(I)COMM	101/2024	19.03.2024	KOTAK MAHINDRA PRIME (LTD) VERSUS ALOK KUMAR	AMIT KUMAR SINHA	999065331, 42641454	011-	KMPSPARTNER@GMAIL.COM	16.03.2024
			1	OMP(I)COMM	100/2024	19.03.2024	KOTAK MAHINDRA PRIME (LTD) VERSUS JOGINDER KUMAR ARORA	AMIT KUMAR SINHA	999065331, 42641454	011-	KMPSPARTNER@GMAIL.COM	18.03.2024
			1	CS(COMM)	275/2024	20.03.2024	A.D. SEWING MACHINE COMPANY & ORS. VS. MR. JITENDRA RATHORE & ANR.	UNITED & UNITED	9990605966		UNITEDMARK@UNITEDANDUNITED.COM	18.03.2024
			1	OMP(I)COMM	113/2024	21.03.2024	HERO FINCORP LIMITED VERSUS HI-LINK AUTO	MAYANK MAHAJAN	9873347330		mayank_mahajan@05@yahoo.com	15.03.2024
			1	OMP(I)COMM	114/2024	21.03.2024	HERO FINCORP LIMITED VERSUS AUTO MATRIX & ANR.	MAYANK MAHAJAN	9873347330		mayank_mahajan@05@yahoo.com	15.03.2024
			1	MISC DJ.	469/2024	23.02.2024	GAS LOGISTICS V/S AL NOOR EXPORTS	SOBHA JAIN	8851632512		legalbij@gmail.com	19.03.2024
			1	EX(COMM)	43/2024	23.03.2024	MS. R.K. CONSTRUCTION V/S UNION OF INDIA	SANYA DUA	9910204020		sanyadua.adv@gmail	20.03.2024
			1	OMP(COMM)	119/24	23.03.2024	KOTAK MAHINDRA PRIME V/S ADHILESH KUMAR TIWARI	SAMIT KUAMR SINHA	9990659331		NOT AVAILABLE	22.03.024
			1	OMP(I)COMM	123/2024	27.03.2024	KMPL VS. SANDEEP KUMAR	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	19.03.2024
			1	OMP(I)COMM	124/2024	27.03.2024	KMPL VS. ABHISHEK MISHRA AND ORS.	AJAY UPPAL	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	19.03.2024
			1	CS(COMM)	292/2024	27.03.2024	CRYSTAL CROP PROTECTION LTD. VS. G. PERI REDDY	BHAWESH PHULAR	8448859177		ADVOCATEBPHULAR@GMAIL.COM	01.03.2024
			1	CS(COMM)	293/2024	27.03.2024	CRYSTAL CROP PROTECTION VS. DEVESH RAMKISAN GENEDIWAL	BHAWESH PHULAR	8448859177		ADVOCATEBPHULAR@GMAIL.COM	01.03.2024
			1	CS(COMM)	297/2024	28.03.2024	M/S ADLAKHA ASSOCIATES PVT. LTD VS. M/S NAHAR INDUSTRIAL ENTERPRISES LTD. (NIEL)	AVINASH KUMAR TRIVEDI	9871441764		AKTRIVEDILAWOFFICES@GMAIL.COM	22.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			1	CS(COMM)	298/2024	28.03.2024	M/S ADLAKHA ASSOCIATES PVT. LTD VS. M/S NAHAR INDUSTRIAL ENTERPRISES LTD. (NIEL)	AVINASH KUMAR TRIVEDI	9871441764		AKTRIVEDILAWOFFICES@GMAIL.COM	20.03.2024
			1	OMP(COMM)	67/2024	28.03.2024	UNION OF INDIA VS. M/S VEER KAY ENTERPRISES GOVT. BUILDERS & CONTRACTORS	ADV. OMPRAKASH	9818199103		OPLAWASSOCIATES@GMAIL.COM	23.03.2024
			1	CS(COMM)	305/2024	30.03.2024	BA:NK OF INDIA VS. MEGHA CONSTRUCTIONS AND ORS.	AMBUJ KUMAR NIRAJ	9818200305		ADVOCATESWE4U@GMAIL.COM	28.03.2024
			1	EX(COMM)	53/2024	30.03.2024	SH. RAJESH BEDI VS. M/S COX & KINGS LIMITED & ANR.	ARUN BATTALINDIRA MARLA, RAHUL GUPTA	9810380313		INDIRAMARLA17@GMAIL.COM	23.03.2024
			1	EX(COMM)	52/2024	30.03.2024	PUNJAB NATIONAL BANK VS. M/S GATASMAY INDIA PVT. LTD.	INDIRA NARAIN	9311824970		ASSOCIATENARAYAN29@GMAIL.COM	21.03.2024
			1	EX(COMM)	51/2024	30.03.2024	PUNJAB NATIONAL BANK VS M/S R. G. UNISEX SALORN	INDIRA NARAIN	9311824970		ASSOCIATENARAYAN29@GMAIL.COM	21.03.2024
			1	CS(COMM)	303/2024	30.03.2024	M/S MERCURY FABRICS VS. SHRI UDAYA BHASHARA	MADHUR GULHANSAPRA	9810955755		NOT AVAILABLE	15.03.2024
			1	CS(COMM)	302/2024	30.03.2024	M/S RSPL HEALTH VTPT LD VS. HARISH VAISHANAV	M/S UNITED AND UNITED	26843455, 26936783		UNITEDMARK@UNITEDANDUNITED.COM	28.03.2024
			1	CS(COMM)	287/2024	26.03.2024	LIVING MEDIA INDIA LTD. VS. ANDHRA PRADESH TOURISM AUTHORITY	SHAHRUKH MEJAZ	7838390214		SHAHRUKHEJAZ@HOTMAIL.COM	22.03.2024
			1	OMP(COMM)	62/2024	22.03.2024	M/S MANMOHAN SINGH VS. UNION OF INDIA	POONAM PRASAD	9910249938		NOT AVAILABLE	15.03.2024
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYANAGAR DISTRICT	25	CS (COMM.)	207/2024	01.03.2024	SBI Vs PAPPU GUPTA	SH VIPIN KUMAR SH ANSHUMAN	9990042642		SRI.ANSHU83@GMAIL.COM	31.01.2024
			25	CS (COMM.)	41/2024	01.03.2024	KOTAK MAHINDRA PRIME Vs MAHENDER SHARMA	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	09.01.2024
			25	CS (COMM.)	40/2024	01.03.2024	KOTAK MAHINDRA PRIME Vs AKASH VERMA	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	08.01.2024



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			25	CS (COMM.)	39/2024	01.03.2024	KOTAK MAHINDRA PRIME Vs SATISH MISHRA	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	09.0.2024
			25	CS (COMM.)	209/2024	02.03.2024	CENTRAL BANK OF INDIA Vs PRATIMA KHAN	SH K MUDGIL	9871226784		kmudgil@kklegal.co.in	06.02.2024
			25	CS (COMM.)	211/2024	02.03.2024	CENTRAL BANK OF INDIA Vs ASHISH GOEL	SH K MUDGIL	9871226784		kmudgil@kklegal.co.in	06.02.2024
			25	CS (COMM.)	210/2024	02.03.2024	MS ANTRIKSH BHAWAN FLAT OWNERS Vs ISHA DAS SAHNI BROTHERS	SH RAKESH WADHWA	8860030065		wlawlegal@gmail.com	23.02.2024
			25	CS (COMM.)	220/2024	04.03.2024	BRILLTECH ENGINEERS PVT Vs NKG INGRASTRUCTURE LTD	SH ANKUR SINGHAL	9811126091		NOT PRIVDED	02.02.2024
			25	EX./COMM.	31/2024	04.03.2024	SUNIL KUMAR Vs UMESH CHAND GUPTA	SH DHEERAJ KUMAR NAYAL	9810550260		kdheeraj2003@yahoo.co.in	02.03.2024
			25	CS (COMM.)	217/2024	04.03.2024	OPPLE LIGHTING INDIA PVT LTD Vs NITIN SACHDEVA	MS RHEA LUTHR	9917079999		advrtalchambers@gmail.com	27.02.2024
			25	CS (COMM.)	218/2024	04.03.2024	OPPLE LIGHTING INDIA PVT LTD Vs GOPINATH MUTTA	MS RHEA LUTHR	9917079999		advrtalchambers@gmail.com	27.02.2024
			25	OMP(I)COMM	42/2024	04.03.2024	MS ADITYA BIRLA FINANCE LTD Vs MS RAGHAV IMPEX	SH SURESH KUMAR JAJORIA	9818388241		vidursikka@trulegal.co.in	21.02.2024
			25	CS (COMM.)	219/2024	04.03.2024	MS ALSTONE MANUFACTURING PVT LTD Vs SHARMA PEB STEEL STRUCTURES PVT LTD	SH VINEET JAIN	9716141409		NOT PRIVDED	27.02.2024
			25	CS (COMM.)	226/2024	05.03.2024	DEUTSCHE BANK AG Vs MS VIREN TELECOM PVT LTD	SH GAURAV KHANNA	9971357074		litigation@surico.in	29.02.2024
			25	OMP(COMM)	53/2024	06.03.2024	KAPTAN SINGH Vs MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD	SH ARJUN BANSAL	9868621882		NOT PRIVDED	27.02.2024
			25	OMP(i)(COMM)	43/2024	06.03.2024	FUSION MICRO FINANCE LTD Vs KALYAN FLOUR MILL AND ORS.	SH ADITYA PRASAD	9990659331		kmpspartner@gmail.com	05.03.2024

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			25	EX./COMM.	33/2024	06.03.2024	CANARA BANK Vs SUNIL KUMAR	SH RAJIV RANJAN DWIVEDI	9810594551		dwivedidrr@gmail.com	28.02.2024
			25	CS (COMM.)	237/2024	06.03.2024	REVEX PLASTICERS PVT LTD Vs RAMESH KUMAR	SH VISHESH CHAUHAHN	9810444651		legistauxiliary@gmail.com	14.02.2024
			25	CS (COMM.)	234/2024	06.03.2024	M/S FAITH MERCANTILE PVT LTD Vs M/S OASIS COMMERCIAL	MS AAYUSHI CHUGH	995376779		ayushic41@gmail.com	29.02.2024
			25	CS (COMM.)	208/2024	06.03.2024	THE EUROPEAN DRUG STORES-EDHN Vs BETA DRUGS LTD	SH SHASHWAT TRIPATHI	9871383136		shashwat@aeddhaaslegal.com	28.02.2024
			25	CS (COMM.)	236/2024	06.03.2024	SBI Vs NANDINI & ANR	SH HARSHIT GUPTA	7417442181		hgupta466@gmail.com	05.02.2024
			25	CS (COMM.)	240/2024	07.03.2024	SBI Vs SURESH KACHWAYA	MS RUCHI KHURANA	9811170646		ruchikhuranaadvocate@gmail.com	24.02.2024
			25	*CS (COMM.)	238/2024	07.03.2024	AD CLEAR DIGITAL MARKETING SERVICE Vs CISCO CYBERLAL SECURITY PVT LTD	SH MADAN LAL	7599003600		ADVOCATEPRAMO DDUBEY14@GMAIL.COM	26.02.2024
			25	*CS (COMM.)	241/2024	07.03.2024	V K JAIN AND SONS Vs RJ STATIONERS	SH ARCHIT SINGHAL	9599043045		legal@sigmalegal.in	01.03.2024
			25	EX./COMM.	34/2024	07.03.2024	INDO ALUSYS INDUSTRIES LTD Vs S S GROUP PVT LTD	SH RAJESH BANATI	9810294894		NOT PRIVDED	02.03.2024
			25	OMP (COMM)	54/2024	07.03.2024	VIMARSH MARKETING AND ORS Vs LAVA INTERNATIONAL LTD	SH RAKESH SRIVASTAWA	9911116314		advocaterkeshsrivastava@gmail.com	01.03.2024
			25	CS (COMM.)	239/2024	07.03.2024	VALVOLINE CUMMINS PVT LTD Vs RUBY AGENCIES AND ORS	SH AKSHAY SHARMA	9811072845		wkawkegak@gmail.com	29.02.2024
			25	CS (COMM.)	50/2024	11.03.2024	MS KAPOOR TENTS AND CATERER Vs INDIAN RAILWAY CATERING AND CORP.	SH AKSHAT BAHPAI	7985177435		bajpaiakshat@gmail.com	02.03.2024
			25	OPM(I)(COMM)	51/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs VIMAL KUMAR	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024

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			25	OPM(I)(COMM)	52/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs ROBIN TOMAR AND ANR	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	55/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs BHAWNA SHARMA AND ANR.	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	54/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs SUMIT JAMUAL AND ORS	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	61/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs ALOK KK	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	04.03.2024
			25	OPM(I)(COMM)	56/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs SATISH KUMAR AND ANR	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	57/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs NADEEM KHAN	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	58/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs KRISHAN D.	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	59/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs VISHAL SHARMA	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	07.03.2024
			25	OPM(I)(COMM)	53/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs HIMANSHU CHAUDHARY	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	24.01.2024
			25	OPM(I)(COMM)	60/2024	11.03.2024	KOTAK MAHINDRA PRIME Vs RAJESHWAR PRASAD YADAV AND ANR.	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	04.03.2024
			25	CS (COMM.)	248/2024	11.03.2024	VIJAY BANSAL Vs MS S ENGINEERS & ORS.	SH SANJAY GUPTA	9811271968		sanjaygupta_advocate@yahoo.com	02.03.2024
			25	OPM(I)(COMM)	62/2024	11.03.2024	MS KAPOOR TENTS AND CATERER Vs INDIAN RAILWAY CATERING AND TOURISM CORPOTATION	SH AKSHAT BAHPAI	7985177435		bajpaiakshat@gmail.com	029.02.2024
			25	CS (COMM.)	253/2024	13.03.2024	BANK OF INDIA Vs RASHIM	SH BRIJ MOHAN	9811215181		NOT PRIVDED	21.02.2024

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			25	CS (COMM.)	251/2024	13.03.2024	BANK OF INDIA Vs J S TRADING COMPANY	SH MOHAN BRLJ	9811215181		NOT PRIVDED	21.02.2024
			25	EX./COMM.	35/2024	13.03.2024	MAHENDER DAYMA Vs ASPEK MEDIA	SH NISHANT BHARDWAJ	9910698456		NICENISHANT3043@GMAIL.COM	28.02.2024
			25	CS (COMM.)	252/2024	13.03.2024	BANK OF INDIA Vs MOHD MINHAJ	SH MOHAN BRLJ	9811215181		NOT PRIVDED	21.02.2024
			25	EX./COMM.	36/2024	14.03.2024	HT MEDIA LTD Vs NACS ADVERTISING PVT LTD	SH PUNEET BAJAJ	9811700978		advocate.puneet@gmail.com	07.03.2024
			25	EX./COMM.	37/2024	14.03.2024	HINDUSTAN MEDIA VENTURES LTD Vs BALAJI SHIKSHA SERVICE PVT LTD	SH PUNEET BAJAJ	9811700978		advocate.puneet@gmail.com	07.03.2024
			25	CS (COMM)	256/2024	14.03.2024	M/S BHAGWATI PERFECT SANITATION Vs M/S JINDAL HABITAT SOLUTIONS	SH DEBABRATA REDDY	8260366622		sdreddyoffice@gmail.com	07.03.2024
			25	OMP(i)(COMM)	74/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs ARVIND KUMAR AND ANR	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	13.03.2024
			25	OMP(i)(COMM)	72/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs VIKASH ARYA AND ANR	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	OMP(i)(COMM)	67/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs SHUBHAM SINGH	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	OMP(i)(COMM)	69/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs NISHANT RASTOGI AND ANR	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	OMP(i)(COMM)	70/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs BHARAT AGGARWAL AND ANR.	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	OMP(i)(COMM)	68/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs NOOR MOHD.	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	OMP(i)(COMM)	73/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs SHYAM PAL	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024

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			25	OMP(i)(COMM)	75/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs JAYANT SON OF SOMBIR SINGH	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	13.03.2024
			25	CS (COMM.)	262/2024	15.03.2024	PATANJALI FOOD LTD Vs R INDUSTRIES	SH K BANSAL	011 26843455		unitedmark@unitedandunitedipr.com	14.03.2024
			25	OMP(i)(COMM)	71/2024	15.03.2024	KOTAK MAHINDRA PRIME Vs SAMEER KUMAR AND ANR.	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
			25	CS (COMM.)	264/2024	16.03.2024	M/S SM ENTERPRISE THROUGH SUMIT MEHTA Vs DALMIA BIZ BULD PVT LST.	SH SARAL SHARMA	9886688340		info@lexansh.com	03.02.2024
			25	OMP(i)(COMM)	85/2024	16.03.2024	KOTAK MAHINDRA PRIME Vs BASKI NATH CHOUDHARY	SH KUSHAL KUMAR	7009793548		ishabh.eruditelegal@gmail.com	07.03.2024
			25	OMP(i)(COMM)	84/2024	16.03.2024	KOTAK MAHINDRA PRIME Vs NEHA RANI	SH KUSHAL KUMAR	7009793548		ishabh.eruditelegal@gmail.com	07.03.2024
			25	EX./COMM.	39/2024	16.03.2024	M/S MULTI TECH CONSTRUCTION COMPANY Vs UNION OF INDIA	SH RISHAB GUPTA	8375036120		adv.rishg@gmail.com	04.03.2024
			25	OMP(i)(COMM)	96/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs ANIL KUMAR PAL	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024
			25	OMP(i)(COMM)	93/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs ZEENAT S & ANR	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024
			25	OMP(i)(COMM)	97/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs MOHD MAHRAJUDDIN ABBASI	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024
			25	OMP(i)(COMM)	92/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs RAVINDRA VERMA AND ANR	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024
			25	OMP(i)(COMM)	95/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs NAIM AFTAB AND ANR	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024
			25	OMP(i)(COMM)	94/2024	18.03.2024	KOTAK MAHINDRA PRIME Vs SNEHA BHADORIA	SH RISHAB SAXENA	7009793548		Rishabh.eruditelegal@gmail.com	13.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM.)	266/2024	18.03.2024	SANJEEV KUMAR RASTOGI Vs M/S TDI INFRACORP INDIA LTD	SH RAJESH KUMAR	9811686397		rkumar3379@gmail.com	11.03.2024
			25	CS (COMM.)	273/2024	19.03.2024	PUNJAB NATIONAL BANK Vs MEENU ASIJA	SH SUNAV RASTOGI	7838389845		sunavrustgi@gmail.com	13.03.2024
			25	OMP(i)(COMM)	103/2024	19.03.2024	KOTAK MAHINDRA PRIME Vs MASS SHIPPING AGENCIES AND ANR	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	18.03.2024
			25	OMP(i)(COMM)	102/2024	19.03.2024	KOTAK MAHINDRA PRIME Vs MOHD ISLAM	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	16.03.2024
			25	OMP(i)(COMM)	104/2024	19.03.2024	KOTAK MAHINDRA PRIME Vs SUNIL AGARWAL	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	16.03.2024
			25	CS (COMM.)	272/2024	19.03.2024	MANISH KUMAR PROP Vs AL DUA FOOD PROCESSING PVT LTD.	SH JATIN SHARMA	9811881981		Info@juristandjurist.com	09.02.2024
			25	OMP(COMM)	60/2024	19.03.2024	PRIVE LUXURY LTD Vs M/s AMBIANCE COMMERCIAL DEVELOPERS	SH AASTIK DHINGRA	011-24319098		lawlinker76@yahoo.co.in	13.03.2024
			25	CS (COMM.)	274/2024	20.03.2024	STATE BANK OF INDIA Vs JASIM	SH ISHAAN TYAGI	9811059032		shivkyagi1@gmail.com	12.03.2024
			25	OMP(i)(COMM)	109/2024	20.03.2024	KOTAK MAHINDRA PRIME Vs NEEL GAGAN	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	OMP(i)(COMM)	107/2024	20.03.2024	KOTAK MAHINDRA PRIME Vs RAHUL GERA	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	OMP(i)(COMM)	108/2024	20.03.2024	KOTAK MAHINDRA PRIME Vs JITENDER T	SH AMIT KUMAR SINHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	OMP (COMM)	61/2024	20.03.2024	VIVEK DEEPAK NAZARE AND ANR Vs HFL HOME FINANCE LTD	SH CHITWAN GADARA	9811631979		NOT PRIVDED	14.03.2024
			25	OMP(i)(COMM)	111/2024	21.03.2024	KOTAK MAHINDRA PRIME Vs KISHAN PAAL SINGH	MS ISHA	9990659331		kmpspartner@gmail.com	19.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	EX./COMM.	42/2024	21.03.2024	M S PRAKASH MASALA Vs BHARAT FOOD AND BEVERAGES	SH KUSHAGRA BANSAL	9999448797		kushagrabansal@associates.org.in	06.03.2024
			25	OMP(i)(COMM)	110/2024	21.03.2024	KOTAK MAHINDRA PRIME Vs KRISHANA AND ANR.	MS ISHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	CS (COMM.)	281/2024	22.03.2024	STATE BANK OF INDIA Vs SANGITA SINGH &ORS.	SH SUBRAT TRIPATHI	9999132159		akroutadvocate@gmail.com	14.03.2024
			25	CS (COMM.)	282/2024	22.03.2024	RAJINDER SINGH Vs USHASH RAGHWAN	SH KARTIK DABAS	8700565217		maanlawoffices@gmail.com	19.03.2024
			25	OMP(i)(COMM)	115/2024	22.03.2024	KOTAK MAHINDRA PRIME Vs VIJAY RAM JI	MS ISHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	OMP(i)(COMM)	116/2024	22.03.2024	KOTAK MAHINDRA PRIME Vs GURDEEP SINGH	MS ISHA	9990659331		kmpspartner@gmail.com	19.03.2024
			25	CS (COMM.)	279/2024	22.03.2024	PRAYAG POLYTECH PVT LTD Vs SHELL COLOURS AND CHEMICALS & ORS.	SH ASHISH AND DUTTA	9354940943		filings.mehodica@gmail.com	15.03.2024
			25	CS (COMM.)	280/2024	22.03.2024	PUMA SE Vs ASHOK KUMAR	SH SHASHI POJHA	9891584230		sojha@rnaip.com	15.03.2024
			25	CS (COMM.)	284/2024	23.03.2024	M/S TRUE LINK FINANCE LTD Vs SACHIN	MS SNEH LATA	9818004454		NOT PRIVDED	18.03.2024
			25	CS (COMM.)	285/2024	23.03.2024	G.A.S. LOGISTICS, LLT Vs ABM AVIATION AND ALOGISTICS	MS SHASHA JAIN	8587859529		legalblj@gmail.com	19.03.2024
			25	OMP(i)(COMM)	117/2024	23.03.2024	KOTAK MAHINDRA PRIME Vs RAKESH NAGAR AND ANR.	SH MITHLESH SHRIVASTAV	9990659331		kmpspartner@gmail.com	19.03.2024
			25	OMP(i)(COMM)	118/2024	23.03.2024	KOTAK MAHINDRA PRIME Vs SONU RAMBHAGAT	SH MITHLESH SHRIVASTAV	9990659331		kmpspartner@gmail.com	19.03.2024
			25	CS (COMM.)	286/2024	26.03.2024	STATE BANK OF INDIA Vs RITUSHARMA	SH ABDUS SAMAD	9990042642		SRI.ANSHU83@GMAIL.COM	14.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
25				EX./COMM.	44/2024	26.03.2024	TRIDIVA ERGONOMICS INTERIONS PVT LTD Vs RMS CONSULTANTS PVT LTD	MSOBEROI	9990011586		MISOBEROIASSOCIATES@GMAIL.COM	14.02.2024
25				OMP(i)(COMM)	122/2024	27.03.2024	BANSAL CREDITS LTD Vs BALS KISHAN	SH SATYADEO KUMAR	9555202036		NOT PRIVDED	26.03.2024
25				CS (COMM.)	290/2024	27.03.2024	HINDUSTAN MEDIA VENTURES LTD Vs MOHAMMAD MOTIBAJAJ URRAHAMAN	SH PUNEET BAJAJ	9213187809		advocate.puneet@gmail.com	13.03.2024
25				CS (COMM.)	291/2024	27.03.2024	MS CRYSTAL CROP PROTECTION LTD Vs VINOD BHANDARKAR	SH BHAWESH PHULAR	8448859177		NOT PRIVDED	15.03.2024
25				OMP(i)(COMM)	121/2024	27.03.2024	KOTAK MAHINDRA PRIME Vs SUNNY GOEL	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	04.03.2024
25				OMP(COMM)	64/2024	27.03.2024	RUBAL STISH DHOOT Vs LIFL HOME FINANCE	MS KHAYATI JAIN	9811634530		khayatijainofficial@gmail.com	19.03.2024
25				EX./COMM.	46/2024	27.03.2024	ENVIRO INFRA ENGINEERS LTD Vs STATE OF CHATTISGARH	SH SAHIL GARG	9560690036		GARGSAHILADV@GMAIL.COM	08.03.2024
25				OMP(i)(COMM)	120/2024	27.03.2024	KOTAK MAHINDRA PRIME Vs VINOD KUMAR YADAV	SH GAMBHIR SINGH	9811740125		VIRTUOUS.PEOPLE@GMAIL.COM	19.03.2024
25				OMP(COMM)	65/2024	28.03.2024	KAVITA JATEEN DOSHI AND ANR Vs IIFL HOME FINANCE LTD	MS SHAKSHI RAGHAV	9899800244		SHAKSHIRAGHAVADV@GMAIL.COM	22.03.2024
25				EX./COMM.	47/2024	28.03.2024	SARVESH SECURITY SEVICES PVT LTD Vs THE PRINCIPALS DEPARTMENT OF TRAINING AND TECHNICAL EDUCATION GOVT OF	MS SNEHA SINGH	9999151328		snehasingh.law@gmail.com	19.03.2024
25				OMP(COMM)	66/2024	28.03.2024	SARADA PUBLIC SCHOOL Vs EDUSMART SERVICE PVT LTD	SH WASIM WAQAR	9818413501		WASIMADVOCATE9@GMAIL.COM	14.02.2024
25				MISC DJ	479/2024	30.03.2024	BANK OF BARODA VS GAURAV MAKKAR	SH SHIV KUMAR	9899348299		anandberwal@yahoo.com	22.03.2024
25				OMP(COMM)	128/2024	30.03.2024	KOTAK MAHINDRA PRIME Vs ROHAN GUPTA	SH ADITYA PRASAD	9990659331		kmpspartner@gmail.com	23.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			25	CS (COMM.)	304/2024	30.03.2024	TRANSLINK LOGISTIC PVT LTD Vs FEMINA INTERNATIONAL	SH K.L. CLASSIC MISHRA	981129475		klmishraadvo@gmail.com	14.03.2024
			25	CS (COMM.)	301/2024	30.03.2024	HAMDARD NATIONAL FOUNDATION INDIA Vs BANDU STORE	SH SHIVENDRA PRATAP SINGH	9953394364		shivendra@theacmeo.com	22.03.2024
			25	OMP (I) COMM.	112/2024	21.03.2024	HERO FINCORP VS. OM SAI MOTORES ANR.	SH. MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	11.03.2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR RECOVERY	CS (COMM)/205/2024	01-03-2024	State Bank Of India Vs Paras Kumar Paras Kumar Meena	ANSHUMAN SRIVASTAVA(P),	9311227717		Email ID not available	02-02-2024
			24	SUIT FOR RECOVERY	CS (COMM)/204/2024	01-03-2024	Magnifico Minerals Pvt Ltd Vs Nv Distilleries And Breweries Pvt Ltd	Alok Tripathi(P),	9818444096		aloktripathi.adv@gmail.com	26-02-2024
			24	SUIT FOR RECOVERY	CS (COMM)/206/2024	01-03-2024	Canara Bank Vs Smt Munesh Singh Raghuvanshi	ANSHUMAN SRIVASTAVA(P),	9311227717		Email ID not available	18-11-2023
			24	SUIT FOR RECOVERY	CS (COMM)/213/2024	02-03-2024	Central Bank Of India Vs Vishwajeet Kha	DEEPAK SAHNI(P),	9899995598		deepaksahniadvocate@gmail.com	29-01-2024
			24	SUIT FOR RECOVERY	CS (COMM)/212/2024	02-03-2024	State Bank Of India Vs Jahinahmad Proprietor Ja Enterprises	RUCHI KHURANA(P),	9811170646		ruchikhurana@hotmail.com	24-02-2024
			24	SUIT FOR RECOVERY	CS (COMM)/225/2024	04-03-2024	Ritco Travels And Tours Private Limited Vs Rhiti Sports Management Private Limited	Atul Agarwal(P),	9711728821		adv.atulagarwal12@gmail.com	24-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR TRADEMARK	CS (COMM)/195/2024	05-03-2024	Shubham Goldiee Masale Pvt. Ltd. Vs. Shubham Feed Products	Shravan Bansal	9810017859		skbansalipr@gmail.com	24-02-2024
			24	EXECUTION PETITION	Execution (COMM.)/32/2024	05-03-2024	Expo Freight Vs. Best Tanning Industries	M. Asif Khan	9696751717		Email ID not available	23-02-2024
			24	SUIT FOR TRADEMARK	CS (COMM)/235/2024	06-03-2024	Saptarishi Herbals Llp Vs Pooja Parnami	N Mahabir(P),	9871888071		Email ID not available	28-02-2024
			24	SUIT FOR RECOVERY	CS (COMM)/242/2024	07-03-2024	State Bank Of India Vs Vijay Kumar	Ravindra Narayan Singh(P),	9868523230		Email ID not available	21-02-2024
			24	SUIT FOR RECOVERY	CS (COMM)/247/2024	11-03-2024	Vipin Kumar Vs M/s Scaff Build India and Ors	Varun Gupta(P),	9312902140		VARUNGUPTALLB@GMAIL.COM	27-02-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/49/2024	11-03-2024	Kotak Mahindra Prime Ltd Vs Rajesh Pandey and Ors	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	04-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/48/2024	11-03-2024	Kotak Mahindra Prime Ltd Vs Sachin and Ors	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	04-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/47/2024	11-03-2024	Kotak Mahindra Prime Ltd Vs Pankaj Kumar	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	04-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR TRADEMARK	CS (COMM)/250/2024	12-03-2024	Avro India Ltd and Anr Vs Vanshuli Industrial LLP and Ors	Pran Krishna Jana(P),	9811294972		Email ID not available	29-02-2024
			24	SUIT FOR TRADEMARK	CS (COMM)/255/2024	13-03-2024	Doms Industries Limited Vs Creations Student Private Limited	Ankur Sangal(P),	9873489278		ankur.sangal@khaitananco.com	11-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/66/2024	13-03-2024	Kotak Mahindra Prime Ltd Vs Chahat Bassin and Ors	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	09-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/65/2024	13-03-2024	Kotak Mahindra Prime Ltd Vs Kishor Kumar and Ors	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	09-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/82/2024	15-03-2024	Kotak Mahindra Prime Ltd Vs Chetan Kumar	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	09-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/83/2024	15-03-2024	Kotak Mahindra Prime Ltd Vs Nabeel Ahmad and Ors	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	09-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/265/2024	16-03-2024	Ht Media Ltd Vs Allam Infinite India Private Ltd	Abhinay Gupta(P),	9999886478		guptabhinay@gmail.com	01-03-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/437/2024	16-03-2024	Bank Of Baroda Vs Sohan Singh	Subodh Kumar Singh(P),	9811375940		advsubodhkumarsingh@gmail.com	07-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/90/2024	16-03-2024	Kotak Mahindra Prime Ltd Vs Rajdeep So Kailash	Kushal Kumar(P),	9958724670		adv.kushalkumar@gmail.com	08-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/91/2024	16-03-2024	Kotak Mahindra Prime Ltd Vs Pravesh Kumar	Kushal Kumar(P),	9958724670		adv.kushalkumar@gmail.com	08-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/88/2024	16-03-2024	Kotak Mahindra Prime Ltd Vs Sudhir Jai Prakash	Kushal Kumar(P),	9958724670		adv.kushalkumar@gmail.com	08-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/89/2024	16-03-2024	Kotak Mahindra Prime Ltd Vs Vipin Kumar	Kushal Kumar(P),	9958724670		adv.kushalkumar@gmail.com	08-03-2024
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/3/2024	16-03-2024	One97 Communication Limited Vs Nightstay Travels Private Limited	AMULYA UPADHYAY(P),	9807498297		amulyaupadhyay63@gmail.com	12-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/99/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Pankaj Sharma	Kushal Kumar(P),	9958724670		adv.kushalkumar@gmail.com	08-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/270/2024	18-03-2024	Rudra Associate Vs. Sanjay Aggarwal	Chandrashekhara Yadav	989995273		Email ID not available	15-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/106/2024	19-03-2024	Kotak Mahindra Prime Ltd Vs Anit Dhanda	S k mehta(P),	not available		Email ID not available	14-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
24				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/105/2024	19-03-2024	Fusion Micro Finance Ltd. Vs Suman Enterprises	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	14-03-2024
24				SUIT FOR RECOVERY	CS (COMM)/276/2024	20-03-2024	State Bank Of India Vs Vipin Bansal	VARUN CHANDIOK(P),	9818365119		Email ID not available	14-03-2024
24				SUIT FOR TRADEMARK	CS (COMM)/277/2024	20-03-2024	Hugo Boss Trade Mark Management Gmbh And Co Kg Vs Mohd Sajid	Shravan Bansal(P),	9810017859		skbansalipr@gmail.com	15-03-2024
24				SUIT FOR RECOVERY	CS (COMM)/278/2024	21-03-2024	A V Resolution Agents Pvt Ltd Vs Union Bank Of India	RAJBIR SINGH(P),	9717394060		thelawcosmos@gmail.com	13-03-2024
24				APPLICATION U/S 151 CPC	Misc DJ/468/2024	22-03-2024	State Bank Of India Vs Goverdhan Neeraj	Ranjay Kumar Sinha(P),	9811255673		advocatesinha@rediffmail.com	23-12-2023
24				SUIT FOR RECOVERY	CS (COMM)/283/2024	22-03-2024	Praveen Aggarwal Vs Hdfc Bank Ltd	Vikram Aggarwal(P),	9811101108		VNEWWW@GMAIL.COM	06-03-2024
24				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/63/2024	23-03-2024	M/S Silica Infotech Pvt. Ltd. Vs Union of India	S k mehta(P),	not		Email ID not available	15-03-2024
24				SUIT FOR RECOVERY	CS (COMM)/289/2024	26-03-2024	State Bank Of India Vs Deepika Kapoor Proprietor Of M/s Nature Cart Grocery And Bakers	ANSHUMAN SRIVASTAVA(P),	9311227717		Email ID not available	09-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/288/2024	26-03-2024	State Bank Of India Vs Enosh Nathaniel Prem	Ranjay Kumar Sinha(P),	9811255673		advocatesinha@rediffmail.com	13-03-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/470/2024	26-03-2024	Sanoj Kumar Modi Vs Union Of India	Samarth Chowdhary(P),	8390032099		samarthchowdhary04@gmail.com	14-03-2024
			24	EXECUTION PETITION	Execution (Comm)/45/2024	26-03-2024	Punjab National Bank Vs Vogue And Style	Sarvjeet Yadav(P),	9958927912		sarvjeetyadavo8@yahoo.com	19-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/125/2024	27-03-2024	Kotak Mahindra Prime Limited Vs Mewa Ram	Sajay uppal(P),	9811740125		sajayuppaladvocate@gmail.com	18-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/295/2024	28-03-2024	M/s Crystal Crop Protection Limited Vs Love Kumar Jangde	Bhawesh Phular(P),	8448859177		advocatebphular@gmail.com	19-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/294/2024	28-03-2024	Pragati Accessories Limited Vs Tdi Infra Corp (india) Ltd	Kunal Yadav(P),	9899335073		kunaly42@gmail.com	19-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/296/2024	28-03-2024	Nitin Wadhwa Vs Sampatti Trading And Developers Ltd	Pawan Madan	9899541112		Email ID not available	21-03-2024
			24	SUIT FOR RECOVERY	CS (COMM)/300/2024	30-03-2024	M/S TRANSLINK LOGISTICS PVT LTD Vs Ms Manan Granites Pvt Ltd	Abhinav Garg(P),	8586035698		abhinav9370@gmail.com	11-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			24	SUIT FOR RECOVERY	CS (COMM)/299/2024	30-03-2024	M/s Gokal Chand Hari Chand Vs Tdi Infracorp India Limited	Syed Arham Masud(P),	9897067859		syedarhammasud@gmail.com	20-03-2024
			24	EXECUTION PETITION	Execution (Comm)/50/2024	30-03-2024	PNJAB NATIONAL BANK Vs SHGB DEVELOPERS AND PROMOTERS PVT LTD AND OTHERS	Indra Narain(P),	9311824970		Email ID not available	19-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/126/2024	30-03-2024	Kotak Mahindra Prime Ltd Vs Simmi A	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	19-03-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/127/2024	30-03-2024	Kotak Mahindra Prime Ltd Vs Rahul Kumar	AMIT KUMAR SINHA(P),	9999814620		Email ID not available	19-03-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/478/2024	30-03-2024	Revex Plasticisers Pvt Ltd Vs Inova Enterprises Pvt Ltd	Bharat Gupta(P),	9013534938		bharat.gupta@outlook.in	27-03-2024
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/104/2024	02-03-2024	Max Healthcare Instiute Limited Vs Bharam Singh	LATESH KUMAR(P),	9312274280		vijayksharmaadv@yahoo.co.in	01-03-2024
			12, New Court Block-I	Civil Suit	CS (COMM)/103/2024	02-03-2024	N S Associates Pvt Ltd Vs Rahul Bhambri	Aditya Gaur(P),	9811202991		tarique379@gmail.com	01-03-2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/431/2024	02-03-2024	Kotak Mahindra Prime Ltd Vs Ankush K	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	01-03-2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/429/2024	02-03-2024	Kotak Mahindra Prime Ltd Vs Nitin Singh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	01-03-2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/430/2024	02-03-2024	Kotak Mahindra Prime Ltd Vs Dinesh Kumar	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	01-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/428/2024	02-03-2024	Kotak Mahindra Prime Ltd Vs Prashant Tyagi	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	01-03-2024
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/9/2024	04-03-2024	Union Of India Vs Innovative Coolings And Constructions	Vikram Aggarwal(P),	9811101108		sanjayaggarwal345@yahoo.com	02.03.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/113/2024	06-03-2024	LOREAL SA Vs KATSON INTERNATIONAL	Shravan Bansal(P),	2684355		unitedmarj@unitedandunited.com	04.03.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/114/2024	06-03-2024	Rspl Health Private Limited Vs Stepway International	Shravan Bansal(P),	2684355		unitedmarj@unitedandunited.com	04.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/465/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Himanshu Singh	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	06.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/464/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Ramesh Chandra	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	06.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/462/2024	07-03-2024	Kotak Mahindra Bank Ltd Vs Sinoj Jena	RAJEEV KUMAR RANJAN(P),	9311022104/9999640929		ranjan.and.company@gmail.com	06.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/466/2024	07-03-2024	Toyota Financial Servies India Ltd Vs Vikrant Harish Vasani	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	06.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/463/2024	07-03-2024	Toyota Financial Services India Ltd Vs Varun Yadav	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	06.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (COMM)/11/2024	12-03-2024	Planet Advertsement Vs New Delhi Muncipal Coucil	Kunal Kalra(P),	9871028645		not provided	11.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/490/2024	12-03-2024	Toyota Financial Services India Ltd Vs Ankit Suresh Wadhwa	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	11.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/489/2024	12-03-2024	Toyota Financial Services India Ltd Vs Sayed Mohammad Saif	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	11.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/488/2024	12-03-2024	Toyota Financial Services India Ltd Vs Abhishek Mahesh Khanna	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	11.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	Civil Suit	CS (COMM)/124/2024	13-03-2024	M/s Webkul Software Pvt Ltd Vs M/s Meetanshi Technologies Llp	Pushkar Kumar(P),	8840503361		advocateprashantmisra@gmail.com	12.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/506/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Ismail M	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	13.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/505/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Pranshu Mishra	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	13.03.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/128/2024	14-03-2024	Idbi Bank Ltd Vs Ashu Saroha	Vivek Kumar(P),	9811867703		kumarvivekadvgmail.com	13.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/503/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Sanjay Yadav	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	13.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/502/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Ramdutt Pandey	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	13.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/504/2024	14-03-2024	Toyota Financial Services India Ltd Vs Baba Saheb Ambedkar Polytechnic	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	13.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/525/2024	15-03-2024	Hdfc Bank Ltd Vs Himanshu Goyal	RAJEEV KUMAR RANJAN(P),	9311022104/9999640929		ranjan.and.company@gmail.com	14.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/524/2024	15-03-2024	Hdfc Bank Ltd Vs Sanjay Tyagi	RAJEEV KUMAR RANJAN(P),	9311022104/9999640929		ranjan.and.company@gmail.com	14.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/523/2024	15-03-2024	Dhara Motor Finance Ltd Vs Yk Buildtech Pvt Ltd	J K YADAV(P),	9999855157		advjitenderuadav2017@gmail.com	14.03.2024
			12, New Court Block-I	Civil Suit	CS (COMM)/131/2024	15-03-2024	Living Media India Ltd Vs Swiss Promotion Private Limited	Shahrukh Ejaz(P),	7838390214		shahrukhejaz@hotmail.com	14.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/532/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Lalit Kumar	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/529/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Ajay Monga	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/531/2024	18-03-2024	HDFC Bank Ltd Vs Surender Singh	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	16.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/528/2024	18-03-2024	HDFC Bank Ltd Vs Rahul Kumar Srivastava	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	16.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/530/2024	18-03-2024	HDFC Bank Ltd Vs Bablu Kumar Choudhary	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	16.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/527/2024	18-03-2024	CNH Industrail Capital India Private Limited Vs Komal Kishor	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	16.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/551/2024	19-03-2024	HDFC Bank Ltd Vs Aabid Jumme Khan	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	18.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/552/2024	19-03-2024	HDFC Bank Ltd Vs Arun Kumar	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	18.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/553/2024	19-03-2024	HDFC Bank Ltd Vs Sarthak Kumar	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	18.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/550/2024	19-03-2024	HDFC Bank Ltd Vs Mahesh Rawat	SANJEEV PATHAK(P),	8285002845		manjul.sood@srcslegal.com	18.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/577/2024	21-03-2024	Toyota Financial Services India Limited Vs Rajani Singh Rajput	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	20.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/578/2024	21-03-2024	Toyota Financial Services India Limited Vs Akash Tyagi	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	20.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/608/2024	26-03-2024	Toyota Financial Services India Limited Vs Jyoti Logistic	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/607/2024	26-03-2024	Toyota Financial Services India Limited Vs Yogesh Kumar Gangwar	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/606/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Rajat Aggarwal	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/604/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Jasmat A	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/603/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Ajay R	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/605/2024	26-03-2024	Toyota Financial Services India Limited Vs Mahendra Kumar Srivastava	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/601/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Ashish Nain	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/600/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Mudassir Alam Siddiqui	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/602/2024	26-03-2024	Kotak Mahindra Prime Ltd Vs Naveen D	RAJESH JANGRA(P),	9958726491		delhi.jangraadvocate@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/598/2024	26-03-2024	Toyota Financial Services India Limited Vs Mohammad Nisar	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	23.03.2024
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/599/2024	26-03-2024	Toyota Financial Services India Limited Vs Tej Veer Singh	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	23.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS(COMM) 101/24	01.03.2024	NLMK INDIA SERVICE VS DESHMUKH LEAD	RACHIT DEVGUN	9810654154		RACHITDEVGUN@GMAIL.COM	27.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 102/24	01.03.2024	BIORX VENTURE VS GLS PHARMA	PUNEET KUMAR AGARWAL	9899227290		PUNEET@SINHAPARTNERS.COM	17.02.2024
			6, New Court Block-I	Commercial	EX(COMM) 23/2024	01.03.2024	BAAGWAN INDIA VS KISSAN SEEDS	SHEETESH KHANNA	9873834002		SHEETESHKHANNA@GMAIL.COM	14.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 106/24	04.03.2024	MAX HEALTHCARE VS PREMVATI	VIJAY KUMAR SHARMA	9312274280		VIJAYKSHARMAADV@YAHOO.CO.IN	01.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 107/24	04.03.2024	MAX HEALTHCARE VS SUSHILA	VIJAY KUMAR SHARMA	9312274280		VIJAYKSHARMAADV@YAHOO.CO.IN	01.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 108/24	04.03.2024	MAX HEALTHCARE VS DEEPAK CHAUDHARY	VIJAY KUMAR SHARMA	9312274280		VIJAYKSHARMAADV@YAHOO.CO.IN	01.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 441/2024	04.03.2024	KOTAK MAHINDRA BANK VS ABHAY SHARMA	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	17.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 109/24	04.03.2024	MMKP DHAN SANCHAY VS HIMANSHU SHARMA	FAHAD KHAN	NOT PROVIDED		NOT PROVIDED	29.02.2024
			6, New Court Block-I	Commercial	OMP(COMM) 10/2024	04.03.2024	CLOUDATIX BIZ INDIA VENTURE VS PAWAN HANS LTD	ONKAR NATH	9811600550		ADV.ONKARNATH@GMAIL.COM	19.02.2024
			6, New Court Block-I	Commercial	EX(COMM) 24/2024	04.03.2024	NIKE INNOVATE VS TRACKING SHOES	S.K.BANSAL	9650682982		RISHI@UNITEDANDUNITED.COM	02.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 110/24	04.03.2024	LOREAL SA VS POOJABEN ARUNKUMAR	S.K.BANSAL	9650682982		RISHI@UNITEDANDUNITED.COM	02.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 452/2024	05.03.2024	YES BANK LTD VS AMIT SURI	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 453/2024	05.03.2024	YES BANK LTD VS ARUN KUMAR	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP(I)(COMM) 454/2024	05.03.2024	YES BANK LTD VS PANKAJ KUMAR ROY	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 455/2024	05.03.2024	YES BANK LTD VS ANOOP SINGH	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 456/2024	05.03.2024	YES BANK LTD VS MUKESH NAGPAL	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 457/2024	05.03.2024	KOTAK MAHINDRA BANK VS ANUJ ANUJ KUMAR	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	02.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 458/2024	05.03.2024	KOTAK MAHINDRA BANK VS RAJEEV YADAV	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	02.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 459/2024	05.03.2024	KOTAK MAHINDRA BANK VS GAUTAM SAINI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	02.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 115/24	06.03.2024	SANJAY DAWRA VS R.B.SINGH	DINESH CHAWLA	9868503817		DINESHKCHAWLA@YAHOOMCOM	22.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 112/24	06.03.2024	STATE BANK OF INDIA VS BHAGWAN SAHAY	PRATAP AHLUWALIA	9810129836		INDIAPAGES@GMAIL.COM	21.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 116/24	06.03.2024	CYBER MEDIA RESEARCH VS EXEMPLAR ACADEMY OF BEAUTY	LALIT KUMAR MAHESHWARI	9911665826		MMLEGAL55@GMAIL.COM	02.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 460/2024	06.03.2024	TOYOTA FINANCIAL VS BHIMASEN BHUJABAL	RAHUL BHARDWAJ	9013493108		ADVOCATEASHOK1@GMAIL.COM	21.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 461/2024	06.03.2024	TOYOTA FINANCIAL VS MAC CONTRACTS PVT LTD	RAHUL BHARDWAJ	9013493108		ADVOCATEASHOK1@GMAIL.COM	22.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 467/2024	07.03.2024	IFFCO KISAN FINANCE VS KUSUMA DEVI	RAJEEV RANJAN	93110122104		INTERNATIONAL.LAWFIRM.LLP13@GMAIL.COM	19.12.2023
			6, New Court Block-I	Commercial	OMP(I)(COMM) 468/2024	07.03.2024	HDFC BANK LTD VS YAHAYA KHAN	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP(I)(COMM) 469/2024	07.03.2024	HDFC BANK LTD VS SUMAN RANJAN	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 470/2024	07.03.2024	HDFC BANK LTD VS SUNIL KUMAR	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 471/2024	07.03.2024	HDFC BANK LTD VS UDAYA KUMAR GOPAN	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 472/2024	07.03.2024	HDFC BANK LTD VS SAURABH SINGH CHAUHAN	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	22.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 473/2024	07.03.2024	HDFC BANK LTD VS VIKRAM PARIDA	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 474/2024	07.03.2024	HDFC BANK LTD VS RICHAR VARMA	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	24.02.2024
			6, New Court Block-I	Commercial	EX(COMM) 27/2024	11.03.2024	PERNOD RICHARD INDIA VS BROOKS MAGAZINE	SHRISTHI DHOUNDIYAL	9910634753		S.DHOUNDIYAL@SAIKRISHNAASSOCIATES.COM	02.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 136/24	11.03.2024	STATE BANK OF INDIA VS JAI PRAKASH	K.K.SINGH	9810343732		KSINGH1123@REDDIFFMAIL.COM	12.02.2024
			6, New Court Block-I	Commercial	CS(COMM) 137/24	11.03.2024	STATE BANK OF INDIA VS RAVINDER KUMAR	K.K.SINGH	9810343732		KSINGH1123@REDDIFFMAIL.COM	12.02.2024
			6, New Court Block-I	Commercial	CS (COMM)/121/2024	11.03.2024	LOREAL VS ANTILLIA	S.K.BANSAL	9650682982		RISHI@UNITEDANDUNITED.COM	07.03.2024
			6, New Court Block-I	Commercial	Cases No.	13.03.2024	BEEJAPURI DAIRY PVT LTD VS ANCHAL DELIGHT	GAUTAM PANJWANI	9212103344		SHIVAMBATRA@GMAIL.COM	07.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 130/24	14.03.2024	DEL TRADE INTERNATIONAL VS M SEA PHARMACEUTICALS	SANDEEP JINDAL	9999668878		AOR@SANDEEPJINDAL.IN	07.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 516/2024	14.03.2024	KOTAK MAHINDRA BANK VS NAMO SINGH	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	07.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	OMP(I)(COMM) 517/2024	14.03.2024	KOTAK MAHINDRA BANK VS BRIJENDRA SINGH RAJPUT	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	07.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 518/2024	14.03.2024	KOTAK MAHINDRA BANK VS SHIV KUMAR SHARMA	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	07.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 519/2024	14.03.2024	KOTAK MAHINDRA BANK VS SONALI TEJAS GHOLAP	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	07.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/133/2024	15.03.2024	Villain Lifestyle Private Limited Vs Vimallbhai Dineshbhai Vaghasiya	SIDDHARTH VARSHNEY	9818570649		OFFICE@IRA.LAW	14.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/134/2024	15.03.2024	SIEMENS INDUSTRY SOFTWARE INC Vs Sarabjit Singh Kalra	AARSHIA BEHL	9810621272		NOT PROVIDED	14.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 526/2024	15.03.2024	Dhara Motor Finance Ltd Vs Virat Infratech	K.J.K.YADAV	9999855157		ADVJITENDERYADV2017@GMAIL.COM	14.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/132/2024	15.03.2024	M/S LOREAL SA Vs Sakhiya Bhavnaben Dalsukhbhai	S.K.BANSAL	9650682982		RISHI@UNITEDANDUNITED.COM	13.03.2024
			6, New Court Block-I	Commercial	MISC DJ 84/2024	18.03.2024	KOTAK MAHINDRA BANK VS AMIT KUMAR YADAV	DEBUSHISH MUKHERJEE	9999883210		DEBASHIS.LAW@GMAIL.COM	13.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 542/2024	18.03.2024	HDFC BANK LTD VS MOHDTAUQEER	RAJEEV KRANJAN	93110122104		INTERNATIONAL.LAWFIRM.LLP13@GMAIL.COM	14.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 543/2024	18.03.2024	TOYOTA FINANCIAL VS POOJA NANASAHAB	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	11.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 544/2024	18.03.2024	TOYOTA FINANCIAL VS VIKRAM SINGH YADUVANSHI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	11.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 545/2024	18.03.2024	TOYOTA FINANCIAL VS SAVANI DHAVAL DINESHBHAI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	11.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 546/2024	18.03.2024	TOYOTA FINANCIAL VS RAUMARAEES RAMJANBHAI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	11.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	CS(COMM) 138/24	18.03.2024	VIRGO LAMINATES LTD VS ANKIT SINGH	NEERAJ KUMAR JHA	8447470366		NEERAJJHALLB@GMAIL.COM	14.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 554/2024	19.03.2024	FUSION MICRO FINANCE VS SONI SALES AND TRADING	AMIT KUMAR SINHA	9990659331		KMPSPARTNER@GMAIL.COM	18.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 555/2024	19.03.2024	YES BANK LTD VS PRATAP SINGH	SACHIN KATYAL	9811015339		KATYALSACHIN2008@GMAIL.COM	05.02.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 556/2024	19.03.2024	HDFC BANK LTD VS SAMSUDDIN ALTAMAS	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	16.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 557/2024	19.03.2024	KOTAK MAHINDRA BANK VS PAWAN PAWAN SARDHANA	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	16.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 558/2024	19.03.2024	KOTAK MAHINDRA BANK VS SARVESH KUMAR	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	13.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 559/2024	19.03.2024	KOTAK MAHINDRA BANK VS PANKAJ KUMAR TIWARI	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	13.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 560/2024	19.03.2024	CNH INDUSTRIAL CAPITAL VS RAMBHAN DRYANDEV	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	16.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 561/2024	19.03.2024	CNH INDUSTRIAL CAPITAL VS SHRI BHAGWAN	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	15.03.2024
			6, New Court Block-I	Commercial	CS (COMM)/142/2024	20.03.2024	VEDANGSOFT PVT LTD Vs DRIVEROAD SOLUTIONS PVT LTD	GARGI BAHUGUNA	8506092806		GARGISUDHIBAHUGUNA@GMAIL.COM	12.03.2024
			6, New Court Block-I	Commercial	EX(COMM) 28/2024	20.03.2024	ozone overseas private limited Vs INSTAPOWR EFFICIENCY PVT LTD	MAHESH ENERGY KATYEYAN	9810133604		TRIDENTLAW@HOTMAIL.COM	28.02.2024
			6, New Court Block-I	Commercial	OMP(COMM) 13/2024	20.03.2024	Bharat Lalwani Vs Garima Kumar	AMIT DHALL	9811920714		AMITDHALL@YAHOO.CO.IN	15.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 575/2024	21.03.2024	Hdfc Bank Ltd Vs Bhawnes Aggarwal	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	18.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			6, New Court Block-I	Commercial	CS (COMM)/141/2024	21.03.2024	J K TYRE AND INDUSTRIES LIMITED Vs M/S INDAG RUBBER LIMITED	PULKIT SHRIVASTAVA	9968384843		PULKIT@BBSLEGAL.IN	20.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 576/2024	21.03.2024	Hdfc Bank Ltd Vs Istak Sho Singh	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	18.03.2024
			6, New Court Block-I	Commercial	CS(COMM) 146/24	26.03.2024	STATE BANK OF INDIA VS MADASIR AHMAD SHEIKH	SHIV KUMAR TYAGI	9811059032		SHIVKTYAGI@GMAIL.COM	21.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 617/2024	27.03.2024	KOTAK MAHINDRA BANK VS TAGGART CONTINUM INDIA	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	22.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 618/2024	27.03.2024	KOTAK MAHINDRA BANK VS WHITE WEBB INTERIORS	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	22.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 619/2024	27.03.2024	KOTAK MAHINDRA BANK VS TEJENDER SINGH	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	22.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 620/2024	27.03.2024	KOTAK MAHINDRA BANK VS MOHD SHARIF	RAJESH JANGRA	9958726491		DELHI.JANGRAADVOCATE@GMAIL.COM	22.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 621/2024	28.03.2024	HDFC BANK LTD VS ISLAM KHAN	SANJEEV PATHAK	1141825104		LITIGATION@SRCCSLEGAL.COM	28.11.2023
			6, New Court Block-I	Commercial	OMP(I)(COMM) 622/2024	28.03.2024	TOYOTA FINANCIAL VS ABHISHEK SINGH	RAHUL BHARDWAJ	9013493108		ADVOCATEASHOK.1@GMAIL.COM	22.03.2024
			6, New Court Block-I	Commercial	OMP(I)(COMM) 623/2024	28.03.2024	TOYOTA FINANCIAL VS GEETA MARIA	RAHUL BHARDWAJ	9013493108		ADVOCATEASHOK.1@GMAIL.COM	20.03.2024
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (I) (COMM)/574/2024	19-03-2024	Yes Bank Ltd Vs Pratap Singh	SACHIN KUMAR(P),	9811015339		Katyalsachin2008@gmail.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/573/2024	19-03-2024	Kotak Mahindra Prime Ltd Vs Adesh Kumar Yadav	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/572/2024	19-03-2024	Toyota Financial Services India Ltd Vs Jigneshkumar Patel	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	02-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/571/2024	19-03-2024	Dhara Motor Finance Ltd Vs Mohd Alim	J K YADAV(P),	9999855157		advjitenderyadav2017@gmail.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/570/2024	19-03-2024	Kotak Mahindra Prime Ltd Vs Hoshiyar Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/569/2024	19-03-2024	Hdfc Bank Ltd Vs Sweety Sweety	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/568/2024	19-03-2024	Tata Motors Finance Ltd Vs Braham Pal	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/567/2024	19-03-2024	Hdfc Bank Ltd Vs Sameer Malik	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	02-02-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/515/2024	14-03-2024	Toyota Financial Services India Ltd Vs Ravikumar Vinodbhai Virapariya	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/514/2024	14-03-2024	Toyota Financial Services India Ltd Vs Deepak Chaudhary	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/513/2024	14-03-2024	Toyota Financial Services India Ltd Vs Rohit Ramesh Nigade	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/512/2024	14-03-2024	Toyota Financial Services India Ltd Vs Snehal Devendra Tembhekar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/511/2024	14-03-2024	Toyota Financial Services India Ltd Vs Vivek Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/510/2024	14-03-2024	Toyota Financial Services India Ltd Vs Balasaheb Maruti Tapkir	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/501/2024	13-03-2024	Kotak Mahindra Prime Ltd Vs Anup Sinha	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/500/2024	13-03-2024	Kotak Mahindra Prime Ltd Vs Vansh Raj	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	OMP (I) (COMM)/499/2024	13-03-2024	Kotak Mahindra Prime Ltd Vs Ketan Tiwari	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/487/2024	11-03-2024	Toyota Financial Services India Ltd Vs Dholakiya Yogeshbhai Gunv Antray	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/486/2024	11-03-2024	Toyota Financial Servies India Ltd Vs Pandit Eknath Minde	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	06-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/483/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Sunil Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/482/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Saroj C	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/481/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Avneesh Purohit	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/480/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Rajeev R	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/479/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Neeraj Mann	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/478/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Suresh Chandra	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	01-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/451/2024	04-03-2024	DD PRADHAN Vs MULTIVAC LARAON	VIKRAM SINGH	9958319099		vikramkumaro4yahoo.co.in	02-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/443/2024	04-03-2024	Toyota Financial Services India Limited Vs Kanchan A	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	02-03-2024
			17, New Court Block-I	Commercial	OMP (I) (COMM)/442/2024	04-03-2024	Toyota Financial Services India Limited Vs Konde Sambhaji Vishnu	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	02-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/139/2024	19-03-2024	Canara Bank Vs Jyoti	KRISHAN KUMAR(P),	9990577700		KRISHENKUMAR@GMAIL.COM	12-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			17, New Court Block-I	Commercial	CS (COMM)/129/2024	14-03-2024	M/s Webkul Software Pvt Ltd Vs M/s Technogeo Soft Solution Pvt Ltd	Pushkar Kumar(P),	8840503361		ADVOCATEPRASHANTMISHRA@GMAIL.COM	01-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/126/2024	13-03-2024	Rajan Sharma Vs Indus Towers Limited	Raghav anand(P),	9958629500		RAGHAV_ANAND@LIVE.COM	08-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/125/2024	13-03-2024	Vaibhav Overseas Vs M/s Gani Textiles	TUSHAR AGARWAL(P),	9971374150		ADV.TUSHARAGARWAL92@GMAIL.COM	11-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/122/2024	12-03-2024	Punjab National Bank Vs National Insurance Co Ltd And Anr	Ankit Raj(P),	996836840		ADV.ANKIT.MAIL@GMAIL.COM	01-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/119/2024	11-03-2024	First Fiddle F And B Pvt Ltd Vs M/S RITESH FFL CUISINES PVT LTD AND OTHERS	RITESH SAXENA(P),	8802101274		RITESH@THELAWCARE.IN	07-03-2024
			17, New Court Block-I	Commercial	CS (COMM)/111/2024	04-03-2024	Emu Lines Private Limited Vs Syska Led Lights Pvt Ltd	Uday Kumar(P),	8882303942		ADYUDAVKUMAR@GMAIL.COM	28-02-2024
			17, New Court Block-I	Commercial	CS (COMM)/120/2024	11-03-2024	Net Ambit Value First Services Vs Bayside Media Private Limited	AMIT PAUL(P),	9999684531		SANDEEPKUMAR_LAW@YAHOO.COM	04-03-2024
26	SH. RAJEEV BANSAL/SH. SANJEEV SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	OMP (I) (COMM)/448/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Pawan S O Mukesh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	29.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/449/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Ranjan Rajput	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	29.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/450/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Manish Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	29.02.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/445/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Amar Deep	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	01.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/446/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Sanjeev Yadav	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	01.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/447/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Rajni Doughterof Tufhan Singh	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	01.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/444/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Sohan Lal	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	01.03.2024
			29, New Court Block-II	Commercial	Misc DJ/68/2024	04-03-2024	Preach Law Llp Vs Abhijitbanerjee	KRISHNA KUMAR MISHRA(P),	9311664455		admin@preachlaw.com	01.03.2024
			29, New Court Block-II	Commercial	Execution (Comm)/25/2024	05-03-2024	Levi Strauss And Company Vs X India	Shravan Bansal(P),	9650682928		rishi@unitedandunited.com	02.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/475/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Romain Prasad Tiwari	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	05.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/476/2024	07-03-2024	Kotak Mahindra Prime Ltd Vs Rama Kant Pandey	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	05.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/477/2024	07-03-2024	Toyota Financial Services India Ltd Vs Amit Kumar Upadhyay	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	05.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/492/2024	12-03-2024	Toyota Financial Services India Ltd Vs Sv Tours And Travels	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	07.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/491/2024	12-03-2024	Toyota Financial Services India Ltd Vs Parmar Alka Bharatbhai	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	07.03.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/522/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Dinesh Kumar Athwani	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	12-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/521/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Rubal Mishra	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	12-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/520/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Geeta Porwal	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	12-03-2024
			29, New Court Block-II	Commercial	OMP (COMM.)/12/2024	14-03-2024	Yogesh Kumari Vs Small Farmers Agru Business Consortium Through Ar Field Officer Mr Sushil Kumar	RAKESH BURMAN	9350520408		rakeshburman19@gmail.com	11-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM.)/533/2024	18-03-2024	Cnh Industrial Capital India Private Limited Vs Maichell Maish	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	15-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	OMP (I) (COMM)/538/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Deepa Gupta	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	15-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/535/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Suresh Rahi	RAJESH JANGRA(P),	9958726491		jangraadvocate@gamil.com	15-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/537/2024	18-03-2024	Tata Motors Finance Ltd Vs Braham Pal 2752	MAYANK MAHAJAN(P),	9873347330		mayank_mahajan05@yahoo.com	15-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/536/2024	18-03-2024	Hdfc Bank Ltd Vs Sushil Kumar	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	15-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/534/2024	18-03-2024	Hdfc Bank Ltd Vs Pankaj Gaba	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	15-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/562/2024	19-03-2024	Hdfc Bank Ltd Vs Shivangi Sharma	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	16-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/564/2024	19-03-2024	Hdfc Bank Ltd Vs Jyoti Sharma	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	16-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/563/2024	19-03-2024	Hdfc Bank Ltd Vs Nardev Inder Raj	SANJEEV PATHAK(P),	8285002852		litigation@srscslegal.com	16-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/580/2024	21-03-2024	Toyota Financial Services India Limited Vs Pankaj Virmani	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	18-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/581/2024	21-03-2024	Toyota Financial Services India Limited Vs Rudraksh Infranirman Private Limited	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	18-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/582/2024	21-03-2024	Toyota Financial Services India Limited Vs Jaydeep Manjibhai Dhola	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	18-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/579/2024	21-03-2024	Toyota Financial Services India Limited Vs Dny Supply Chain Solutions Pvt Ltd	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	18-03-2024
			29, New Court Block-II	Commercial	Execution (Comm)/29/2024	22-03-2024	Neeraj Bhatia Vs Late V K Srivastava And Ors	ADITI TUTEJA(P),	8800177170		akhilhasija.94@gmail.com	20-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			29, New Court Block-II	Commercial	Misc DJ/96/2024	22-03-2024	Kanha Minerals Vs YFC PROJECTS PVT LTD	Karunesh Tandon(P),	9810565403		karuneshtandon@gmail.com	20-03-2024
			29, New Court Block-II	Commercial	Execution (Comm)/30/2024	22-03-2024	Aadwin Refrigeration India Pvt Ltd Vs The Marqt Company	Rohit Priya Ranjan(P),	011-4652367		thelawassociates@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/597/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Shahrukh Khan	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/596/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Anil Kumar	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/595/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Jyoti D	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	CS (COMM)/144/2024	23-03-2024	Bina Agarwal Vs Ekta Sharma	Ashu Arora (P),	9910800124		ashunarora@gmail.com	22-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/593/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Sabir Khan	RAJESH JANGRA (P),	9958726491		jangraadvocate@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/594/2024	23-03-2024	Toyota Financial Services India Limited Vs Dharmendra Umesh Sharma	DINESH JAIN(P),	8376049807		advocateashok.1@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/592/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Nile Migration Pvt Ltd	RAJESH JANGRA(P),	9958726491		jangraadvocate@gmail.com	21-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/609/2024	26-03-2024	Hara Merchandise Private Limited Vs Avram Asset Management Private Limited	Shivam Bajaj(P),	8420542549		akash.agarwal70@gmail.com	23-03-2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/624/2024	30-03-2024	Kotak Mahindra Bank Ltd Vs Rajendra Malik	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	27-03-2024
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS (COMM)/100/2024	01-03-2024	Mayank Gupta Vs M/S DELCO INDIA PVT LTD	Achin Goel(P),	9891798915		legal.achin@gmail.com	01.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/440/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Narendra Chaudhary	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/439/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Vikram Singh Tomar	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/105/2024	02-03-2024	Max Healthcare Institute Limited Vs Jorge Wilkinson	VIJAY KR. SHARMA ADV. (P),	9312274280		vijayksharmaadv.@yahoo.co.in	02.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/438/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Kapil So Jagpal	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/432/2024	02-03-2024	Tata Motors Finance Ltd Vs Jameel Ahmad 9144	MAYANK MAHAJAN(P),	9873347330		Notgiven	02.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/437/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Praveen Bhati	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/434/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Surender Pal Singh	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/433/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Ravi Tope	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/435/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Dolly Khurana	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/436/2024	04-03-2024	Kotak Mahindra Prime Ltd Vs Mr Deepak	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	04.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/117/2024	06-03-2024	Shri Hans Raj Vs Siddarth Chima	Suresh Kumar(P),	9811768222		Not given	06.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/549/2024	18-03-2024	Kotak Mahindra Bank Ltd Vs Duryodhan Mallick	RAJEEV KUMAR RANJAN(P),	9311022104		ranjan.and.company@gmail.com	18.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/485/2024	11-03-2024	Kotak Mahindra Prime Ltd Vs Nadeem Shakoor	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	11.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/484/2024	11-03-2024	Kotak Mahindra Prime Ltd Vs Nadeem Shakoor	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	11.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/123/2024	12-03-2024	State Bank Of India Vs Munni Devi	RANI BHARDWAJ(P),	9643180913		rbhardwajassociate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/494/2024	12-03-2024	Toyota Financial Services India Ltd Vs Poonam Singh	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/498/2024	12-03-2024	Toyota Financial Services India Ltd Vs Rekha Singh	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/495/2024	12-03-2024	Toyota Financial Services India Ltd Vs Mahadu Govind Gopale	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/497/2024	12-03-2024	Toyota Financial Services India Ltd Vs Chandra Mani Saini	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/493/2024	12-03-2024	Toyota Financial Services India Ltd Vs Suhas Satappa Mohite Sarkar	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/496/2024	12-03-2024	Toyota Financial Services India Ltd Vs Utkarsh Rai	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	12.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/509/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Sri Babu Gautam	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	14.03.2024
			40, New Court Block-II	Commercial	Execution (Comm)/26/2024	14-03-2024	Jagran Prakashan Limited Vs Good Morning India Media Pvt Ltd	Poonam Atey(P),	971863640		poonamatey@gmail.com	14.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/507/2024	14-03-2024	Kotak Mahindra Prime Ltd Vs Dharm Veer Singh	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	14.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/508/2024	14-03-2024	Toyota Financial Services India Ltd Vs Abbas Ali Doddamani	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	14.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/541/2024	18-03-2024	Kotak Mahindra Prime Ltd Vs Ankul Chaudhary	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	14.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/548/2024	18-03-2024	Hdfc Bank Ltd Vs Tanya Bajaj	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	18.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/547/2024	18-03-2024	Hdfc Bank Ltd Vs Alok Kumar	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	18.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/539/2024	18-03-2024	Cnh Industrial Capital India Private Limited Vs Manorma Kumari	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	18.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/540/2024	18-03-2024	Cnh Industrial Capital India Private Limited Vs Kasinathan A	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	18.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/135/2024	18-03-2024	Ashu Ralhan(P),M/s R K Enterprises Through Its Proprietor Mr Ramesh Yadav Vs M/s Shah Interio Through Its Proprietor Mr Shah Alam	Achin Goel(P),	9582628330		arlegal1266@gmail.com	18.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/565/2024	19-03-2024	Hdfc Bank Ltd Vs Tashlima Abdul Khan	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	19.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/566/2024	19-03-2024	Hdfc Bank Ltd Vs Jasmeen Singh	SANJEEV PATHAK(P),	8285002845		litigation@srcslegal.com	19.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/140/2024	20-03-2024	Bhanvi Kumari Singh Vs Shubh Lagan Match Maker Private Limited	vicky rexwal(P),	9873557258		whiteaglelawchambers@gmail.com	20.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/613/2024	27-03-2024	Toyota Financial Services India Limited Vs Rashid R	DINESH JAIN(P),	9013493108		advocateashok@gmail.com	27.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/614/2024	27-03-2024	Toyota Financial Services India Limited Vs Karamvir Singh	DINESH JAIN(P),	9013493108		advocateashok@gmail.com	27.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/615/2024	27-03-2024	Toyota Financial Services India Limited Vs Ajay Kumar	DINESH JAIN(P),	9013493108		advocateashok@gmail.com	27.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/612/2024	27-03-2024	Toyota Financial Services India Limited Vs Tarmeed A	DINESH JAIN(P),	9013493108		advocateashok@gmail.com	27.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/611/2024	27-03-2024	Toyota Financial Services India Limited Vs Sanjeev Kumar	DINESH JAIN(P),	9013493108		advocateashok@gmail.com	27.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/143/2024	22-03-2024	Ms Swastik Infrastructures Vs Yfc Projects Pvt Ltd	MAYANK BARUA(P),	9999998560		anant@anantamlegal.com	22.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/589/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Abhishek Mittal	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/590/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Krishan Kumar	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/591/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Kamal Devi	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/588/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Sheetal R	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/587/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Mohit Taneja	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	OMP (I) (COMM)/586/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Deepak Yadav	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/584/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Akash Malik	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/585/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Ashish Mohta	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/610/2024	27-03-2024	Toyota Financial Services India Limited Vs Sushila M	DINESH JAIN(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	CS (COMM)/149/2024	28-03-2024	Ms Swastik Infrastructures Vs Yfc Projects Pvt Ltd	MAYANK BARUA(P),	9999998560		anant@anantamlegal.com	28.03.204
			40, New Court Block-II	Commercial	OMP (I) (COMM)/583/2024	23-03-2024	Kotak Mahindra Prime Ltd Vs Santosh Mandal	RAJESH JANGRA(P),	9958726491		delhi.jagranadvocate@gmail.com	23.03.204
			40, New Court Block-II	Commercial	CS (COMM)/145/2024	26-03-2024	Sheinkart Retail Fashion Llp Vs Pooja Sethi And Anr	Saurabh Tyagi(P),	7804013817		advocatesaurabhTyagi@law@mail.com	28.03.2024
			40, New Court Block-II	Commercial	OMP (I) (COMM)/616/2024	27-03-2024	Ual Industries Limited Vs Auram Asset Management Private Limited	Shivam Bajaj(P),	8420542549		akashagarwal70@gmail.com	28.03.2024
			40, New Court Block-II	Commercial	CS (COMM)/147/2024	28-03-2024	Loreal Sa Vs Bhadreshbhai Hasamukhbhai Kothiya	Shravan Bansal(P),	9650682928		unitedmark@unitedandunited.com	28.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			40, New Court Block-II	Commercial	CS (COMM)/148/2024	28-03-2024	Bharat Arora v Vagabonds Hospitality	SAGAR SURI	7042132941		officesagarsuri@gmail.com	28.03.2024
			40, New Court Block-II	Commercial	OMP (COMM)/14/2024	28-03-2024	Nayati Heathcare And Research Pvt Ltd Vs Vivek Phanswal	Siddhant Juyal(P),	9888436896		office@grchambers.org	28.03.2024
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	CS (COMM)	142/2024	04-03-2024	VP LOGISTICS PVT. LTD. Vs HINDUSTAN AUTO COMPONENTS	Puneet Gupta	7982777348		advocatepuneetgupta@gmail.com	04-02-2024
				OMP(COMM)	33/2024	05-03-2024	M/S CORNER STOREMRINAL TECHNOLOGIES PVT LTD Vs M/S AR KAY MEDICOS PVT LTD	MRINAL SINGH	7838396717		adv.mrinal.sgh@gmail.com	26-12-2023
				CS (COMM)	145/2024	05-03-2024	Jammu And Kashmir Bank Ltd Vs Mohammad Gulfam and ors	Gauravjeet Narwan	9650896294		office@gauravjeetnarwan.com	04-03-2024
				CS (COMM)	151/2024	07-03-2024	ICICI BANK LIMITED Vs ARUN KUMAR	MANISH DEWAN	9811898399		manish@klfindia.com	28-02-2024
				OMP(I) (COMM)	07/2024	15-03-2024	MANCHANDA INTERNATIONAL LTD. Vs BORN UNICORN TECH PRISE PVT LTD	ABHAY SACHAN	8935000660		aroralawoffice@alonet.in	12-03-2024
				CS (COMM)	174/2024	15-03-2024	SBI VS DEEP CHAND	AMIT CHAWLA	9312965659		chawla8jl@gmail.com	03-03-2024
				CS (COMM)	175/2024	15-03-2024	SBI VS PRAVESH MAJHI	AMIT CHAWLA	9312965659		chawla8jl@gmail.com	03-03-2024
				CS (COMM)	183/2024	16-03-2024	M/s Gonsai Logistics Pvt LtdVs M/s Reynold India Private Limited	RAKESH KRISHNA SHARMA	9868040826		sharmarakeshadvi@gmail.com	07-03-2024
				CS (COMM)	191/2024	18-03-2024	ACTL SAMBA PVT. LTD Vs SUDCON CONTRACTS	P.R.Sikka	9811054562		lawjuris09@gmail.com	02-03-2024
				CS (COMM)	200/2024	19-03-2024	STATE BANK OF INDIA Vs Sandeep Kumar Das	Ravindra Narayan Singh	9868523230		advnarayan@gmail.com	24-02-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM)	202/2024	20-03-2024	Pardeep Kumar Malhotra Vs velocity cargo solutions	Gaurav Puri	9833947824		advgauravpuri@gmail.com	18-03-2024
				EX(COMM)	82/2024	21-03-2024	Graphic And Paper Products Vs Rare International	Piyush Mehra	9873579716		khaling9@gmail.com	13-03-2024
				CS (COMM)	214/2024	22-03-2024	M/S NB TECHOCRATES Vs MAYANK IT SOLUTION PVT LTD	NITESH KUMAR	9717111574		arvindraoadv@gmail.com	08-12-2023
				CS (COMM)	220/2024	27-03-2024	MS SREE GOKULAM CHIT AND FINANCE CO. P LTD. Vs Smt Kalpana Devi	Vipin Pillai	9213528073		1980adv@gmail.com	19-03-2024
				CS (COMM)	226/2024	30-03-2024	Allways Logistics India Pvt Ltd Vs M/s Xportus Freight India Pvt Ltd	Akshay Kumar	9811479499		legalaffair.133@gmail.com	09-02-2024
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	14	Recovery	CS/COMM/138/2024	3/2/24	PNB VS. M/S SAI FABRICS	RANJANA PATHAK	8744847805		ranjanarspathak@gmail.com	3/1/24
				Recovery	CS/COMM/137/2024	3/2/24	TATA STEEL LTD. VS. FRIENDS AUTO INDIA LTD.	SURAJ KUMAR SINGH	9810329829		advocatesuraj13@gmail.com	3/1/24
				Recovery	CS/COMM/152/2024	3/7/24	RAKESH DWIVEDI VS. CHETAN PRAKASH	EKLAVYA DWIVEDI	9899659966		eklavya.d22@gmail.com	3/7/24
				Recovery	CS/COMM/154/2024	3/11/24	BANWARI GINODIA VS. VIDUSHI TYAGI	SHIVOM GARG	9650920980			3/10/24
				Recovery	CS/COMM/171/2024	3/13/24	M/S B.L.D. GLASS & PLYWOOD VS. M/S WHITE WEBB& INTERIORS LLP	R.K. ALAGH & ASSOCIATES	9911444100		alagha409@gmail.com	3/12/24
				Recovery	CS/COMM/182/2024	3/16/24	SREE GOKULAM CHIT & FINANCE VS. USHA RAJESH	VIPIN PILLAI	9213528073		1980adv@gmail.com	3/15/24
				Recovery	CS/COMM/195/2024	3/18/24	J & K BANK LTD. VS. SANJEEV KUMAR	LIZMA ASHRAF	9873029772			3/17/24
				Recovery	CS/COMM/196/2024	3/18/24	SBI VS. MOOLCHAND	KRISHAN KUMAR	9910577700		krishankumar@gmail.com	3/17/24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Recovery	CS/COMM/197/2024	3/19/24	SBI VS. ASHOK KUMAR	AMIT CHAWLA	9312965659		chawla8jl@gmail.com	3/18/24
				Recovery	CS/COMM/198/2024	3/19/24	SBI VS. KANTA DEVI	AMIT CHAWLA	9312965659		chawla8jl@gmail.com	3/18/24
				Recovery	CS/COMM/207/2024	3/20/24	TSG MARKETING VS. SEEMA KHANNA	VIPIN SINGHANIA	9811175818		vipinsinghania@gmail.com	3/19/24
				Recovery	CS/COMM/208/2024	3/20/24	DUGAR OVERSEAS VS. NEW SHOP STORE NETWORK	ASHUTOSH NAGAR	9999666398		ashutoshnagar@analaw.in	3/19/24
				Recovery	CS/COMM/218/2024	3/26/24	MOOLCHAND HEALTHCARE FOUNDATION VS. SANDEEP SINGH	GAURAV BAHL	9811132858		bahlg77@gmail.com	3/23/24
				Recovery	CS/COMM/217/2024	3/23/24	PNB VS. SAROJ BALA	SHEEPALI PATIAL	97173879798		advsheepali@gmail.com	3/22/24
				Arbitration U/s 34	OMP (COMM)/32/2024	3/1/24	PROMAX POWER LTD. VS. ACME SOLAR HOLDINGS	MAYANK WADHWA	9810945207		justjurisofc@gmail.com	2/28/24
				Arbitration U/s 34	OMP (COMM)/34/2024	3/14/24	M/S ASLAM BUILDERS VS. UOI	SEEMA SINGH	8505902233		seema.14singh@gmail.com	3/13/24
				Arbitration U/s 27	OMP (E)/COMM/01/2024	3/18/24	M/S RADICURA PHARMACUTICALS vs. M/S DURAENT BIOLOGICALS					3/17/24
				Application 9Rule 13	MISC DJ/206/2024	3/16/24	NAND LAL CHANDHANA VS. KAPIL KUMAR RAJBHAR	AZAR ALAM			azhar.advocate3570@gmail.com	3/15/24
				Application U/s 151 CPC	MISC DJ/228/2024	3/13/24	M/S SIGNATURE LINKERS VS. M/S REAL DREAM VACATIONS					3/12/24
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	CS (COMM)/170/2024	14-03-2024	INDIAN OVERSEAS BANK Vs VINEET DWIVEDI	NEERAJ SOODH(P),	9999397965		s.n.legallawfirm.com	12.03.2024
				Commercial Suit	CS (COMM)/172/2024	15-03-2024	M/S INDIA SOTHEBYS INTERNATIONAL REALTY Vs BHANU CHOPRA	BHARAT GARG(P),	9711979113, 991077807		CHAMBER.SINGHV14@GMAIL.COMBHARATGARG93@GMAIL.	08.03.2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/186/2024	16-03-2024	AYODHYA SINGH Vs M/S DINESH AND ASSOCIATES	Bharti Bhatt(P),	8291260270		rudghosh@gmail.com	15.03.2024
				Commercial Suit	CS (COMM)/185/2024	16-03-2024	CHAND MEHRA Vs BRITISH AIRWAYS PLC	Shaini Bhardwaj(P),	7895664246		Shine9st@gmail.com	13.03.2024
				Commercial Suit	CS (COMM)/189/2024	18-03-2024	M/S AVANTOR PERFORMANCE MATERIALS INDIA PRIVATE LIMITED Vs M/S CREMICA FOOD	Vidur Sikka(P),	9818388241		vidur.sikka@trulegal.co.in	15.03.2024
				Commercial Suit	CS (COMM)/204/2024	20-03-2024	STATE BANK OF INDIA Vs ASHOK KUMAR	JAWAHAR CHAWLA(P),	9312965659		chawla8jl@gmail.com	12.03.2024
				Commercial Suit	CS (COMM)/211/2024	22-03-2024	M/S INVESTAHOLIC LLP Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/209/2024	22-03-2024	JATIN CHAWLA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/210/2024	22-03-2024	GOMATI DEVI RITOLIA Vs BAJAJ FINANCE LIMITED	NITISH CHAUDHARY (P),	+91-9810575121		NITISHCY@GMAIL.COM	21.03.2024
				Commercial Suit	CS (COMM)/222/2024	28-03-2024	PUNJAB NATIONAL BANK Vs M/S SIGMA ENGINEERING WORKS	Sheepali Patial(P),	97173879798		advsheepali@gmail.com	11.03.2024
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	EXECUTION (COMM.)/68/2024	07-03-2024	Balram Sah Vs Dev Narayan Yadav	Abhishek Kumar (P)	8802636284		ADV.ABHISHEKKUMAR8088@GMAIL.COM	05.03.24
				Commercial Suit	Misc DJ/176/2024	07-03-2024	VINOD GARG Vs KAMLESH MEHTA	Chandan Mishra(P),	9310856200		NOT MENTIONED	05.03.24
				Commercial Suit	CS (COMM)/153/2024	11-03-2024	Times Innovative Media Ltd Vs Lehar Advertising Pvt Ltd	Sahil Dagar (P)	9891696900		RKALAWOFFICES@GMAIL.COM	06.03.24
				Commercial Suit	EXECUTION (COMM)/69/2024	11-03-2024	Pawanjit Singh Bawa Vs AIMS SANYA DEVELOPERS PRIVATE LIMITED	Jyoti Sharma(P),	9990008499		VIKASSHARMALAWOFFICES@GMAIL.COM	27.02.24
				Commercial Suit	CS (COMM)/162/2024	13-03-2024	Sense Projects Pvt Ltd Vs M/S Lakshita Stuctural Solutions Pvt Ltd	SJ C Kaushik(p)	9818844270		KAUSHIKYOGESH@GMAIL.COM	27.02.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/161/2024	13-03-2024	M/s Shyam Trading Co THROUGH ITS PROP SMT KAMLA DEVI Vs M/S Rajni Industries	DAYANAND SHARMA(P),	9811377418		DAYANAND98113SHARMA@GMAIL.COM	12.03.24
				Commercial Suit	CS (COMM)/178/2024	15-03-2024	State Bank Of India Vs Jeeto Samuel	JAWAHAR CHAWLA(P),	9312965659		CHAWLA8JL@GMAIL.COM	13.03.24
				Commercial Suit	CS (COMM)/179/2024	15-03-2024	State Bank Of India Vs Dinesh Kumar	JAWAHAR CHAWLA(P),	9312965659		CHAWLA8JL@GMAIL.COM	13.03.24
				Commercial Suit	CS (COMM)/180/2024	15-03-2024	State Bank Of India Vs Mukesh	JAWAHAR CHAWLA(P),	9312965659		CHAWLA8JL@GMAIL.COM	13.03.24
				EXECUTION COMM	CS (COMM)/193/2024	18-03-2024	State Bank Of India Vs Shiv Basant Kumar	JAWAHAR CHAWLA(P),	9312965659		CHAWLA8JL@GMAIL.COM	14.03.24
				Commercial Suit	Misc DJ/212/2024	19-03-2024	Inderjeet Singh And Another Vs Gannon Dunkerley And Co Ltd	Manish Sharma (P)	9990093084		SHARMAMKADVOCATE@GMAIL.COM	16.03.24
				Commercial Suit	CS (COMM)/215/2024	22-03-2024	Uco Bank Vs M/s Digi Bulls 360 I S Chauhan(P),		9811008367		ISCHAUHANADV01@GMAIL.COM	20.03.24
				Commercial Suit	Misc DJ/235/2024	27-03-2024	Sense Projects Private Limited Vs Lakshita Structural Solutions Pvt Ltd	J C Kaushik(p)	9818844270		KAUSHIKYOGESH@GMAIL.COM	23.03.24
				Commercial Suit	CS (COMM)/223/2024	28-03-2024	State Bank Of India Vs Ms Swati Mangal	Mukesh Ranjan(P),	9811756351		MUKESHRANJANADVOCATE@GMAIL.COM	26.03.24
				Commercial Suit	EXECUTION (COMM)/91/2024	28-03-2024	Ashish Choudhury Vs M/S ILL Millenium Pvt Ltd	DIWAKAR SINGH(P),	9817722035		DIWAKAR@EMPHASISLAW.COM	26.03.24
				Commercial Suit	EXECUTION (COMM)/92/2024	28-03-2024	Hari Singh Vs M/S Super House Limited	Bharat Gupta(P),	011-45640851		LEGISTAUXILIARY@GMAIL.COM	27.03.24
				Commercial Suit	Misc DJ/243/2024	30-03-2024	M/S Moneywise Financial Services Pvt Ltd Vs Universal Journeys India Pvt Ltd	Priya Pathania(P),	9999198933		SANDPLAWOFFICES@GMAIL.COM	27.03.24
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	Misc DJ/175/2024	02-03-2024	M/S SPACE ENGLISH MEDIUM SCHOOL Vs M/S EDU SMART SERVICE PVT LTD AND ANR	SHIV PRAKASH PANDEY	9818160300		---	02-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Commercial Suit	CS (COMM)/139/2024	04-03-2024	INDUS TOWERS LIMITED Vs YOGESH KUMAR AND ANR	mehul parti(P),	9910015003		mehul.parti@chandhok.com	01-03-2024
				Petition	OMP (I) (COMM)/6/2024	05-03-2024	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED Vs INDIAN OIL CORPORATION LIMITED	Mithil Malhotra(P),	9560690036		gargsahiladv@gmail.com	04-03-2024
				Execution Petition	EXECUTION (COMM)/70/2024	12-03-2024	VANGUARD SECURITY AND FIRE SERVICES (P) LTD Vs NBCC (INDIA) LIMITED	Nadeem Khan(P),	9871306263		falyathanasan@rediffmail.com	07-03-2024
				Commercial Suit	CS (COMM)/155/2024	13-03-2024	M/S HILLTOP ENGINEERS PVT LTD Vs M/S FLOW TECH AIR PVT LTD AND ANR	Maneesh Gumber(P),	9911315304		ASCENTLAWFIRM@GMAIL.COM	09-03-2024
				Commercial Suit	CS (COMM)/156/2024	13-03-2024	KAJARIA CERAMICS LIMITED AND ANR Vs SHRI KRISHNAN BANSAL TRADING AS BANSAL TRADING AND ANR	Bindra Rana(P),	9818202368		litigation.ip@ssrana.com	12-03-2024
				Commercial Suit	CS (COMM)/165/2024	14-03-2024	STATE BANK OF INDIA Vs RAJAT PRAKASH SAINI	JAWAHAR CHAWLA(P),	9312965659		chawla8jl@gmail.com	03-03-2024
				Commercial Suit	CS (COMM)/164/2024	14-03-2024	STATE BANK OF INDIA Vs SATYAVIR SINGH	JAWAHAR CHAWLA(P),	9312965659		chawla8jl@gmail.com	03-03-2024
				Execution Petition	EXECUTION (COMM)/72/2024	14-03-2024	MOHD ASIF Vs SUNIL KUMAR PANDAY AND ANR	Saif Ali(P),	9718885646		----	13-03-2024
				Commercial Suit	CS (COMM)/163/2024	14-03-2024	STATE BANK OF INDIA Vs JITENDER KUMAR	JAWAHAR CHAWLA(P),	9312965659		chawla8jl@gmail.com	03-03-2024
				Commercial Suit	CS (COMM)/181/2024	16-03-2024	Punjab National Bank Vs AMIT KUMAR SOLE PROPRIETOR OF M/S SHRI BALAJI SALES	Mohit Raj(P),	8800792205		mohitrajadvocate@gmail.com	14-03-2024
				Commercial Suit	CS (COMM)/187/2024	18-03-2024	M/S AMAZON DISTRIBUTORS (P) LTD Vs M/S NEW SHOP CSTORE NETWORK PVT LTD	SHALU KARDAM(P),	9811041494		radheyshyamadv@gmail.com	15-03-2024
				Execution Petition	EXECUTION (COMM)/77/2024	19-03-2024	Arpan Aggarwal Vs Splendor Buildwell Pvt Ltd	Keshav Roy(P),	9718885646		----	13-03-2024
				Commercial Suit	CS (COMM)/201/2024	20-03-2024	NAJAR MOHAMMAD Vs STELLARIN VENTURES PVT LTD AND ORS	PRAMOD SINGH(P),	9871724396		chauhanpramod833@gmail.com	13-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				Petition	OMP (COMM)/35/2024	21-03-2024	HANSH BAJPAI Vs M/S SBFC FINANCE LTD	KARAN SINGH	9654329269		admin@diaz1ega1.in	20-03-2024
				Petition	OMP (COMM.)/37/2024	30-03-2024	SH. PAWAN KUMAR GUPTA Vs M/S VARDHMAN EXPO FAB (P) LTD. AND ANR.	Markandey Gupta	9250950582		markandeygupta@yahoo.co.in	27-03-2024
				Commercial Suit	CS (COMM)/224/2024	30-03-2024	M/S MEDICARE AGENCIES Vs NAYATI MEDICAL PVT. LTD. AND ORS.	TanujAgrawal	9599153502		tagrawal5@gmail.com	28-03-2024
				Commercial Suit	CS (COMM)/221/2024	28-03-2024	STATE BANK OF INDIA Vs MR. SHRIRANG KALAKUTAGI	SURESH MANOHAR KUMAR	9818159221		advocate.suresh75@gmail.com	26-03-2024
				Commercial Suit	CS (COMM)/219/2024	27-03-2024	BANK OF BARODA Vs POOJA YADAV AND ORS.	RAJNISH KR. BANYAL	9810872353		Rajnish-122@yahoo.com	20-03-2024
				Commercial Suit	CS (COMM)/216/2024	23-03-2024	SH. JOGINDER KUMAR Vs M/S ROYALE SPORTSWEAR AND ANR.	NAVEEN KUMAR DALAL	9810347420		naveenkumardalal@yahoo.com	21-03-2024
				Execution Petition	EXECUTION (COMM.)/83/2024	22-03-2024	STATE BANK OF INDIA Vs LAXMAN GIRI	Dharmendra Singh	8800784740		----	18-03-2024
33	MS NIRJA BHATIA	SOUTH-EAST	NIL	CS (COMM.)	148/2024	05.03.2024	Bank of Baroda Vs Parwaiz Anwar	Mr. Sumeet Anand	9953154353		sumeetanand.adv@gmail.com	28.02.2024
				CS (COMM.)	149/2024	07.03.2024	M/S Lord Fincorp Ltd Vs Nadeem Mohsin	Mr. Pragya Dhoundiyal	9953737772		OFFICEASHARMA.IN	04.03.2024
				CS (COMM.)	150/2024	07.03.2024	m/S Salora International Ltd Vs M/s Kortek Electronics India Ltd	Mr. Ajay Malviya	9868112556		ajaymalviyalaw@yahoo.com	28.02.2024
				CS (COMM.)	146/2024	04.03.2024	m/s Interocean Reality Pvt Ltd Vs M/S careability LLP	Mr. Ashok Chabra	9815653432		ashokchabra@gmail.com	27.02.2024
				CS (COMM.)	166/2024	13.03.2024	Nishant Promoters Pvt Ltd Vs Electro Mech Engineers	Ms. Akshita Aggarwal	9599902269		advakshitaagarwal@gmail.com	05.03.2024
				CS (COMM.)	176/2024	15.03.2024	State Bank of India Vs Rajesh Kumar	Sh. Amit Chawla	9312965659		chawlagile@gmail.com	03.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS (COMM.)	177/2024	15.03.2024	State Bank of India Vs Ram Niwas Singh	Sh. Amit Chawla	9312965659		chawla8ile@gmail.com	03.03.2024
				CS (COMM.)	184/2024	16.03.2024	Deepshikha Properties Ltd Vs ABS Construction Company	Sh. S.S. Wani	8750618722		sswaniassociates@gmail.com	04.03.2024
				CS (COMM.)	194/2024	19.03.2024	M/S J N Arora Trading Co. Vs M/S Shivay Graphics	Sh. Rajender Singh	7982435240		insanvajendra@gmail.com	10.03.2024
				CS (COMM.)	206/2024	20.03.2024	S M Express Logistics Pvt Ltd Vs Rajesh Juneja	Sh. Prakhar Bhatnagar	8800814718		amicus.legal@outlook.com	15.03.2024
				CS(COMM)	212/20.24	22.03.2024	Jammu & Kashmir Bank Ltd. V/s Syed Masood Athar Ali	Uzma Ashraf	9953202352		rauzlegal@gmail.com	21.03.2024
				CS(COMM)	213/2024	22.03.2024	M/S Krishna Exports v/s M/S Maxicon container Line	Akhil Krishan Maggu	9650046568		magguakhil@gmail.com	16.03.2024
				CS(COMM)	227/2024	23.03.2024	Coirfoam India Vs Harsh International	Sh. Ankur Singal	9811126091		ankur@gmail.com	23.03.2024
				OMP (COMM)	36/2024	22.03.2024	Nagar Nigam Katihar Vs Eco Pollutech Engineers	Ms. Soumajit Pani	9312224025		spadv103@gmail.com	19.03.2024
				OMPI(COMM)	9/2024	26.3.2024	Hero Fincorp Vs Kundan Prasad	Mr. Amitabh Singh	9911177170		irlfllegal@gmail.com	14.01.2024
				EXE (COMM)	71/2024	13.03.2024	SBI vs Vinesh	Mr. Rajeev Sagar	9810021846		sagarandsagar@live.com	25.01.2024
34	SH. RAJESH KUMAR SINGH	SOUTH-EAST	23	Commercial Suit	EXECUTION (COMM.)/89/2024	26-03-2024	M/s Armour Security India Pvt Ltd Vs Shiv Om Exports	ANKUR AGGARWAL	9871777769		ocean.laws@gmail.com	20-03-2024
					EXECUTION (COMM.)/84/2024	22-03-2024	Neeru Aggarwal Vs Splendor Buildwell Pvt Ltd	Keshav Roy	9811369652		nitin@thelawchambers.co.in	13-03-2024
					CS (COMM)/205/2024	20-03-2024	Meccanica Drillmasters Vs SRM Contractors Ltd.	Rohit Taneja	9810945207		justjurisofc@gmail.com	19-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/188/2024	18-03-2024	M/s Navank Consultants Vs RR Industries	ARCHIT SINGHAL	9599043045		legal#/sigmalegal.in	14-03-2024
					CS (COMM)/173/2024	15-03-2024	State Bank Of India Vs Jagdish Prasad	JAWAHAR CHAWLA	9312965659		chawla8jl@gmail.com.	09-03-2024
					CS (COMM)/167/2024	14-03-2024	STATE BANK OF INDIA Vs MOHAN SINGH	JAWAHAR CHAWLA	9312965659		chawla8jl@gmail.com.	03-03-2024
					CS (COMM)/168/2024	14-03-2024	LENSKART SOLUTIONS PVT. LTD. Vs SATYAJEET SINGH AND ANR.	puneet bajaj	84i' 1 03 082		satyagolu25@gmail.com	13-03-2024
					CS (COMM)/169/2024	14-03-2024	M/S J.N. ARORA TRADING COMPANY Vs M/S LASER POINT OFFSET	Rajendra Singh Insan	9891923201		----	10-03-2024
					CS (COMM)/157/2024	13-03-2024	M/S NAVAIR INTERNATIONAL PVT. LTD. Vs M/S SWARAN PROJECTECH PVT. LTD.	Saubhagya Chauriha	9818855771		officeatlawpartners@gmail.com	12-03-2024
					CS (COMM)/159/2024	13-03-2024	M/S NAVAIR INTERNATIONAL PVT. LTD. Vs M/S VIJAY NIRMAN COMPANY PVT. LTD.	Saubhagya Chauriha	9818855771		officeatlawpartners@gmail.com	12-03-2024
					CS (COMM)/160/2024	13-03-2024	STATE BANK OF INDIA Vs SH. SUNIL KUMAR	Sriballabh Sharan	9811343911		----	11-03-2024
					CS (COMM)/144/2024	05-03-2024	M/S UNIQUO INFRA PVT. LTD. Vs AQUA SOLUTIONS	Ravi Lomod	9990117722		ravi lomod@gmail.com	01-03-2024
					CS (COMM)/135/2024	01-03-2024	M/S D.R. DISTRIBUTORS PVT. LTD. Vs FAIR DEAL STORE	NITESH KUMAR	9212057049		cpmali.k1@gmail.com	29-02-2024
					CS (COMM)/136/2024	01-03-2024	SECURESHIELD SECURITY SERVICES PVT. LTD. Vs STAFF SELECTION COMMISSION, (SSC)	TARUNJEET SINGH JOLLY	9654862375		tarunjeetjolly@gmail.com	27-02-2024
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 BlockII	EXECUTIVE( COMM)	50/2024	04-03-2024	NEENA GOYAL & ANATHER VS SPENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ the lawchambers.co.in	07-02-2024

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				EXECUTIVE( COMM)	51/2024	04.03.2024	NEENA GOYAL & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652	Nitin @ thelawchambers.co.in	07-02--2024
				EXECUTIVE( COMM)	52/2024	04.03.2024	MUKUL GOYAL & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652	Nitin @ thelawchambers.co.in	07-02--2024
				EXECUTIVE( COMM)	53/2024	04.03.2024	MUKUL GOYAL & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652	Nitin @ thelawchambers.co.in	07-02--2024
				CS(COMM)	140/2024	04.03.2024	MS INTEROCEAN REALITY PVT VS MS SUREHAB HEALTHCARE PVT	ASHOK KU CHHABRA	9810008481	ashokchhabra4@gmail.com	26-02--2024
				CS(COMM)	141/2024	04.03.2024	MS BHUSHAN DEALMARK PVT LD.VS ALLIANCE HIVE PROJECTS	SHAKEEL SARWAR WANI	8750618722	sswaniassociates@gmail.com	24-02--2024
				EXECUTIVE( COMM)	54/2024	04.03.2024	RAJENDER KU MALHOTRA VS MS SHRI KRISHNA GARMNT & CLOTH	NITIN ARORA	9818189667	Nitin.arora465@gmail.com	26-02--2024
				EXECUTIVE( COMM)	55/2024	05-03-2024	MUKUL GOYAL & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652	Nitin @ thelawchambers.co.in	07-02--2024
				EXECUTIVE( COMM)	56/2024	05.03.2024	RUHI GUPTA VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652	Nitin @ thelawchambers.co.in	07-02--2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Advocate Mobile	Advocate email id	Date of e-filing
				EXECUTIVE( COMM)	57/2024	05.03.2024	SHREY GUPTA VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	58/2024	05.03.2024	MEDHIR GOYAL VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				CS(COMM)	143/2024	05.03.2024	RAJ CREATION VS AM WEBSHER	RAHUL SINGH	9873082824		rs.lawoffice102@gmail.com	01.03.2024
				EXECUTIVE( COMM)	59/2024	06.03.2024	V . GANDHI & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	60/2024	06.03.2024	V . GANDHI & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	61/2024	06.03.2024	V . GANDHI & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	62/2024	06.03.2024	V . GANDHI & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	63/2024	06.03.2024	NEENA GOYALI & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				EXECUTIVE( COMM)	64/2024	06.03.2024	V GANESH & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	65/2024	06.03.2024	V GANESH & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				EXECUTIVE( COMM)	66/2024	06.03.2024	V GANESH & ANATHER VS SPLENOR BUILDWELL PVT. LTD.,	NITIN GUPTA	9811369652		Nitin @ thelawchambers.co.in	07-02-2024
				CS(COMM)	158/2024	13.03.2024	P N B VS HRIDAY RAM PANDEY	VIKRAM GOLA	9811244209		Vikramgola2010@gmail.com	26-02-2024
				MISS (DJ)	189/2024	14.03.2024	YAMINI CARE VS DILPREET KAUR	AgbrBY SWCbuag	9873122945		shaantanudevansh@gmail.com	04-03-2024
				CS(COMM)	190/2024	18.03.2024	C,K EXPORTES VS ZASHED FASHIONTEXH PVT	MD FARIS	9654541882		FARIS@AHMEDCO.IN	09.03.2024
				CS(COMM)	192/2024	18.03.2024	PN B VS VIJAY SINGH	SARVJEET YADAV	9958927912		saravjeetyadavo8@yahoo.com	07.03.2024
				CS(COMM)	199/2024	19.03.2024	BENTELY SYSTEM VS ARKITECHNO CONSULATION	SANKUR KATYAL	9811809439		ankurkatyal@asklegal.co.in	14.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
				CS(COMM)	203/2024	20.03.2024	MS PRADEEP MALHOTRA VS CRAFT LTD	KUMARGOURAV ORIENTPURI	9833947824		advgauravpuri@gmail.com	18.03.2024
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	12	CS COMM 74	560/2024	ADL2023000676501-03-2024 C202400008	ASHWANI KUMAR JAIN VS MANMOHAN	VIKAS BHATIA	9811379676			
			12	CS COMM 74	581/2024	ADL2023001432104-03-2024 C202400003	SHIVA ENTERPRISES VS ANTARCTICA	SIDDHARTH SACHAR	8587809030			
			12	OMP COMM 73	587/2024	ADL2023000137705-03-2024 C202400037	PEEJAY FINANCE CO. LTD VS SATBIR SINGH	B. B. SHARMA	9891887145			
			12	CS COMM 74	598/2024	ADL202300008620240000706-03-2024	VALO SERVICES VS COSMIC GRACE AUTO	MEENAKSHI KALRA	9873448030			
			12	CS COMM 74	611/2024	ADL2023000170207-03-2024 C202400013	STARKEY LABORATORIE S INDIA PVT. LTD. VS	ANISHA MATHUR	9971096840			
			12	CS COMM 74	612/2024	ADL2023000170207-03-2024 C202400014	STARKEY LABORATORIE S INDIA PVT. LTD. VS	ANISHA MATHUR	9971096840			
			12	CS COMM 74	648/2024	ADL2023001716912-03-2024 C202400006	CANARA BANK VS ASHISH GUPTA	KUMAR VISHWJEET	9718909886			
			12	CS COMM 74	649/2024	ADL2023001716912-03-2024 C202400004	CANARA BANK VS NEHA CHOUDHARY	KUMAR VISHWJEET	9718909886			
			12	CS COMM 74	692/2024	ADL2023001056213-03-2024 C202400047	BANK OF BARODA VS RADHEY SHYAM	SUDHA SHUKLA	9899913203			
			12	CS COMM 74	701/2024	ADL2023001056216-03-2024 C202400049	BANK OF BARODA VS SATISH KASANA	SUDHA SHUKLA	9899913203			
12	CS COMM 74	728/2024	ADL2023000170219-03-2024 C202400016	STARKEY LABORATORIE S INDIA PVT. LTD. VS	ANISHA MATHUR	9971096840						

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			12	CS COMM 74	765/2024	ADL20230002606C202400017	21-03-2024	AMRIT TRADERS PVT. LTD. VS ADHAR	VIKRANT ARORA		9311254260	
			12	CS COMM 74	806/2024	ADL20230006738C202400017	28-03-2024	ICICI BANK LTD VS TRAVELIFE HOLIDAYS	PRANJAL VS MARWAH		9818198899	
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	101	CS COMM 74	572/2024	ADL20230003813C202400006	02-03-2024	INDIAN BANK VS MADHU CHOPRA	MANOJ KUMAR VS ARORA		9811254078	
			101	CS COMM 74	573/2024	ADL20230003813C202400007	02-03-2024	INDIAN BANK VS PRAMOD CHOPRA	MANOJ KUMAR VS ARORA		9811254078	
			101	CS COMM 74	586/2024	ADL20230001446C202400012	06-03-2024	INSTAINDIA TELESERVICES VS NORTHERN RAILWAY	DEEPAK VS BHARDWAJ		9810662291	
			101	CS COMM 74	588/2024	ADL20230009932C202400013	05-03-2024	STATE BANK OF INDIA VS MANJUNATHA DK	SUCHITA DIXIT VS		8896932838	
			101	OMP COMM 73	596/2024	ADL20230002549C202400008	06-03-2024	AJAY PRAKASH SRIVASTAVA VS ANAND AYYANGAR	RAVI RANJAN VS		9971495605	
			101	OMP COMM 73	604/2024	ADL20230004310C202400002	07-03-2024	NILESH SHAH VS PROP SAMYAK BUILDWELL	RIT ARORA VS KELTECH		7838737001	
			101	CS COMM 74	606/2024	ADL20230001702C202400012	11-03-2024	STARKEY LABORATORIES S INDIA PVT. LTD. VS SUNIL	ANISHA VS MATHUR		9971096840	
			101	CS COMM 74	650/2024	ADL20230017169C202400006	12-03-2024	CANARA BANK VS PARVESH	KUMAR VS VISHWJEET		9718909886	
			101	CS COMM 74	685/2024	ADL20230003448C202400002	13-03-2024	NIKUM ENERGY CONTROL INDIA VS SHRI	MAHESH KUMAR VS SHARMA		9999181938	
			101	CS COMM 74	691/2024	ADL20230010562C202400048	16-03-2024	BANK OF BARODA VS SAROJ SINGHAL	SUDHA SHUKLA VS		9899913203	
			101	CS COMM 74	708/2024	ADL20230007077C202400004	19-03-2024	ECOTEK INFRAIN PVT. LTD. VS PULSE SOLAR	RAMANDEEP VS SINGH		8802193698	

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			101	CS COMM 74	717/2024	ADL20230016891 C202400013	HARD COPY NOT RECEIVED	PUNJAB ANDRA SIND BANK VS BALRAJ SINGH BHATI		RAVINDER GAUR	9213527046	
			101	CS COMM 74	746/2024	ADL20230003813 C202400008	20-03-2024	CENTRAL BANK OF INDIA VS SURESH		MANOJ KUMAR ARORA	9811254078	
			101	CS COMM 74	772/2024	ADL2023000060 3C202400002	22-03-2024	NEWTRACK INTERNATIONAL AUTOMOTIVES		MOHAMMAD IKRAM	9810482807	
			101	CS COMM 74	777/2024	ADL20230015469 C202400001	22-03-2024	SUNDER LAL VS SUNIL KUMAR JAIN		ROSHAN KUMAR	9654497961	
			101	CS COMM 74	817/2024	ADL20230007090 C202400018	HARD COPY NOT RECEIVED	SHIVA ASPHALTIC PRODUCTS PVT. LTD. V		KARAN ARORA	9711615956	
			101	CS COMM 74	820/2024	ADL20230009708 C202400001	01-04-2024	SAIFI BUILDWELL INDIA PVT. LTD. VS		MANSOOR ANSARI	9711177423	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	29/2024	02-03-2024	Standard TradersVsBruck Pharma PrivateLtd	GulshanSharma	989150888		gulshansharma1974 @gmail.com	28.02.2024
			---do--	C.S. (COMM)	30/2024	06-03-2024	M/s India BeltEmporium and othersVsM/s Anand CrazyFashion and others	M K Singh	9891020901		pushpkunj.anil@gma il.com	05.03.2024
			---do--	Execution(Comm.)	16/2024	06-03-2024	Bharti TrivediVsMahender Kumar Tiwa	ATULCHATUR VED	9810148210		NA	04.03.2024
			---do--	C.S. (COMM)	31/2024	12-03-2024	Central Bank Of IndiaVsM/s Cruise Club	GeetanjaliTiwari	9811333698		contact@randglawch ambers.com	08.03.2024
			---do--	Execution(Comm.)	17/2024	12-03-2024	Rakesh KumarVsTale Singh	Saurabh Tyag	7804013817		saurabhTyagilaw@gm ail.om	05.03.2024
			---do--	C.S. (COMM)	32/2024	27-03-2024	ICICI BANK LIMITEDVsMANGAL SINGH	MANISHDEWA N	9811898399		manish@klfidnia.co m	22.03.2024
			---do--	C.S. (COMM)	33/2024	27-03-2024	Laxmi GoelVsMehtab Al	Mayank Sarin	9313362890		nbhandari2009@gm ail.com	23.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			---do--	C.S. (COMM)	34/2024	27-03-2024	Punjab National BankVsPritam Singh	SayakBandyopadhyay	9818307300		SAYAK.LAW@GMAIL.COM	16.03.2024
			---do--	CS(COMM)	35/2024	20-03-2024	ANITA GUPTAVsSONU	MOHITBANSAL	9718037586		mohitbansal599@gmail.com	--
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	301, New Court Building	CS (COMMERCIAL)	02-03-2024	CS (COMM)/154/2024	Rishabh Jain Vs Mayank Jain	Ankur Singhal(P),	7040512345		KESHAVKR7645@GMAIL.COM	29.02.2024
			301, New Court Building	CS (COMMERCIAL)	06-03-2024	CS (COMM)/161/2024	Himalaya Communications Pvt Ltd Vs Pintu Jain	Ashish Upadhayay(P)	9811215280		UPADHYALAWCHEMBER@GMAIL.COM	01.03.2024
			301, New Court Building	CS (COMMERCIAL)	05-03-2024	CS (COMM)/158/2024	Bhagwati Metal Vs R P Trading Co	Brijesh Kumar Sharma(P),	9899222783		BRIJSOMI@YAHOO.COM	02.03.2024
			301, New Court Building	CS/COMMERCIAL	06-03-2024	CS (COMM)/162/2024	Ravi Khurana Vs Mahinder Singh	RAVI SHARMA(P),	9891475320		PANKAJSINGHALADVOCATE@GMAIL.COM	02.03.2024
			301, New Court Building	CS (COMMERCIAL)	11-03-2024	Execution (Comm)/40/2024	Bit Solutions Vs Municipal Corporation Of Delhi Through Its Commissioner	KULDEEP GOYAL(P),	9654624543		KULDEEP@GMAIL.COM	06.03.2024
			301, New Court Building	CS (COMMERCIAL)	14-03-2024	CS (COMM)/174/2024	Velocity Engineering Pvt Ltd Vs M/s Mahesh Winding Pvt Ltd	YOUNGENDER SINGH(P),	9970155101		MRINAL@MHVLEGAL.CO.IN	07.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	11-03-2024	Execution (Comm)/42/2024	Virender Kumar Verma Vs Jai Krishna Estate Pvt Ltd	Arpit Jain(P),	9811595800		ARPITJAIN2099@GMAIL.COM	05.03.2024
			301, New Court Building	CS/COMMERCIAL	13-03-2024	CS (COMM)/170/2024	Sarita Pandey Vs Shahnawaz @ Prem Bhatia	SUNIL KUMAR BHARDWAJ(P),	9311603927		BHARDWAJSUNI26@YAHOO.COM	11.03.2024
			301, New Court Building	CS (COMMERCIAL)	14-03-2024	CS (COMM)/173/2024	Achal Kumar Jain Vs Rekha Devi	MOHMMAD BABAR(P),	9891146454		MOHDBARBARADV@GMAIL.COM	11.03.2024
			301, New Court Building	CS (COMMERCIAL)	13-03-2024	CS (COMM)/169/2024	Akash Jain Vs Muskaan Saini	SUNNY JAIN(P),	9266715001		SUNNYJAIN@GMAIL.COM	12.03.2024
			301, New Court Building	CS (COMMERCIAL)	20-03-2024	CS (COMM)/184/2024	Ved Prakash Vs Rinku Kumar and Anr	SANT SHUKLA(P),	8588853448		SNSHUKLA80@GMAIL.COM	16.03.2024
			301, New Court Building	CS/COMMERCIAL	19-03-2024	CS (COMM)/180/2024	The Lens And Graphics Delhi Vs Ram Print Solution	PARTH CHADHA(P),	9873549477		PARTHCHADHA18@GMAIL.COM	18.03.2024
			301, New Court Building	CS (COMMERCIAL)	21-03-2024	CS (COMM)/189/2024	Bank Of Baroda Vs Ashok Kedia and Another	Umesh Joshi(P),	9910568669		ADVUMESHJOSHI@GMAIL.COM	20.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			301, New Court Building	CS (COMMERCIAL)	30-03-2024	CS (COMM)/206/2024	Mr Nischay Chhatwal Prop Nichay Polymer Vs Mr Dolly Tomar Prp Kashvi Enteprie	SANJEEV KUMAR(P),	7011678591		SANJEEVKUMAR@GMAIL.COM	20.03.2024
			301, New Court Building	CS (COMMERCIAL)	23-03-2024	CS (COMM)/192/2024	Bank Of Baroda Vs Akashmak Kapoor and another	kamal singh(P),	9899913203		ADVSUDHIRSHUKLA@GMAIL.COM	20.03.2024
			301, New Court Building	CS/COMMERCIAL	22-03-2024	MISC DJ/266/2024	STATE BANK OF INDIA Vs ANURADHA TEOTIA AND ORS	SIDDHARTH(P),			SIDDHARTH@GMAIL.COM	22.03.2024
			301, New Court Building	CS (COMMERCIAL)	26-03-2024	CS (COMM)/197/2024	Union Bank Of India Vs Vijay Mohan Anr	ALOK KUMAR(P),	9911000126		ALOK.ADV2001@GMAIL.COM	22.03.2024
			301, New Court Building	CS (COMMERCIAL)	28-03-2024	Execution (Comm)/62/2024	M S Mittal Fabrics Pvt Ltd Vs M S Naveen Garments	Subhash Chandra Lochakia(P),	9990563278		SUBHASHCHANDRA@GMAIL.COM	26.03.2024
			301, New Court Building	CS (COMMERCIAL)	30-03-2024	CS (COMM)/205/2024	Saroj Textiles Vs Lakshya Garment	Tarmeem Alam(P),	9899565511		A.VNEETJUNEJA86@GMAIL.COM	27.03.2024
			301, New Court Building	CS/COMMERCIAL	30-03-2024	MISC DJ/275/2024	Raman Mehta Vs Accord Electro Power Ltd	MUNAVVAR HUSSAIN(P),			MUNAVVARHUSSAIN@GMAIL.COM	27.03.2024

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			301, New Court Building	CS (COMMERCIAL)	30-03-2024	CS (COMM)/204/2024	Shikha Rai Vs Sunil Kumar	KRISHAN KANT KAUSHIK(P),	9999667046		ADV.KRISHANKANT KAUSHIK@GMAIL.COM	27.03.2024
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	ROOM NO- 57	COMMERCIAL	02-03-2024	CS (COMM)/153/2024	Gagan Associate Vs Gyanendra Singh	KUSHAGRA BANSAL(P),	9999468603		ashokchouhan@akasoietssord.in	02-03-2024
			ROOM NO- 57	COMMERCIAL	05-03-2024	CS (COMM)/159/2024	M/s Padam Cable Co Vs M/s Maruti Lift And Safe Technique Private Limited	Raj Kumar Ruhil(P),	8010074443		raj@ruhil.in	05-03-2024
			ROOM NO- 57	COMMERCIAL	07-03-2024	CS (COMM)/163/2024	Punjab National Bank Vs Deepika Jain	Girish Chander(P),	9654336403		advmeenagupta89@gmail.com	07-03-2024
			ROOM NO- 57	COMMERCIAL	12-03-2024	CS (COMM)/166/2024	Punjab National Bank Vs Ram Govind Sharma	Ajay Kumar Sharma(P),	9891771845		ajaykumarsharma08@gmail.com	12-03-2024
			ROOM NO- 57	COMMERCIAL	15-03-2024	CS (COMM)/176/2024	Akshay Jain Vs Shri Lal Babu Mahto	MOHMMAD BABAR(P),	9891146454		mohdbabaradv@gmail.com	15-03-2024
			ROOM NO- 57	COMMERCIAL	20-03-2024	CS (COMM)/183/2024	Niraj Kumar Vs Smt Ruchi And Others	Neelam Malik(P),	7303296156		neelammalik3512@gmail.com	20-03-2024
			ROOM NO- 57	COMMERCIAL	26-03-2024	CS (COMM)/196/2024	Anil Pitti Vs Mulak Raj	KUSHAGRA BANSAL(P),	9999448797		kushgrabansal@akasociates.org.in	26-03-2024
			ROOM NO- 57	COMMERCIAL	21-03-2024	CS (COMM)/187/2024	Bank Of Baroda Vs Banti Kedia	Umesh Joshi(P),	9910568669		advumeshjoshi@gmail.com	21-03-2024
			ROOM NO- 57	COMMERCIAL	23-03-2024	CS (COMM)/191/2024	Urban Vogue India Pvt Ltd Vs Axis Clothing	Tarun Gautam(P),	9810395864		dhrusharmaa95@gmail.com	23-03-2024
			ROOM NO- 57	COMMERCIAL	28-03-2024	CS (COMM)/202/2024	M/s Bhatia Rasayan Udyog P Ltd Vs M/s Autolite India Ltd	Ankur Singhal(P),	9811764624		kkmalhotra100@gmail.com	28-03-2024
ROOM NO- 57	COMMERCIAL	11-03-2024	Execution (Comm)/41/2024	Shriram Transport Finance Co Ltd Vs Manish Kumar Jain And Ors	LOKESHWAR PAL SINGH(P),	7017999362		advravindrakumar@gmail.com	11-03-2024			



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			ROOM NO- 57	COMMERCIAL	11-03-2024	Execution (Comm)/45/2024	Anand Goyal Vs Shalini Gola	SUMIT AGARWAL(P),	9953518347		info@lawconnectadvocates.com	11-03-2024
			ROOM NO- 57	COMMERCIAL	11-03-2024	Execution (Comm)/46/2024	Rajendra Singh Brijwasi Vs Arishi Plastic Private	JITENDRA KUMAR(P),	8750602223		sukhija@yahoo.com	11-03-2024
			ROOM NO- 57	COMMERCIAL	11-03-2024	Execution (Comm)/44/2024	I Broad 7 Communication Pvt Ltd Vs Kveri Techno Build Pvt Ltd	Shubhendu Saxena(P),	9958683901		advpankajsharma@gmail.com	11-03-2024
			ROOM NO- 57	COMMERCIAL	13-03-2024	MISC DJ/225/2024	Canara Bank Vs Manish Jain Proprietor Of Somya International	Rekha Rustagi(P),	9810168405		rekharastogi@gmail.com	13-03-2024
			ROOM NO- 57	COMMERCIAL	22-03-2024	MISC DJ/244/2024	M/S SHREERAM PRODUCTION Vs JITENDRA KUMAR JAGDISH PRASAD SINGH	PARMIL KUMAR(P),	7678198685		advocateyash7@yahoo.com	22-03-2024
			ROOM NO- 57	COMMERCIAL								
41	SH. SURENDER S. RATHI	Shahdara	303, New Court Building		07-03-2024	CS (COMM)/164/2024	M/S WERBEN INDIA PRIVATE LIMITED Vs M/S MAHAGUN REAL ESTATE PRIVATE LIMITED	Abhay PANDEY(P),	9711173901,		Not found	05-03-2024
			303, New Court Building		05-03-2024	MISC DJ/267/2024	ICICI BANK LTD Vs RICHA DIXIT	BABBAR AND ASSOCIATES(P)	9818030800		induslegalia@gmail.com	01-03-2024
			303, New Court Building		04-03-2024	CS (COMM)/156/2024	BANK OF BARODA Vs RISHAV SAGAR	kamal singh(P),	818020868		GUPTAPIYUSH@LIVE.COM	01-03-2024
			303, New Court Building		13-03-2024	CS (COMM)/168/2024	SONU JAIN Vs DHIRENDER SINGH @ BUNTY SISODIYA	Piyush Katyal(P),	Not found		thejuscommune@gmail.com	12-03-2024
			303, New Court Building		12-03-2024	Execution (Comm)/50/2024	Chirag Gupta Vs Mehul Mamgain	RITA SANGHAVI(P),	919899570061		tanvir.nayar@gmail.com	11-03-2024
			303, New Court Building		12-03-2024	Execution (Comm)/48/2024	M/S COMPETENT POLYMERS PRIVATE LIMITED Vs M/S SHREE BALAJI TRADERS	Rakshit Tyagi(P),	9899461756		Not clear	11-03-2024
			303, New Court Building		28-03-2024	CS (COMM)/201/2024	AKSHAY JAIN Vs KUMAR TEXTILES	MOHMMAD BABAR(P),	9811717798		Not found	15-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			303, New Court Building		20-03-2024	OMP (COMM)/5/2024	RAM BHAWAN SAHU Vs JANHITI CO-OPERATIVE URBAN T/C SOCIETY LIMITED	K YADAV(P),	7503857664		info@thechamberz.com	16-03-2024
			303, New Court Building		28-03-2024	CS (COMM)/200/2024	ANIL PITTI Vs RIZVI ZISHAN	KUSHAGRA BANSAL(P),	9810231866		cptyagi54@gmail.com	19-03-2024
			303, New Court Building		19-03-2024	CS (COMM)/179/2024	BANK OF BARODA Vs M/S RAMA AGENCIES	Umesh Joshi(P),	9999739937		advocatetanusinghal@gmail.com	12-03-2024
			303, New Court Building		20-03-2024	CS (COMM)/182/2024	SARITA PANDEY Vs MOHAMMAD FURKAN	SUNIL KUMAR BHARDWAJ(P),	9818274143		Shwela.d14hF@gmail.com	16-03-2024
			303, New Court Building		19-03-2024	CS (COMM)/178/2024	M/S BRIJBIHARI CONCAST PRIVATE LIMITED Vs M/S ORISSA ALLOY STEEL PVT LTD	Ashish Chaudhary(P),	9958607121		Not found	17-03-2024
			303, New Court Building		20-03-2024	Execution (Comm)/60/2024	RAJEEV NAGPAL Vs DALIP CHAND SHARMA	PARAS AGGARWAL(P),	9810231866		cptyagi54@gmail.com	16-03-2024
			303, New Court Building		28-03-2024	CS (COMM)/199/2024	ANIL PITTI Vs M/S DSP BHATTAR COMPANY	KUSHAGRA BANSAL(P),	9811161525		Not clear	19-03-2024
			303, New Court Building		21-03-2024	CS (COMM)/188/2024	VATSAL MITTAL Vs VANDNA JAIN	VINAY KUMAR(P),	9811506620		molviaijaz77@gmail.com	15-03-2024
			303, New Court Building		22-03-2024	CS (COMM)/190/2024	AGARWAL AND COMPANY Vs IMRAN MALIK	VIJAY KUMAR SINGH(P),	8800792205		mohitrajadv@gmail.com	21-03-2024
			303, New Court Building		26-03-2024	CS (COMM)/194/2024	TAMILNAD MERCANTILE BANK LIMITED Vs MINAKSHI GULYANI	Kamal Kant Chhabra(P),	Not clear		Not clear	19-03-2024
			303, New Court Building		26-03-2024	CS (COMM)/195/2024	UNION BANK OF INDIA Vs NARENDRA KUMAR SHARMA	ALOK KUMAR(P),	9810600656		paras ag g arw-adv@gmail.com	16-03-2024
			303, New Court Building		28-03-2024	CS (COMM)/198/2024	M/S BANSAL ENTERPRISES Vs M/S ALZAN PHARMACUTICALS PRIVATE LIMITED	Ankur Singhal(P),	9958674456		Not clear	20-03-2024
			303, New Court Building		30-03-2024	Execution (Comm)/64/2024	AJAY GUPTA Vs VINAY GOYAL	Akash Gupta(P),	9968466963		advocatemanishkumar@outlook.com	17-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			303, New Court Building		30-03-2024	Execution (Comm)/63/2024	VIJAY KUMAR Vs KANIWHLA	K.P. Jayaram(P),	9810047548	NA		21-03-2024
			303, New Court Building									
42	SH. REETESH SINGH	Shahdara	C. No. 304		01-03-2024	EX(COMM)/36/2024	CANARA BANK VS AVINASH KUMAR	DEEPAK BHARDWAJ	981066291		deepakbhardwaj_adv@yahoo.co.in	28-02-2024
			C. No. 304		01-03-2024	EX(COMM)/37/2024	CANARA BANK VS YUVRAJ SINGH	DEEPAK BHARDWAJ	981066291		deepakbhardwaj_adv@yahoo.co.in	28-02-2024
			C. No. 304		01-03-2024	EX(COMM)/38/2024	CANARA BANK VS YUVRAJ SINGH	DEEPAK BHARDWAJ	981066291		deepakbhardwaj_adv@yahoo.co.in	28-02-2024
			C. No. 304		04-03-2024	CS (COMM)/155/2024	VARDAN SANITARY VS ELEGANT SANITARY SSTORE	A.P. SHARMA	9968061751		advaps@gmail.com	01-03-2024
			C. No. 304		04-03-2024	CS (COMM)/157/2024	BANK OF BARODA VS DEEPESH RAJPUT	SUDHA SHUKLA	9899913203		advsudhashukla@gmail.com	28-02-2024
			C. No. 304		05-03-2024	CS (COMM)/160/2024	RAJGOPAL JAYACHANDRAN VS O.P. AND SONS TRADERS PVT. LTD.	SANGITA JAIN	-	-	-	-
			C. No. 304		11-03-2024	EX(COMM)/43/2024	SUVI EXPORTS LLP VS RAPID CREATIONS PVT. LTD.	VISHAL GARG	9810171302		vishalgarg777@gmail.com	06-03-2024
			C. No. 304		11-03-2024	CS (COMM)/165/2024	BANK OF BARODA VS JAVED CHAUDHARY	UMESH JOSHI	9910568669		advumeshjoshi@gmail.com	07-03-2024
			C. No. 304		12-03-2024	CS (COMM)/167/2024	RAVI KHURANA VS MEHARBAN	PANKAJ SINGHAL	9891475320		pankajsinghal.advocate@gmail.com	02-03-2024
			C. No. 304		12-03-2024	EX(COMM)/51/2024	AU SMALL FINANCE BANK LIMITED VS RAKESH KUMAR GUPTA	NITIN MEHTA	9773667288		advocate.mehtaassociate09@gmail.com	13-02-2024
			C. No. 304		12-03-2024	EX(COMM)/52/2024	YASH MITTAL VS JASWANT SINGH	AMAN RASTOGI	9999951935		vakil.arastogi@outlook.com	11-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			C. No. 304		14-03-2024.	EX(COMM)/56/2024	UNION BANK OF INDIA VS RADHA RATHORE	K.S. RANOT	9890410729	-		12-03-2024
			C. No. 304		14-03-2024	CS (COMM)/171/2024	JOSEPH JAYAKUMAR VS VIKAS KUMAR MITTAL	FEBIN MATHEW VARGHESE	9953418874		febin@fanddlegal.com	11-03-2024
			C. No. 304		14-03-2024.	CS (COMM)/172/2024	MUKESH KUMAR AGGARWAL VS PRATEEK JAIN	S.A. IMRAN	9818302828	-		12-03-2024
			C. No. 304		15-03-2024	EX(COMM)/58/2024	VM AGENCY VS SH. DULEEP SHARMA	NEELAM MALIK	7303296156		neelam.malik8512@gmail.com	13-03-2024
			C. No. 304		15-03-2024	CS (COMM)/175/2024	SANJAY KUMAR VERMA VS VISHWAKARMA SCALES P. LTD.	C.M. GROVER	9654624323		manigrover001@gmail.com	13-03-2024
			C. No. 304		16-03-2024	CS (COMM)/177/2024	SAURABH GUPTA VS MUNISH JAIN	KAPIL KUMAR	9871040215		kapilkumarlawoffice@gmail.com	07-03-2024
			C. No. 304		19-03-2024	CS (COMM)/181/2024	BRIJBIHARI CONCAST PVT. LTD. VS RASHMI CEMENT LTD.	ASHISH CHAUDHARY	9810567556	-		14-03-2024
			C. No. 304		20-03-2024	CS (COMM)/185/2024	STATE BANK OF INDIA VS SHWETANSHI	VIJAY PRAKASH	9810210832	-		13-03-2024
			C. No. 304		20-03-2024	CS (COMM)/186/2024	RAJESH ARORA VS ANIL KOTHARI	PREM SHANKAR TIWARI	9650193566		tewarypremsankar@gmail.com	19-03-2024
			C. No. 304		18-03-2024	EX(COMM)/59/2024	MAHEEKA INDUSTRIES VS CHANDAN GARMENTS	SWADESH MAHABIR BANSAL	9899848679		swadeshbansal73804@gmail.com	16-03-2024
			C. No. 304		26-03-2024	CS (COMM)/193/2024	M/S D.C. AGENCIES PVT. LTD. VS MEDICART E-COMMERCE (I) PVT. LTD.	J.R. SRIVASTAVA	9891210660		jk.srivastava16@yahoo.com	21-03-2024
			C. No. 304		23-03-2024	EX(COMM)/61/2024	SHUBHAM JAIN VS RAJENDRA KR. AGGARWAL	MAYANK RUSTAGI	7529906593		admin@mayankrustagi.in	21-03-2024
			C. No. 304		28-03-2024	CS (COMM)/203/2024	ACHAL KUMAR JAIN VS KUMAR TEXTILE & ORS.	MOHD. BABAR	9891146454		mohdbabaradv@gmail.com	11-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	406	Civil	OMP (I)(COMM)-54/24	01-03-2024	TATA MOTOR FINANCE LTD VSEXPORT	MAYANK MAHAJAN	9873347330		mayank-mahajano5@yahoo.com	01-03-2024
					OMP (COMM)-55/2024	01-03-2024	TATA MOTOR FINANCE LTD VS AKASH KANSAL	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	01-03-2024
					OMP (I) (COMM)-56/2024	01-03-2024	TATA MOTOR FINANCE LTD VS WASEEM AHMAD	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	01-03-2024
					CS (COMM)-57/2024	01-03-2024	TATA MOTOR FINANCE LTD VS EXPORT KING P. LTD	MAYANK MAHAJAN	9873347330		mayank_mahajan05@yahoo.com	01-03-2024
					CS (COMM)-139/2024	02-03-2024	MARC SALON AND BEAUTY EQUIPMENTS VS M/S SAKHI BEAUTY CONCEPT	JAYANT KUMAR	9654425878		Jayant-kumar@gmail.Com	01-03-2024
					CS (COMM)-140/2024	02.03.24	AMBAY TRADING CO. VS ARJUN ENTERPRISES	SHALU KUMARI	9810002507			01-03-2024
					CS (COMM)-142/2024	05.03.24	BANK OF BARODA VS SURESH SONI	SUNIL KUMAR	9313832982		anshu-priyanka@gmail.com	04-03-2024
					CS (COMM)-143/2024	05-03-2024	SURENDER AGGARWAL PROP. M/S KRISHNA CHEMICALS VS POONAM PANDY PROP.L OF M/S DAKSHU ENT.	ANAND BAJPAI	7052083906		chopra6791@gmail.com	04-03-2024
					CS (COMM)-148/2024	06-03-2024	SURENDER AGGARWAL PROP. M/S KRISHNA CHEMICALS VS POONAM PANDY PROP.L OF M/S DAKSHU ENT.	ANAND BAJPAI	7052083906		lawlegal2020@yahoo.com	05-03-2024
					CS (COMM)-149/2024	06-03-2024	PUNJAB NATIONAL BANK VS ARTI SHARM PROP. JAGDAMBA HOSIERY	AJAY SHARMA	9891399593		ajaysharm2635@gmail.com	05-03-2024
					CS (COMM)-150/2024	06-03-2024	PUNJAB NATIONAL BANK VS ARTI SHARM PROP. JAGDAMBA HOSIERY	AJAY SHARMA	9891399593		ajaysharm2635@gmail.com	05-03-2024
					CS (COMM)-152/2024	07.03.2024	GEM LOGISTICS SEVICES P LTD SURIYAITA ENERGY P. LTD	ANURADHA MITTRA			anuradhamitra@gmail.com	06.03.2024
					CS (COMM)-153/2024	07.03.2024	RAMESH BUDHIRAJA VS S HERBAL P LTD	EMADHUR GULSHAN SAPRA	9810955755		Madhursaprahotmail@gmail.com	06.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-154/2024	07.03.2024	STATE BANK ON INDIA VS RANJIT KUMAR	GOPAL CHAND SHARMA				06-03-2024
					CS (COMM)-158/2024	14.03.2024	M/S SAVA INTERNATION P LTD VS SANTRAM	NARESH GUPTA				13.03.2024
					CS(COMM)-159/2024	14.03.2024	M/S SAVA INTERNATION P LTD VS SANTRAM	NARESH GUPTA				13.03.2024
					CS (COMM)-160/2024	14-03-2024	BUDH PRAKASH VS M/S INDASO CONSTRUCTION PVT. LTD. AND ORS	GAURAV KUMAR	8826144438		rajivsarita@gmail.com	14-03-2024
					CS(COMM)-161/2024	14-03-2024	VIPIN GUPTA VS NEERU AGGARWAL	RAJIV TEHLAN	9910792108			14-03-2024
					CS (COMM)-162/2024	14-03-2024	M/S NAMYA TRADERS VS M/S SHREEOM PRIME FOODS P., LTD AND ORS.	SBHANU MOHAN				14-03-2024
					OMP (I) (COMM)-58/2024	14-03-2024	KOTAK MAHINDRA BANK VS MINTU	RAJEEV KUMAR RANJAN	9311022104		ranjanandcompany@gmail.com	14-03-2024
					CS (COMM)-165/2024	15-03-2024	M/S RAMAKRISHNA ELECTRO COMPONENTS P LTD	RANJEET MISHAR	9971863568		Mishraranjeet20@gmail.com	15-03-2024
					OMP I (COMM)-64/2024	15-03-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KHALIL MANSURI	DINESH JAIN	8376049807		advocateashok.1@gmail.com	15-03-2024
					OMP I (COMM)-65/2024	15-03-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS PUNEET PRATAP	DINESH JAIN	8376049807		advocateashok.1@gmail.com	15-03-2024
					OMP (I) (COMM)-66/2024	15-03-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS SANTOSH GARADE	DINESH JAIN	8376049807		advocateashok.1@gmail.com	15-03-2024
					OMP (I) (COMM)-67/2024	15-03-2024	TOYOTA FINANCIAL SERVICES INDIA LTD VS KURESHI ASIF A	DINESH JAIN	8376049807		advocateashok.1@gmail.com	15-03-2024
					CS (COMM)-166/2024	16.03.24	ICICI BANK LTD VS DINESH KUMAR BANSAL	ALOK KUMAR	9911000126		AlokAdc2001@gmail.com	16.03.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-174/2024	18.03.24	imk alloys vs Lalit kumar	pravin taank	9313714525			18.03.24
					CS (COMM)-175/2024	18.03.24	imk alloys vs Lalit kumar	pravin taank	9313714525			18.03.24
					omp (COMM)-101/2024	18.03.24	AJAY KUMAR VS SHRIRAM TREANSPORT FINANCE CO. LTD	JAI PRAKASH GAUTAM 9711935593				18.03.24
					CS (COMM)-181/2024	19.03.24	RNG VIVO P LTD VS SATPAL JAIN	RAJESH SINGLA	9810248506		rajeshwingla1971@gmail.com	19.03.24
					CS (COMM)-182/2024	19.03.24	m/s bnk alloys p ltd	RAJESH SINGLA	9810248506		rajeshwingla1971@gmail.com	19.03.24
					CS (COMM)-183/2024	19.03.24	HIMANSHU SINGAL VS SATPAL JAIN	RAJESH SINGLA	9810248506		rajeshwingla1971@gmail.com	19.03.24
					CS (COMM)-186/2024	21.03.24	SUBH LAXMI STEELS VS GOBIND ENTERPRISES	SUMIT BHARDWAJ	8750336246			21.03.24
					OMP (I) (COMM)- 69/2024	23.03.24	TOYOTA FINANCIAL SERVICES INDIA LTD VS CHAND MIAN	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24
					OMP (I) (COMM)- 70/2024	23.03.24	TOYOTA FINANCIAL SERVICES INDIA LTD VS SHIVAM PAL	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24
					CS (COMM)-71/2024	23.03.24	M/S HARI CONSTRUCTION VS MOHAMMAD NAUSHAD	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24
					OMP (I) (COMM)- 72/2024	23.03.24	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAVI RAJBIR NAGAR	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24
					OMP (COMM)-73/2024	23.03.24	ICICI BANK LTD VS ANAND SHASHANK KASHYAP	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24
					OMP (I) (COMM)- 74/2024	23.03.24	TOYOTA FINANCIAL SERVICES INDIA LTD VS SARAD GOVIND HANUMANT	DINESH JAIN	8376049807		advocateashok.1@gmail.com	23.03.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)-191/2024	26.03.2024	MONIKA VS NATIONAL INSURANCE COMPANY LTD	VICHITRA KUMAR	8750336246			26.03.2024
					CS (COMM)-192/2024	26.03.2024	SALASAR MARKETING VS ALL INDIA ACCESS	MADHAV KUMAR	9999558855			26.03.2024
					CS (COMM)-129/2024	28-02-2024	M/S HARI CONSTRUCTION VS MCD AND ANR.	ROBIN BHARDWAJ	9205881576		robinbhardwaj529@gmail.com	27-02-2024
44	SH.VINOD YADAV	North-West	316	Civil	CS(Comm.)/135/2024	02.03.24	Sunil Kr. Gupta Vs. Brick Town Developers (P) Ltd.	K.K. Mishra	9654968449		k.k.mishra@midalega.org	29.02.24
					CS(Comm.)/136/2024	02.03.24	M/s Anant Overseas (P) Ltd. Vs. M/s Himenviro Environmental Engineering Co. (P) Ltd.	Kohli Associates	9999631964		jasneetsinghkohli@gmail.com	28.02.24
					CS(Comm.)/137/2024	02.03.24	Ambay Trading Co. Vs. Arjun Enterprises	Chetan Bundela	981002507		chetanbundela78@gmail.com	01.03.24
					CS(Comm.)/138/2024	02.03.24	Central Bank of India Vs. Mr. Kailash Chand	Subodh Kr.	9811375940		advsubodhkumarsingh@gmail.com	01.03.24
					CS(Comm.)/141/2024	04.03.24	M/s New Shakti Timbers & Plywood Vs. Prabhat Kumar	Kalpana Jain	9953614443		kalpananahata@yahoo.com	02.03.24
					CS(Comm.)/144/2024	05.03.24	Bank of Baroda Vs. Naresh Soni	Utkarsh Anshu	9313832982		Anshu-priyanka@hotmail.com	02.03.24
					CS(Comm.)/145/2024	05.03.24	Bank of Baroda Vs. Jagdish	Utkarsh Anshu	9313832982		Anshu-priyanka@hotmail.com	02.03.24
					CS(Comm.)/146/2024	05.03.24	Bank of Baroda Vs. Ajay	Utkarsh Anshu	9313832982		Anshu-priyanka@hotmail.com	02.03.24
					CS(Comm.)/147/2024	05.03.24	Surender Aggarwal Vs. Bindu Jaggi	Anand Bajpai	7052083906		lawlegal2020@yahoo.com	03.03.24
					CS(Comm.)/151/2024	06.03.24	PNB Vs. Harwinder Singh	Ajay Sharma	9891399593		ajaysharma2635@gmail.com	04.03.24



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/155/2024	07.03.24	BLIR Pvt. Ltd. Vs. Mansa Packaging & Ors.	Rakesh Kr.	9711771000		rakesh.advocate18@gmail.com	05.03.24
					CS(Comm.)/156/2024	11.03.24	M/s Sandeep Enterprises Vs. M/s Shivangi Tools Components & Ors.	Sachin Dhamija	9971755433		info@legalteamindia.in	06.03.23
					CS(Comm.)/157/2024	14.03.24	PNB Vs. Neha Sharma	Ajay Sharma	9891399593		ajaysharma2635@gmail.com	06.03.23
					CS(Comm.)/158/2024	14.03.24	M/s Sava International P. Ltd. Vs. Govt. Of NCT of Delhi	Naresh Gupta	9811360477		NARESHADVOCATE@YAHOO.COM	11.03.24
					CS(Comm.)/159/2024	14.03.24	M/s Sava International P. Ltd. Vs. Santram	Naresh Gupta	9811360477		NARESHADVOCATE@YAHOO.COM	11.03.24
					CS(Comm.)/163/2024	15.03.24	JIS Head Light Glass Vs. Oxilite Techno Industries (P) Ltd.	Saran Singh	8448840902		adv.sarandeep@gmail.com	13.03.24
					CS(Comm.)/164/2024	15.03.24	Ashok Sharma Vs. Ranbir	Bhavesh Sharma	9810034712		gabslawassociates@gmail.com	13.03.24
					CS(Comm.)/167/2024	16.03.24	Ravi Gala Vs. Mahesh Kumari	Kulbhushan Gakkhar	9891394456		advocategakkhar@gmail.com	16.03.24
					CS(Comm.)/168/2024	16.03.24	Swastik India Vs. Muscle Beast	Pankaj Mann	9899800052		pankajmann01@gmail.com	11.03.24
					CS(Comm.)/169/2024	16.03.24	M/s R M Wire Udhyog Vs. Fleet Gasket India (P) Ltd.	Vishal Chopra	9818102598		vishalchopra@gmail.com	07.03.24
					CS(Comm.)/170/2024	18.03.24	Silver Print Art Vs. Broad Injectables	Chetan Kumar	8700153818		mr.chetankumar777@gmail.com	07.03.24
					CS(Comm.)/171/2024	18.03.24	Mukuk Gupta Marketing (P) Ltd. Vs. Ranchit Malhotra	Monica Goel	9971853567		advocatemonikagoel@gmail.com	11.03.24
					CS(Comm.)/172/2024	18.03.24	Varun Sharma Vs. Chunnilal Choudhary	Tarranjit Singh Sawhney	9999829858		officemerakilegal@gmail.com	07.03.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS(Comm.)/173/2024	18.03.24	Mukuk Gupta Marketing (P) Ltd. Vs. Sahil Jain	Monica Goel	9971853567		advocatemonikagoel@gmail.com	09.03.24
					CS(Comm.)/176/2024	19.03.24	M/s Tulip 3P Media (P) Ltd. Vs. M/s Associated Machinery Corporation Ltd.	PKJ Associates	8860092869		associatespkj@gmail.com	14.03.24
					CS(Comm.)/177/2024	19.03.24	Rakehs Bansal Vs. Pooja Dwivedi	Parvesh Bansal	8010909016		rationale.ratio@gmail.com	14.03.24
					CS(Comm.)/178/2024	19.03.24	Rakehs Bansal Vs. Neha Chaturvedi	Parvesh Bansal	8010909016		rationale.ratio@gmail.com	14.03.24
					CS(Comm.)/179/2024	19.03.24	RNG Vivo (P) Ltd. Vs. Anita Jain	Rajesh Kr. Singh	9810248506		rajeshsingh1971@gmail.com	15.03.24
					CS(Comm.)/180/2024	19.03.24	Himanshu Singal Vs. Anita Jain	Rajesh Kr. Singh	9810248506		rajeshsingh1971@gmail.com	15.03.24
					CS(Comm.)/184/2024	20.03.24	SBI Vs. Mr. Aman Kr.	Sunil Sehwari	9999330725		DELHILAWYERS76@YAHOO.CO.IN	18.03.24
					CS(Comm.)/185/2024	20.03.24	M/s SMS Aabs India tollways (P) Ltd. Vs. M/s Apex Express Transco (P) Ltd.	Abhishek Gupta	9811084444		agsglaw@gmail.com	20.03.24
					CS(Comm.)/188/2024	23.03.24	Arun Agarwala Vs. Sant Kr. Asthana	Vikrant Arora	9811254260		varora1971@gmail.com	20.03.24
					CS(Comm.)/189/2024	23.03.24	TDG Infra Engineering (P) Ltd. Vs. National Constructions	Rajeev Gupta	9873560776		rajeevguptalawyer@gmail.com	21.03.24
					CS(Comm.)/190/2024	23.03.24	Arun Agarwala Vs. Sanjay Kr. Jha	Vikrant Arora	9811254260		varora1971@gmail.com	21.03.24
					CS(Comm.)/194/2024	28.03.24	Vandana Jain Vs. Hemant Kr.	Ajai Kr.	9212078802		ajay112255@gmail.com	23.03.24
					CS(Comm.)/195/2024	30.03.24	Kamlesh Vs. Kamal Goel	Mayank Maini	9711718716		advmayankmaini@gmail.com	26.03.24

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH	307	Civil	-	-	-	-	s	-	-	-
					Execution (Comm)/40/2024	01-03-2024	NAVIN KUMAR GUPTA (PROP) Vs ASHOK DAHIYA (PROP)	ARVIND KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/132/2024	01-03-2024	M/s Medi Pharma Drug House Vs M/s Pureca Laboratories Pvt Ltd	Amarjeet Rai(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/133/2024	01-03-2024	Union Bank Of India Vs T Jayaprakash	ASUMAN MANDAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/134/2024	01-03-2024	Garg Plastic Industries Vs Sai Industries	AKSHAY AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/18/2024	01-03-2024	Indusind Bank Ltd Vs Aditya Plastic And Ors	Vidur Sikka(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/16/2024	01-03-2024	Vinod Yadav Vs M/s Poonawalla Fincorp Limited	F.ALAM(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					OMP (COMM)/15/2024	01-03-2024	Parmod Yadav Vs M/s Poonawalla Fincorp Limited	F.ALAM(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/136/2024	02-03-2024	Shemford Schools Private Limited Vs Shemford Haldwani	ABHIRAJ JAYANT(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/138/2024	04-03-2024	M/s Bharti Enterprises Vs M/S Vanshika Enterprises	Rajan Chaudhary(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/137/2024	04-03-2024	Detailing Devils India Private Limited Vs Akshay Car Care	Shashi Kaushik(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/139/2024	04-03-2024	State Bank Of India Vs Megamore Pet Products	Gopal Chand Sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/21/2024	05-03-2024	Tata Capital Ltd Vs Sheroz Izzat	ADV. LALIT PANDEY(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/17/2024	05-03-2024	Manoj Ruhel Vs Hdb Financial Service Ltd	Sanjay Garg(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/140/2024	05-03-2024	M/s Ifl Housing Finance Ltd Vs Neeraj Kumar Singh	Arbab Malik(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/141/2024	05-03-2024	Vishvanath Vs Sushil Sehgal	Neeraj Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/42/2024	05-03-2024	Safe Finlease Pvt Ltd Vs Neetu Sharma And Ors	JYOTI ADVOCATE(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/41/2024	05-03-2024	M/s Prime Paper Products Vs M/s Rajat Papers	ANIL KUMAR SINGH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/23/2024	05-03-2024	Tata Capital Ltd Vs Satish Yadav	ADV. LALIT PANDEY(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/22/2024	05-03-2024	Tata Capital Ltd Vs Shahin Parveen	ADV. LALIT PANDEY(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/20/2024	05-03-2024	Tata Capital Ltd Vs Mohammad Suaib	ADV. LALIT PANDEY(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/43/2024	06-03-2024	Sb Hospital And Healthcare Pvt Ltd Vs Managing Trustee Sant Parmanand Blind Relief Mission	SANYAT LODHA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/142/2024	06-03-2024	Sanjay Kumar Vs Rakesh Sehgal	SAGIR KHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/143/2024	06-03-2024	Payal Gupta Vs Varinder Kumar	KALPANA HINGORANI(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/144/2024	06-03-2024	Shree Shiv Shakti Enterprise Through Its Proprietor Sh Naresh Kumar Aggarwal Vs Shekhawat Trading Company Through Its Proprietor Sh Bajrang Singh Shekhawat	Raj Kumar Rathore(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/24/2024	06-03-2024	Tata Capital Ltd Vs Prabhsharan Singh	ADV. LALIT PANDEY(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/18/2024	06-03-2024	Vikas Bhardwaj Vs Kotak Mahindra Bank	chandrika semwal(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/145/2024	07-03-2024	M/s Kuwar Pal And Son Vs Suvajit Roy C/o M/s Suvajit Roy	GAURAV ARORA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					Execution (Comm)/45/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises	ADV NITISH SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/44/2024	11-03-2024	Singh Finlease Pvt Ltd Vs Geeta Enterprises	ADV NITISH SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/48/2024	12-03-2024	Shri Sandeep Kumar Verma And Anr Vs Sunil Pirthi	Vikas Arora(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/146/2024	12-03-2024	M/s Kuwar Pal And Son Vs Suvajit Roy C/o M/s Dilip Kumar Roy	GAURAV ARORA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/147/2024	12-03-2024	Teleios Cng India Pvt Ltd Vs Avtar Singh	Shyam Negi(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/148/2024	12-03-2024	Bank Of Baroda Vs Chunish Kumar Saini	Umesh Joshi(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/47/2024	12-03-2024	Shri Sandeep Kumar Verma Vs Saurabh Pirthi	Vikas Arora(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/149/2024	15-03-2024	M/s Hevlon Cosmetics Vs Sanjay Jindal	HARSH GUPTA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/150/2024	15-03-2024	M/s R S Industries India Vs M/s Knight Flame Industries	ANIL KUMAR SINGH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/151/2024	16-03-2024	State Bank Of India Vs Shiju	Siddharth(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/49/2024	16-03-2024	M/s Ford India Pvt Ltd Vs M/s Libra Cars Private Limited	Sanjna Dua(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/155/2024	18-03-2024	Ambey Trading Company Through Its Proprietor Sh Naresh Kumar Aggarwal Vs Om Namah Shivay Industries Through Its Proprietor Sh Umesh Sharma	Raj Kumar Rathore(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/156/2024	18-03-2024	State Bank Of India Vs Balraj	Sunil sehrawat(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/51/2024	18-03-2024	Union Bank Of India Vs Sunil Rana	KAMALJIT SINGH RANOT(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/50/2024	18-03-2024	Gold Plus Glass Industry Ltd Vs Sarthi Enterprises	Naveen Chauhan(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/152/2024	18-03-2024	Phoolwati Through Spa Holdert Sh Satbir Singh Vs Avantika Construction I Ltd	Sanjay kumar tyagi(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/153/2024	18-03-2024	Vishambar Dayal Aggarwal Vs Ms Sushma Sales Corporation	Ravi Shankar Garg(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/154/2024	18-03-2024	Singla Industries Vs Npc Plasto Products Pvt Ltd	RISHABH KOHLI(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/157/2024	19-03-2024	Punjab National Bank Vs Ds Garments	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/164/2024	19-03-2024	Rajesh Kumar Gupta Vs Naveen Arora	SACHIN WADHWA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/163/2024	19-03-2024	Ms Manka Glass Vs Ms Bhawna Glass And Plywood	BANKE BIHARI SHARMA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/162/2024	19-03-2024	Punjab National Bank Vs Mks Garments	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/161/2024	19-03-2024	Punjab National Bank Vs Rohan Enterprises	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/160/2024	19-03-2024	Punjab National Bank Vs Tuls Enterprises	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/159/2024	19-03-2024	Punjab National Bank Vs Himanshu	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/52/2024	19-03-2024	Mukesh Kumar Vs Purna Agencies Pvt Ltd	Avdhesh Nuniwala(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/158/2024	19-03-2024	Punjab National Bank Vs Invent Interior Designer	VISHWA RANJAN KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/25/2024	19-03-2024	Indus Towers Limited Vs Mahender Singh Rana	Shivangi Singh(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM)/165/2024	20-03-2024	Shiv Bhola Filaments Private Limited Vs Abhishek Jain	Seema Gupta(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/167/2024	20-03-2024	Punjab National Bank Vs Mr Aditya	PARAS AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/166/2024	20-03-2024	Hi Tech Fitfoot Agencies Pvt Ltd Vs Manjeet Singh Dayal Singh Nebhrani	Karan Bhambri(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/169/2024	21-03-2024	Atinder Kaur Vs Indus Towers Ltd	MALLIKA PRABHAKAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/168/2024	21-03-2024	Ms Sun Sign Technologies Vs Deepika Advertising	Rahul Kumar Pandit(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/170/2024	21-03-2024	M/s Sun Sign And Technologies Vs Power Lites	Rahul Kumar Pandit(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/173/2024	22-03-2024	M/s Medisoft Plus Vs Amm Medical Hajipur	Rakesh Kaushik(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/172/2024	22-03-2024	Vardan Enterprises Private Limited Vs Swarup Paul	FANISH KUMAR JAIN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/171/2024	22-03-2024	Shiv Om Polymers Vs Nasfar Beevi W/o Akbar Ali	Karan Bhambri(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/174/2024	22-03-2024	State Bank Of India Vs Maya	Sunil sehrawat(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/177/2024	23-03-2024	Sushil Kumar Bansal Vs M/s Asia International And Ors	HIMANSHU BUTTAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/176/2024	23-03-2024	Hosmroc Impex Vs Gobind Enterprises	SUMIT BHARDWAJ(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/179/2024	23-03-2024	M/s Kay Vee Polymers Pvt Ltd Vs Muskan Footwear And Ors	RAJNEESH GAUTAM(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/175/2024	23-03-2024	Rajesh Kumar Gupta Vs Surendra Kumar Mantri	MUKESH KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					CS (COMM)/178/2024	23-03-2024	Gaurav Ink Private Limited Vs Arun Goyal	ANKUR SINGHAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/180/2024	26-03-2024	M/s Accura Fuelogix Vs M/s Navnirman Structure And Road Pvt Ltd	Tehzibur Rehman(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/182/2024	26-03-2024	Girish Bansal Vs M/s Gammon Engineers And Contractors Private Limited	GAMBHIR SINGH CHAUHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/181/2024	26-03-2024	Girish Bansal Vs M/s Gayatri Projects Limited	GAMBHIR SINGH CHAUHAN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/184/2024	27-03-2024	Canara Bank Vs Kuldeep Singh Prop Of M/s Bonjour Furniture	ANSHUMAN SRIVASTAVA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/183/2024	27-03-2024	Orion And Company Huf Vs Shukrana Enterprises	MUKESH AGGARWAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/471/2024	27-03-2024	Pravind Kumar Vs Sahara Credit Corporation Society Limited	Vasudha Sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing	
					Execution (Comm)/53/2024	28-03-2024	Vinay Bansal Vs Mohit Khanna	SUNIL SINGH(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/187/2024	30-03-2024	Jack Pipes Industries Vs Superwave Communication And Infracolution Pvt Ltd	VICHITRA KUMAR(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/27/2024	30-03-2024	M/s Juneja Finance Co Vs Manish Kumar Garg	Ganesh sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/26/2024	30-03-2024	M/s Juneja Finance Co Vs Rajat Garg	Ganesh sharma(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/19/2024	30-03-2024	Deep Joshi Vs Icici Securities Ltd	DINESH KUMAR SABHARWAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/185/2024	30-03-2024	Vinay Lakhotia Vs M/s Rasalika Trading And Investment Co Pvt Ltd	NITIN MITTAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/186/2024	30-03-2024	Jain Polymer Vs M/S Lifeguard Pharma Pvt Ltd	SANDEEP GARG(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
					CS (COMM)/188/2024	30-03-2024	Lalit Garg Vs Deepak Kumar	Rakesh Kumar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/19/2024	05-03-2024	Sk Katyal Finance Co Pvt Ltd Vs Anis Ahmad	GAGAN JINDAL(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/46/2024	11-03-2024	Asmi Enterprises Through Its Prop Mr Tejpal Vs Krr Industries Pvt Ltd Through Its Directors	JAGRITI JAIN(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MCA DJ/5/2024	11-03-2024	Mukul Batra Vs Manmohan Rawat	SUSHANT DAHIYA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/357/2024	11-03-2024	Mukul Batra Vs Shakil Ahmed	SUSHANT DAHIYA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/358/2024	11-03-2024	Mukul Batra Vs Nitin Bhardwaj	SUSHANT DAHIYA(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/135/2024	01-03-2024	Shri Prahlad Sharma Vs Rajnish Verma	Ashok Kumar(P),			NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01)	South-West	603	Commercial Suit	CS COMM 134/2024	04-03-2024	ADIDAS AG VS BAJRANG TRADERS	AASTHA SHARMA	9718209970		aastha@thelegist.com	01-03-2024
			603	Commercial Suit	CS COMM 138/2024	05-03-2024	CASIO VS ASHOK KUMAR	NAVLIN SWAIN	9999306881		eludication.legal@outlook.com	04-03-2024
			603	Commercial Suit	CS COMM 139/2024	05-03-2024	UNDER ARMOUR VS ASHOK KUMAR	NAVLIN SWAIN	9999306881		eludication.legal@outlook.com	04-03-2024
			603	Commercial Suit	CS COMM 147/2024	07-03-2024	PUNJAB NATIONAL BANK VS YOGESH KUMAR PHORE	RAVINDER KUMAR GUPTA	9999802509		ravinder.adv@yahoo.com	07-03-2024
			603	Commercial Suit	CS COMM 158/2024	17-03-2024	AARUSHI ELECTRONICS VS SVR BROTHERS PVT LTD	SATYAWAN ATTRI	8527857002		swsadv2252@gmail.com	12-03-2024
			603	Commercial Suit	CS COMM 160/2024	19-03-2024	PUNJAB NATIONAL BANK VS RUPDEEP KAUR	S A K SHAKYA	9810362626		akshakya01@gmail.com	13-03-2024
			603	Commercial Suit	CS COMM 161/2024	20-03-2024	STATE BANK OF INDIA VS MEENAKSHI RAMAN SHYAM	S A K RAUT	9999132159		akroutadvocate@gmail.com	16-03-2024
			603	Commercial Suit	CS COMM 163/2024	20-03-2024	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHILD	BASANT KUMAR GUPTA	9312632614		bkguptaadvo@gmail.com	16-03-2024
			603	Commercial Suit	CS COMM 169/2024	23-03-2024	M/S ANVIKSHIKI PROJECT VS M. S N S ANURAGH	HARPREET SINGH	9868312318		uppallawyer@gmail.com	20-03-2024
			603	Commercial Suit	CS COMM 175/2024	26-03-2024	STATE BANK OF INDIA VS SHRIYA SINGH	ANSHUMAN SRIVASTAVA	9990042642		ianshumanadv@gmail.com	23-03-2024
			603	Commercial Suit	CS COMM 176/2024	26-03-2024	M/S MYRAH CHEMIST VS ADROIT ENGINEERING	HAMID KHAN	8447185912		officejayantbhatt@gmail.com	26-03-2024
			603	Commercial Suit	CS COMM 177/2024	27-03-2024	CANARA BANK VS BHUP NARAYAN MISHRA	SANJEEV CHOPRA	9711142200		chopra6791@gmail.com	26/03/2024
603	Commercial Suit	MISC/DJ/ADJ 128/2024	06-03-2024	CANARA BANK VS KULDEEP SHARMA	AMIT GUPTA	9810224624		amitguptaadvocates36@gmail.com	05-03-2024			



S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			603	Commercial Suit	MISC/DJ/ADJ 128/2024	06-03-2024	CANARA BANK VS ANKESH KUMAR SINGH	AMIT GUPTA	9810224624		amitguptaadocate36@gmail.com	29-02-2024
			603	Commercial Suit	EX COMM 36/2024	04-03-2024	M/S TRIDENT STEEL BUILDING VS M/S KAY INTERNATIONAL PVT LTD	BHAVESH KUMAR SHARMA	9810034712		gabslawassociates@gmail.com	01-03-2024
			603	Commercial Suit	EX COMM 50/2024	23-03-2024	M/S JIA LAL KISHORI LAL PVT LTD VS M/S FAKRUDDIN MEMORIAL CGHS LTD	DEBASHISH MOITRA	9810083029		info@lawofficesfindia.com	21-03-2024
			603	Commercial Suit	EX COMM 49/2024	23-03-2024	PUNJAB NATIONAL BANK VS M/S DWAR SEVA	SAVADHESH KUMAR SHAKYA	9810362626		akshakya01@gmail.com	18-03-2024
			603	Commercial Suit	EX COMM 48/2024	19-03-2024	AMARJEET SINGH VS M/S SHRIRAM GENRAL INSURANCE	SUMASHANKAR VATS	9810806216		uvvats@gmail.com	12-03-2024
47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	South-West	613	commercial suit	CS (COMM)/179/ 2024	30-03-2024	ICICI BANK LTD. Vs BARKHA JAIN	Sh. VIKAS CHHABRA	9818198899		marwah.advocate@gmail.com	28-03-2024
			613	arbitration petition	OMP (COMM.)/7/2024	26-03-2024	Delhi Development Authority Vs Hanuman Construction Company	Ms. PROMILA KAPOOR	9953992233		promi.sharma@gmail.com	26-02-2024
			613	commercial execution	Execution (Comm.)/51/2024	26-03-2024	Hoshang Pasricha Vs Goldstone Infratech	Sh. Devanand Prasad	9868067911		lawdevanand@gmail.com	22-02-2024
			613	commercial suit	CS (COMM)/172/2024	26-03-2024	STATE BANK OF INDIA Vs SUSHIL KUMAR	Sh. BIPLAB KUMAR MUKHERJEE	9811767517		advocatebkm@gmail.com	26-02-2024
			613	commercial suit	CS (COMM)/173/2024	26-03-2024	UNION BANK OF INDIA Vs Mohit Kumar	Sh. Uzair Elahi	9999332412		gsuassociates@gmail.com	17-02-2024
			613	commercial suit	CS (COMM)/174/2024	26-03-2024	Chandrasekhara Pharma Pvt Ltd Vs Shruti	Sh. Ankit Kumar	9015505737		adv.aankitarya@gmail.com	18-03-2024
			613	commercial suit	CS (COMM)/170/2024	23-03-2024	Punjab National Bank Vs Deepak Yadav	Sh. AVADHESH KUMAR SHAKYA	9810362626		akshakya01@gmail.com	19-03-2024
			613	commercial suit	CS (COMM)/171/2024	23-03-2024	Punjab National Bank Vs Komal Devi	Sh. AVADHESH KUMAR SHAKYA	9810362626		akshakya01@gmail.com	19-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	commercial suit	CS (COMM)/168/2024	22-03-2024	M/s Fire Engineering Technology Vs M/s Flying Fire Services Pvt Ltd	Sh. Ravi Kant	9990360705		ravikantlaw@gmail.com	04-03-2024
			613	commercial suit	CS (COMM)/159/2024	19-03-2024	Trendsetters Facilities And Technical Services Pvt Ltd Vs Samnee Auto OPC Private Limited	Sh. Amrita Mishra	9999762400		trendsettersfacilities@gmail.com	07-03-2024
			613	arbitration petition	OMP (COMM.)/5/2024	16-03-2024	Medzak Healthcare Private Limited Vs Riosh Technologies Private Limited	Sh.AKASH NAGAR	9999747409		an@akashnagar.com	15-03-2024
			613	commercial suit	CS (COMM)/157/2024	16-03-2024	Icici Bank Limited Vs Mohamad Irfan	Sh. MANISH DEWAN	9811898399		manish@klfindia.com	11-03-2024
			613	commercial suit	CS (COMM)/156/2024	14-03-2024	Axis Bank Ltd Vs Rakesh Kumar Mathur	Sh. Dharam Dev	9810072439		dladevlawassociates@gmail.com	12-03-2024
			613	commercial suit	CS (COMM)/155/2024	13-03-2024	Canara Bank Vs Shashi Kumar	Sh. sumit virmani	9873245548		virmanilawco@gmail.com	11-03-2024
			613	commercial suit	CS (COMM)/150/2024	12-03-2024	Sukhmani Realty LLP Vs Kuldeep Singh	Sh. SUMIT SARNA	9716948836		sumitsarna@gmail.com	05-03-2024
			613	commercial suit	CS (COMM)/151/2024	12-03-2024	Puma Se Through Authorize Representative Mr Rohit Bisht Vs Ashok Kumar	Sh. Gautam Bhasin	9999093893		11.gautambhasin@gmail.com	11-03-2024
			613	arbitration petition	OMP (COMM.)/4/2024	11-03-2024	Narinder Singh Vs M/s Indostar Capital Finance Limited	Sh. MAN MOHAN SINGH	9810472909		manmohansinghadvocate@gmail.com	07-03-2024
			613	commercial suit	CS (COMM)/142/2024	07-03-2024	Lava International Limited Vs Jai Maa Enterprises	Sh. SONAL KUMAR SINGH	9756152092		puneetkumar@akspartners.in	29-02-2024
			613	commercial suit	CS (COMM)/143/2024	07-03-2024	Biju Thadathil Farm Resort Pvt Ltd Vs Vision Trade India Pvt Ltd And Ors	Sh. AKSHAY SONI	9911993320		akshaysoni699@gmail.com	29-02-2024
			613	commercial suit	CS (COMM)/140/2024	06-03-2024	Canara Bank Vs Nisha Gupta	Sh. ANUJ AGARWAL	9999490798		advocateanujagarwal@yahoo.com	04-03-2024
			613	commercial suit	OMP (I)(COMM.)/6/2024	05-03-2024	Moneywise Financial Services Private Limited Vs Rajesh Sharma Proprietor Of Rahul Trading	Sh. Shreyas Jain	9319212148		khanmehvish@gmail.com	04-03-2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			613	commercial suit	CS (COMM)/137/2024	05-03-2024	Vishal Taga Vs Shilpy Garg	Sh. RACHIT KHANDELWAL	9999683501		advanuragnasiar@gmail.com	23-02-2024
			613	commercial execution	Execution (Comm.)/44/2024	13-03-2024	Rna Waterproofing Pvt Ltd Vs Unique Realty Pvt Ltd	Sh. Y K Dubey	9891589898		ykubey@gmail.com	11-03-2024
			613	commercial execution	Execution (Comm.)/45/2024	13-03-2024	Durga Colours Sales Corporation Vs Raju	Sh. SUNIL DUTT	9313345075		advocatesunildutt@gmail.com	07-03-2024
			613	commercial execution	Execution (Comm.)/46/2024	13-03-2024	Shri Durga Colour Sales Corporation Vs M/s Saify Interiors	Sh. SUNIL DUTT	9313345075		advocatesunildutt@gmail.com	07-03-2024
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	614	COMMERCIAL SUIT	CS(COMM) 146/2024	07.03.2024	PRASHANT KUMAR MAMAWAT & ANR VS SONU CHAUHAN & ANR	SH. VIPIN SEHRAWAT	9015220306, 9818150883		GODARAAKASH212@GMAIL.COM	07.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 145/2024	07.03.2024	M/S GONSAI LOGISTICS PVT LTD VS M/S VASTRAM FASHION LLP & ORS	SH. RAKESH KUMAR SHARMA	9868040826, 9818666198		SHARMARAKESHA DV1@GMAIL.COM	06.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 152/2024	12.03.2024	CANARA BANK VS VIRGINIA EMMANUEL	SH. SUMIT VIRMANI	9873245548, 9873245547		VIRMANILAWCO@GMAIL.COM	11.03.2024
			614	ARBITRATION	OMP(I)(COMM) 7/2024	07.03.2024	M/S LEASE PLAN INDIA PRIVATE LTD VS RUDRAKSH PHARMA DISTRIBUTOR	SH. ATUL KUMAR PANDEY	7827403519		AKHILESH.PRADHAN@YAHOO.COM	05.02.2024
			614	COMMERCIAL SUIT	CS(COMM) 141/2024	06.03.2024	PUNJAB NATIONAL BANK VS RAM KISHAN & ORS	SH. ARUN KUMAR SHUKLA	8586863313, 9312400295		CONNECT@SNSLEGAL.IN	29.02.2024
			614	ARBITRATION	OMP(COMM) 8/2024	03.04.2024	DELHI DEVELOPMENT AUTHORITY VS M/S SUBHASH CHANDER	SH. NAKUL AHUJA	9953992233		NAKUL.AHUJA@YMAIL.COM	22.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 178/2024	04.04.2024	CENTRAL BANK OF INDIA VS MR. RAHUL KUMAR & ANR	SH. SUBODH KUMAR SINGH	9811375940		ADVSUBODHKUMARSINGH@GMAIL.COM	26.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 167/2024	21.03.2024	NISHANT OBEROI & ORS VS WEALTH WALLET & ORS	SH. NAMAN GAUBA / SH. KUNAL NEGI	9999279361		KUNAL.NEGI@HOTMAIL.COM	06.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 180/2024	30.03.2024	UNION BANK OF INDIA VS MOOLCHAND PALIWAL	SH. RAVI KUMAR	9911118926		ADVOCATERAVI79@GMAIL.COM	24.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate Name	Advocate Number	Mobile	Advocate email id	Date of e-filing
			614	COMMERCIAL SUIT	CS(COMM) 141/2024	5.03.2024	STATE BANK OF INDIA VS RISHABH GOEL	SH. BIPLAB KUMAR MUKHERJEE	9811767517		ADVOCATEBKM@GMAIL.COM	28.02.2024
			614	COMMERCIAL SUIT	CS(COMM) 165/2024	21.03.2024	STATE BANK OF INDIA VS RAVINDER NATH DWIVEDI	SH.A.K. ROUT	9999132159		AKROUTADVOCATE@GMAIL.COM	16.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 166/2024	21.03.2024	SHREE SHYAM CORPORATE SERVICES VS TURBO MEGHA AIRWAYS PVT LTD	SH. R. L. MISHRA	9213163188		RLMISHRA2@GMAIL.COM	18.03.2024
			614	COMMERCIAL SUIT	CS(COMM) 135/2024	05.03.2024	ADVATAGE VS LEELA TRENDZ PVT LTD	MS. MEENAKSHI SALARIYA	8800802195, 9266060127		MEENAKSHISANGRA@GMAIL.COM	02.03.2024
			614	EXECUTION (COMM)	Execution (Comm.)/37/2024	05-03-2024	M/S WELCOM GROUP CGHS LTD Vs M/S OMSTAR CONSTRUCTION P. LTD	MR. ABHIJEET MITTAL	9971004514		abhjit@legalscriptures.com	21.02.2024
			614	EXECUTION (COMM)	Execution (Comm.)/38/2024	06-03-2024	B9 Beverages Ltd Vs Uma Sawhney	MR. ROHIT BHARDWAJ	9911557338		officeofrohitbharadwaj@gmail.com	05.03.2024
			614	EXECUTION (COMM)	Execution (Comm.)/39/2024	06-03-2024	M/s Sunstar Enterprises Vs M/s Onyx Enterprises	MR. SAMEER SIDHARR	9999918302		SAMEER.SIDHAR@METROPOLITANLEGAL.IN	04.03.2024
			614	EXECUTION (COMM)	Execution (Comm.)/40/2024	06-03-2024	Alp Security Services Ltd Vs Yuantai International Supply Chain Management Pvt Ltd	MR. SYED NOORUZZAMAN	9873137157		NOOR.SYED878@GMAIL.COM	27.02.2024
			614	EXECUTION (COMM)	Execution (Comm.)/41/2024	06-03-2024	M/s Sunstar Enterprises Vs M/s Future Sports	MR. SAMEER SIDHARR	9999918302		SAMEER.SIDHAR@METROPOLITANLEGAL.IN	02.02.2024
			614	EXECUTION (COMM)	Execution (Comm.)/42/2024	06-03-2024	M/s Navya Textiles Vs M/s Adarsh Outfit	MR. SAMEER SIDHARR	9444446565		SAMEER.SIDHAR@METROPOLITANLEGAL.IN	23.01.2024
			614	EXECUTION (COMM)	Execution (Comm.)/47/2024	13-03-2024	Educomp Solutions Limited Vs Rao Mohar Singh Memorial Public School	MR. S. PRIYADARSHAN KUMAR	9910709316		KUMARPRIYADARSHAN@GMAIL.COM	11.03.2024
			614	ARBITRATION	OMP(COMM) 3/2024	04.03.2024	SHILPA VERMA VS HDFC	MR. GAGAN KUMAR SINGHAL	9811293938		gagankumarsinghal@yahoo.com	29.02.2024
			614	COMMERCIAL SUIT	CS(COMM) 149/2024	12.03.2024	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881		EDUCATION.LEGAL@OUTLOOK.COM	08.03.2024

S.No	Court	District	Court Room	Case Type	Case Number	Date Registration	Petitioner Name VS Respondent	Advocate	Advocate Number	Mobile	Advocate email id	Date of e-filing
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	South-West	509	Commercial Suit	CS (COMM)/144/24	07.03.24	M/S FIRE ENGINEERING TECHNOLOGY VS M/S TECHART SOFTWARE SOLUTIONS PVT LTD & ORS	SH. RAVIKANT	9540222267		ravikantlaw@gmail.com	
			509	Commercial Suit	EX (COMM)/43/24	07.03.24	SOFTWARE TECHNOLOGY PARKS OF INDIA VS LI TECHNOLOGIES PVT LTD	SH. ANKUR SOOD	9810088832		ankusoodoffice@gmail.com	
			509	Commercial Suit	CS (COMM)/148/24	11.03.24	PUMA SE VS ASHOK KUMAR	SH. NAVLIN SWAIN	9999093893 9999306881		&eludication.legal@outlook.com	
			509	Commercial Suit	CS (COMM)/153/24	12.03.24	SATYA NARAYAN SHARMA VS WOLFONE PROJECTS (OPC) PVT LTD.	SH. ASHISH CHAUHAN/ SH.KUSHAGRA BANSAL	9999468603		ashishchauhan@akasociates.org.in	
			509	Commercial Suit	CS (COMM)/154/24	12.03.24	M/S GONSAI LOGISTICS PVT LTD THROUGH AUTHORISED REPRESENTATIVE Vs M/S DALMIA POLYMERS LLP AND ORS THROUGH ITS PARTNER/AUTHORIZED	SH. RAKESH KUMAR SHARMA	9868040826, 981666198		sharmarakeshadv1@gmail.com	
			509	Commercial Suit	CS (COMM)/162/24	20.03.24	GEE TEE TRADING CO. VS SHREE BALAJI AUTO ELECTRIC WORKS	SH. KSHITI AGGARWAL	9927020390		--	
			509	Commercial Suit	CS (COMM)/164/24	21.03.24	STATE BANK OF INDIA VS SANTOSH THAKUR	SH. AK ROUT	9999132159		akroutadvocate@gmail.com	
			509	Commercial Suit	OMP(COMM)/6/24	23.03.24	SHYAM PRAKASH YADAV VS M/S AAR KAY FIN-LEASE PVT LTD	SH. SUDHIR KR. ROY	9899409082		sudhirroy1970@yahoo.com	
<b>Total</b>							<b>1414</b>					